BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

Principal Bench, New Delhi

Original Application No. 924/2019

In the matter of: -

Neeraj Goyal

Applicant(s)

Versus

State of Punjab

Respondent(s)

Index

Sr. No.	Particulars	Page No.
1.	**Action Taken Report** of Joint Committee in O. A. No. 924/2019 in the matter of Neeraj Goyal Vs. State of Punjab in compliance to the Hon'ble NGT order dated 01.10.2020.	
2.	**Annexure-I:** A copy of Hon'ble NGT order dated 01.10.2020.	

(Abhey Singh Soni)
Scientist-E
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi- 110032.

Date: 25.03.2021
Place: Delhi

Action taken Report in the matter of O. A. No. 924/2019; "Neeraj Goyal vs State of Punjab"

March, 2021

CENTRAL POLLUTION CONTROL BOARD

Ministry of Environment, Forest and Climate Change, Govt. of India

Index

S.No.	Content	Page No.
1.	Background	1
	1.1 Action taken by CPCB	1
	1.2 Action taken by PPCB	2
2.	Inspections carried out by Committee	3
	2.1 Induction Furnaces	3
	2.2 Rolling Mills	162
	2.3 Importers	282
	2.4 Night Inspection	344
	2.5 Madhav Alloys waste (APCD dust) recycling division	346
3.	Ambient Air Monitoring	352
4.	Conclusion and Recommendations	355

Chapter-1

Background

The Hon'ble National Green Tribunal after taking cognizance of a complaint made by Sh. Neeraj Goyal regarding air pollution caused by the huge number of unauthorised units engaged in dismantling of electric motor scrap and burning of plastic, rubber and insulated copper coils attached with the scrap at Mandi Gobindgarh, District Fatehgarh Sahib, Punjab" converted the complaint into O.A no. 924/2019.

Hon'ble NGT constitute a Committee comprising of Officials from Central Pollution Control Board (CPCB), Punjab Pollution Control Board (PPCB) and Municipal Council of Mandi Gobindgarh to look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter vide its orders dated 01.11.2019.

In compliance of the aforesaid orders of Hon'ble NGT, PPCB being the nodal agency in this mater constituted a committee comprising of the following officials**.**

1. Sh. Anil C. Ranveer, Additional Director- CPCB, Delhi.
2. Er. Vijay Kumar, Environmental Engineer, Regional Office, Fatehgarh Sahib, PPCB.
3. Sh. Sandeep Kumar, Sanitary Inspector, Municipal Council Mandi Gobindgarh.
4. Sh. Pankaj Shori, Sanitary Inspector, Municipal Council Mandi Gobindgarh.

The aforesaid committee after visiting 04 Importers to verify the complaints regarding burning of plastic, rubber and insulated copper coils attached with the scrap and 02 Induction furnaces submitted its report before Hon'ble NGT.

Thereafter, upon examination of the report submitted by Committee, the Hon'ble NGT vide its orders dated 11.02.2020 directed that:
"...More units should have been monitored having regard to the adverse consequences on the health of the inhabitants in violation of Fundamental Right to breathe clean air and to clean environment. Continuous and stringent action is required which has not yet been taken. Let the Committee file a fresh and detailed report by covering large number of units.

We also direct that carrying capacity of the area to sustain such activities may be conducted by the Committee in terms of number of such units which can be sustained to give effect to 'Sustainable Development' principle and to enable the regulatory authorities to ensure steps for preventing pollution…

… Let a further action taken report be furnished to the Tribunal before the next date by email at judicial-ngt@gov.in..."

1.1 Action taken by CPCB

In compliance of Hon'ble NGT orders dated 11/02/2020, CPCB progressively taken steps and constituted teams comprising of officials from CPCB, PPCB and Municipal Council of Mandi Gobindgarh to carry inspection of maximum no. of units for comprehensive study during 21/02/2020 to 02/03/2020.

During the said period, the inspection teams observed that most of the units were operating during night hours stating that the electricity is cheaper in night hours. However, the same was

causing hindrance in fulfilling the objective of the inspection. Therefore, CPCB vide its letter dated 24/02/2020 requested PPCB to issue advisory to operate all units during the day time period till committee is conducting inspections. Despite the issuance of the advisory, the committee observed that most of the units continued to operate during night hours.

Further, in order to carryout Ambient Air Quality monitoring and Stack emission monitoring CPCB team visited the Mandi Gobindgarh during 14/03/2020 to 20/03/2020. During the said period inspection of units were also carried out jointly by CPCB, PPCB and MC.

The committee inspected 154 units involved in handling and management of metal scrap (i.e Induction furnaces; Rolling Mills and Importers/ Dismantlers/ Local scrap dealers/ Godowns) during 21.02.2020 to 02.03.2020 and 16.03.2020 to 20.03.2020. The detailed inspection reports are provided in Chapter 2 of the report.

CPCB has also carried out Ambient air quality monitoring at 06 different locations in Mandi Gobindgarh covering residential, commercial and industrial areas. The findings of the Ambient Air Quality Monitoring are provided in Chapter 3 of the report. It was also observed that the adequate facility for carrying out stack monitoring (as per Emission Regulation Part III) has not been provided in all of the units. Thus, stack monitoring could only be carried out in 03 industrial units.

Due to COVID-19 pandemic and initiation of nationwide lockdown and associated restrictions further inspection and monitoring of the industrial units was not carried out. However, on the basis of the inspections carried out PPCB had started to initiated actions against defaulting units.

In view of non-availability of facility for stack monitoring, CPCB vide its letter dated 18/05/2020 requested PPCB to ensure adequate stack monitoring arrangements in the industrial units so as to enable CPCB to carryout remaining monitoring. However, no response was received from PPCB. CPCB again vide its letter dated 26/10/2020 requested PPCB to provide list of atleast 10-15 units having adequate stack monitoring arrangements in order to carryout remaining source emission monitoring. However, no response was received from PPCB.

Further, in order to carry out the environmental quality monitoring, CPCB has decided to involve E(P)A recognised laboratory for sampling and analysis of ambient air quality parameters and water quality parameters. In this regard quotations have been invited via e-tendering process through the Central Public Procurement Portal, with the bid opening date as 25/2/2021. The successful bidder will carry out the Comprehensive Environmental Pollution Index (CEPI) monitoring at Mandi Govindgarh, during March 2021. Subsequently, the CEPI scores will be evaluated for submission to the Hon'ble Tribunal by the second week of April, 2021.

1.2 Action taken by PPCB

PPCB being the nodal agency submitted 1st, 2nd, 3rd and 4th interim reports during nation-wide lock down and prevailing pandemic situation of COVID-19 on 14.03.2020, 14.05.2020, 14.07.2020 and 26.09.2020 respectively. In consideration of 4th interim report filed by the Committee, Hon'ble NGT has passed the order dated 01.10.2020 and sought for a final interim report by 31.12.2020 and final report by 28.02.2021. In compliance of Hon'ble NGT order dated 01.10.2020, PPCB being the nodal agency filed the 5th interim report on 01.01.2021 in Hon'ble NGT.

Chapter 2:

Inspections carried out by Committee

In compliance of Hon'ble NGT orders dated 11/02/2020, the committee had inspected 154 no. of units involved in handling and management of metal scrap (i.e 59 nos. of Induction furnaces; 45 Nos. of Rolling Mills and 50 Nos. of Importers/ Dismantlers/ Local scrap dealers/ Godowns) during the period between 21.02.2020 to 02.03.2020 and 16.03.2020 to 20.03.2020. The committee during the said inspections, committee has verified compliance status of Hazardous Waste (Management & Transboundary Movement) Rules, 2016, apart from the provisions of the Air (Prevention and Control of Pollution) Act, 1974 and Water (Prevention and Control of Pollution) Act, 1981. Further, in order to evaluate the ground condition and sources of air pollution due to industrial emission/burning of the scrap. The committee also surveyed the area in Night time on 22/02/2020 and 14/03/2020.

The committee also visited waste recovery units of M/s Madhav Alloys Ltd. which is involved in recovery of Zinc from APCD dust generated from Induction furnaces i.e. utilization of Hazardous waste generated by Induction furnaces.

The detailed inspection reports of Induction furnaces, Rolling mills and Importers/Traders/Godown are provided in section 2.1, 2.2 and 2.3 of this report respectively.

2.1 Induction furnaces

In the area of Mandi Gobindgarh, Induction furnaces are the major utilizer of the imported hazardous waste i.e., Metal Scrap as raw material. The metal scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and stored inside the unit premises either directly on the ground or on impervious base made of concrete. The processed scrap is loaded into the induction furnace through magnetic cranes. A powerful alternative current is passed through the outer coil of induction furnace which in turns produces circular electric currents, inside the metal, by electromagnetic induction, eddy currents are also produced which ensures thorough mixing of molten metals. There induction furnaces operated at cycle of 2hrs.

The molten metal is transferred into pre-heated crucible (either through wood or furnace oil) and either ingots are casted directly of billets are formed using Continuous Costing Machine. The slag generated during melting process is collected timely and disposed to landfill. Water is used for cooling of copper coils from induction furnace and ingots/billets. The water used is being cooled down and reused. The loss of water due to evaporation is being makeup with ground water.

In order to evaluate the complete cycle of the hazardous waste management and assess the impact by Induction furnaces, Committee has inspected 59 nos. of induction furnaces (out of 92 induction furnaces located in Mandi Gobindgarh) which are manufacturing of ingots/ castings/ bars by melting the metal scrap. The list of Induction furnaces inspected by the committee is tabulated below:

S. No	Name of the Induction Furnace	Date of Inspection
1.	M/s DS Metals	21.02.2020
2.	M/s Bansal Alloys, Unit-I	
3.	M/s Akshat Alloys	22.02.2020
4.	M/s Bhawani Castings	
5.	M/s MR Alloys	
6.	M/s KL Alloys	
7.	M/s Jagat Metals Pvt. Ltd.	23.02.2020
8.	M/s Rudra Alloys	
9.	M/s Samana Concast	
10.	M/s Fortune Alloys	
11.	M/s Bansal Alloys, Unit-II	
12.	M/s Punjab Steel Forging & Agro Industries (Unit I & II)	24.02.2020
13.	M/s Varun Steel Castings Pvt. Ltd.	
14.	M/s Vimal Alloys Pvt. Ltd.	
15.	M/s Ganga Casting	
16.	M/s J S Khalsa Steel Pvt Ltd.	25.02.2020
17.	M/s Modi Concast	
18.	M/s Sona Casting Pvt. Ltd.	
19.	M/s Jogindra Casting Pvt.	
20.	M/s Maa Shakti Enterprises Furnace	
21.	M/s Durga Multi Metals (P) Ltd.	26.02.2020
22.	M/s RD Ispat	
23.	M/s Rajdhani Casting (P) Ltd.	
24.	M/s Shree Ram Multi Metal (P) Ltd.	
25.	M/s Behari Lal Ispat (P) Ltd.	
26.	M/s C S Casting Pvt Ltd.	
27.	M/s Hind Alloys	
28.	M/s Mittal Ceramics	
29.	M/s PP Casting	
30.	M/s Regal Alloys	
31.	M/s Unipearl Alloys	27.02.2020
32.	M/s Shiva Casting	
33.	M/s Punjab Steel	
34.	M/s Rajdhani Iron Products	
35.	M/s Siddheshwara Alloys	
36.	M/s K S Alloys	
37.	M/s Bhawani Industries	
38.	M/s Dashmesh Castings Pvt. Ltd.	28.02.2020
39.	M/s Ved Jyoti Alloys Pvt. Ltd.	
40.	M/s Shiva Alloys	
41.	M/s Dasmesh Alloys	

42.	M/s ANJ Metal recycling Pvt. Ltd.	
43.	M/s Ramji Concast	
44.	M/s Eden Steel Alloys	
45.	M/s A K Multimetals	
46.	M/s Shri Chamunda Multimetals Pvt. Ltd.	
47.	M/s Dev Bhoomi Casting Pvt. Ltd.	
48.	M/s R. P. Concast	
49.	M/s RP Multimetals Pvt. Ltd.	29.02.2020
50.	M/s OASIS Enterprises (P) Ltd.	
51.	M/s Hansco Iron & Steel (P) Ltd.	01.03.2020
52.	M/s Bansal Concast	
53.	M/s Kuber Casting Pvt Ltd	
54.	M/s Gian Casting Pvt Ltd	
55.	M/s Taksus Steels Pvt Ltd	
56.	M/s Kisko Casting India Ltd	
57.	M/s Modern & Steel Alloys	
58.	M/s Jai Narain Casting	18/03/2020
59.	M/s Madhav Alloys Limited,	

A. <u>Inspection reports of the individual Induction furnace units are provided below:</u>

2.1.1. M/s DS Metals

Address	RIMT College Road, Sirhind side, Dist. Fategarh Sahib – 147301, Punjab
Consent and Authorization details	• Consent under Water act CTOW/Fresh/FGS/2019/10570676 Valid till 30.09.2024 • Consent under Air act CTOA/Fresh/FGS/2019/10570621 valid till 30.09.2024 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/11530160 is valid till 30.09.2024
Type of Industry	Induction Furnace + Importer
Process Description:	Raw material i.e. scrap is loaded into the induction furnace which is maintained at a temperature of 1200ºC. The scarp is loaded at a rate of 5-6 tonnes per 2 hrs. The metal is melted for 2 hrs. Further, the molten metal is transferred into continuous concast machine for production of billets. The slag generated during melting process is collected timely and disposed to landfill.
Observations:	1. Display board was installed, however not updated. 2. Emissions were observed from Induction furnace with dense smoke. It was observed that the side suction at induction furnace is not adequate. 3. As the units directly imports scrap both from local vendors and foreign countries, it was informed that the plastic/wire scrap from the metal

	scrap is separated by hammering and the plastic waste is sold to local plastic recyclers. 4. The process effluent is recirculated for further use and not disposed. The domestic effluent is disposed to septic tank. 5. APCD has been installed and operational during the visit. 6. APCD dust found spilled and contaminated on the bottom premises of the bag filter house. 7. Hazardous waste storage room was found contaminated with APCD dust and bags of APCD dust were found inside, however packaging and labelling on the bags were not found. APCD residue was spread on the ground level in the premises. 8. There is no PPE for the workers all over the unit. As the process of manufacturing involves heat, heat resistant dress and gloves and helmets may be provided to the workers for ensuring safety. 9. The unit does not have NOC from CGWA for ground water extraction. The records for extraction of water was not maintained. 10. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should collect the APCD dust in to HDPE bags directly attached to the bottom of APCD and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 7. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

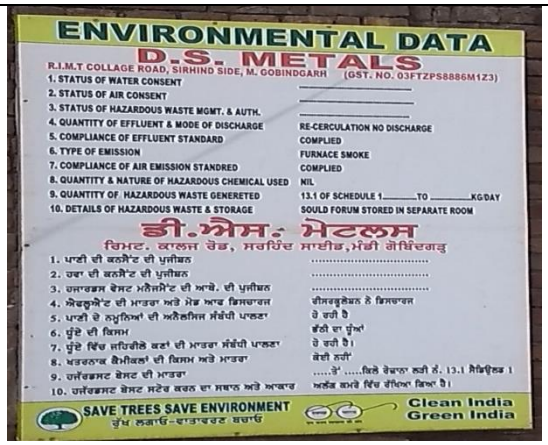


Fig-1: Display Board not updated


Fig-2: Inadequate Suction


Fig-3: Emissions


Fig-4: Uncovered fine dust containing metal


Fig-5: Uncovered APCD residue


Fig-6: APCD dust spread over ground

2.1.2. M/s Bansal Alloys & Metals Pvt. Ltd.

Address	G.T. Road, Sirhind side, Dist. Fategarh Sahib – 147301, Punjab
Consent and Authorization details	• Consent under Water act: CTOW/Varied/FGS/2019/10697141 valid till 31.03.2024 • Consent under Air act CTOA/varied/FGS/2019/10697161 expired on 22.02.2020 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2019/11626823 valid till 31.03.2024
Type of Industry	Induction Furnace + Rolling Mill
Process Description:	This is an integrated plant with both induction furnace and rolling mill. The scrap is loaded in to the furnace and the molten metal in the crucible is directly poured into electro billet concast machine to produce billets. The hot billets are quenched with water for production of billets and these billets without quenching are sent directly to rolling machine to manufacture different types of products.
Observations:	1. Unit is operational during the visit and APCD is also operational. 2. Unit has Consent to operate under Water Act, 1974 and valid till 31.03.2024. However, Consent to operate under Air Act expired on 22.02.2020. 3. Display board was installed, it was partially updated. 4. Impervious base is provided all over the pathway of the unit. 5. Smell of gas leakage has been observed during the visit. It was informed that the smell is due to puncture to cylinders before loading into furnace. 6. APCD residue was covered on with iron sheets. 7. The collected APD residue is being stored in HDPE bags and further stored in hazardous waste storage room. 8. As per records, the generated APCD residue is being sent to M/s Madhav Alloys for Zinc Recovery. 9. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should obtain CTO under Air act. 2. The unit should properly update Environmental data display Board regularly. 3. The unit should only operate induction furnace during operation of suction and APCD, also unit should ensure proper suction to prevent any escape of emissions into the environment. 4. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should maintain the records of hazardous waste as per

	HOWM, Rules, 2016. 6. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 7. The unit should provide PPEs to workers. 8. The unit should maintain the housekeeping properly. 9. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

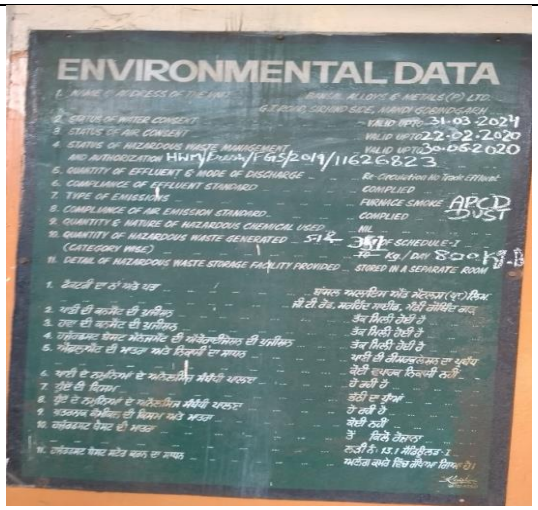


Fig-1: Display Board not updated


Fig-2: Paper waste combustion


Fig-3: Collection of APCD Residue


Fig-4: Hazardous waste storage room

2.1.3. M/s Akshat Alloys

Address	Mullanpur Road, Village- Ambey Majra, Mandi Gobingarh, Punjab-147301
Consent and	• Consent under Water act:

Authorization details	CTOW/Fresh/FGS/2019/10268165 is valid upto 30.09.2023 • Consent under Air act: CTOA/Fresh/FGS/2019/10268126 Expired on 31.12.2019 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2019/1027186 is valid till 30.09.2023
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle (pre heated by furnace oil) and poured into mould to form ingots/castings.
Observations:	1. Unit found operational during the visit. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. Unit has Consent to operate under Water Act, 1974 and Authorization under HOWM Rules, 2016 valid till 30.09.2023. However, Consent to operate under Air Act expired on 31.12.2019. 4. Metal scrap (Heterogeneous comprising of Gates, Mesh, Hoarding, Machine parts, Shockers, scrap containing smaller fraction of plastic/rubber, Empty insecticides cans etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious. 5. Spilled used oils from Shockers, etc. were observed on ground. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 7. During inspection Induction furnace was found operational, However, Side suction hood and APCD found non-operational. Plant representative informed that due to some electrical issue in the panel same are not being operated. Due to non-operation of APCD and suction whole work zone was filled with emissions from the Furnace. 8. Furnace oil was being used to preheat ladle before pouring of molten metal from Furnace Crucible. Furnace oil found spilled on the ground. 9. APCD dust was being collected in cement bags without any markings and stored in separate designated area. APCD dust found spilled outside the designated area on ground. 10. No records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust but not in the Form-3 of HOWM Rules, 2016. 11. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. Form -10 white copy is not being provided to PPCB.

	12. Unit has not submitted any Annual return to PPCB as it has started its operation from 12.06.2019. 13. No workers found wearing any Personal Protection Equipment. 14. Proper Stack monitoring arrangements have not been provided.
Recommendations:	1. The unit should obtain CTO under Air act. 2. The unit should properly update Environmental data display Board regularly. 3. The unit should only operate induction furnace during operation of suction and APCD, also unit should ensure proper suction to prevent any escape of emissions into the environment. 4. The unit should provide impervious base in metal handling area. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should ensure no spillage of used oil. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 9. The unit should provide PPEs to workers. 10. The unit should maintain the housekeeping properly. 11. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection



Fig 1. Emissions from work zone



Fig 2. Emissions escaping into environment due to non-operation of suction

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<tr><td>Fig 3: Not updated Environmental data display Board</td><td>Fig 4: Spilled APCD dust and broken bag containing APCD dust</td></tr>
<tr><td>  </td><td>  </td></tr>
<tr><td>Fig 5: Spilled Used oil</td><td>Fig 6: APCD dust stored in cement bags without markings</td></tr>
</table>

2.1.4. M/s Bhawani Castings

Address	Village- Ambey Majra, Amloh Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/Varied/FGS/2017/5711145 is valid upto 31.03.2022 • Consent under Air act: CTOA/Varied/FGS/2017/5711116 is valid upto 31.03.2022 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2018/6886346 is valid till 31.03.2022 • Importer –Exporter code: 3094007414
Type of Industry	Integrated unit (Induction Furnace +Rolling mill)
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle (pre heated by

	wood and furnace oil) and placed on continuous casting machines to make billets. The red hot billets are then sent to rolling mills to make bars and some of the billets are also sold separately.
Observations:	1. Unit found operational during the visit. 2. Display Board to provide Environmental data was found not installed. 3. Plant representative informed that most of the scrap is purchased locally and unit also have IEC no. for importing the scrap. 4. Metal scrap (Heterogeneous comprising of Gas cylinders, vehicular scrap, Machine parts, scrap containing smaller fraction of plastic/rubber etc.) found stored inside the premises of the industry and same were being segregated/sorted in ground. 5. Unit has also installed a metal shredding machine to cut down into smaller portions by gas cutter so that the same can be easily put into furnace crucible and melted out. 6. During inspection Induction furnace was found operational, However, Side suction hood and APCD were found non-operational leading to escape of the emissions into the environment. Due to non-operation of APCD and suction whole work zone was filled with emissions from the Furnace. 7. Previously generated APCD dust was not observed in the unit premise. Only few bags were observed near bag filters. 8. APCD dust was being collected in cement bags without any markings. APCD dust found spilled outside the designated area on ground and also empty damaged rags were observed inside the storage area . 9. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. Form -10 white copy is not being provided to PPCB. 10. Form-3 is not being maintained properly. 11. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 12. No records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 13. Unit has not provided any information w.r.t hazardous waste generation and its management in the Annual returns submitted to PPCB. 14. No workers found wearing any Personal Protection Equipment. 15. Proper Stack monitoring arrangements (port hole as per emission regulation part-III) have not been provided. 16. Unpaved vehicular movement area leading to resuspension of dust.
Recommendations:	1. The unit should install and properly update Environmental data display Board regularly. 2. The unit should only operate induction furnace during operation of suction and APCD, also unit should ensure proper suction to prevent

	any escape of emissions into the environment. 3. The unit should provide impervious base in metal handling area. 4. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should ensure no spillage of used oil. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 8. The unit should provide PPEs to workers. 9. The unit should maintain the housekeeping properly. 10. The unit should pave the vehicular movement area inside the unit premises. 11. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection

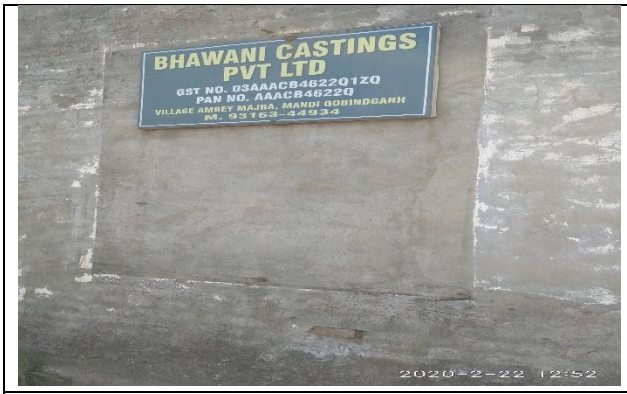


Fig 1: Board indicating name of the unit install at entry date not environmental display board



Fig 2: Emissions escaping from suction hood

	
Fig 3: Spilled APCD dust outside storage area	Fig 4: Scrap stored onside without impervious base
	
Fig 5: No previously generated APCD dust	Fig 6: Unpaved vehicular movement area

2.1.5. M/s MR Alloys

Address	GT Road, Srihind side, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: NOT PROVIDED • Consent under Air act: NOT PROVIDED • Authorization under HOWM Rules, 2016: NOT PROVIDED
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is directly poured into the chimney type mould wherein the molten is raised up from the bottom of the ingot moulds. The ingots are removed after some time and quenched with water.
Observations:	1. The unit was operational during the time of visit. 2. Display Board to provide Environmental data was found installed. However, not updated

	3. Metal scrap of huge motor parts, automobile parts were found stored inside the premises of the industry and same were being segregated/sorted without impervious base on ground 4. No records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 5. Ground water is being used for cooling of Copper coils in furnace and ingots. However, no flow meter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 6. During inspection Induction furnace was found operational. 7. Impervious base is not provided by the unit and this lead to dust emissions due to vehicle movement. 8. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 9. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should obtain CTO under Air act and Water Act. 2. The unit should properly update Environmental data display Board regularly. 3. The unit should provide impervious base in metal handling area. 4. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 5. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 6. The unit should provide PPEs to workers. 7. The unit should maintain the housekeeping properly. 8. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig-1: Display Board not updated



Fig-2: Metal scrap (heavy motors)



Fig-3: Bottom pouring mechanism to form ingots

2.1.6. M/s KL Alloys

Address	GT Road, Srihind side, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: Not Provided • Consent under Air act: Not Provided • Authorization under HOWM Rules, 2016: Not Provided
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is directly poured into the chimney type mould wherein the molten is raised up from the bottom of the ingot moulds. The ingots are removed after some time and quenched with water. The unit also has concast machine, wherin some molten metal is transferred to concast machine to produce billets.
Observations:	1. The unit was operational during the time of visit. 2. Display Board to provide Environmental data was found installed. However, not updated 3. Impervious base is not provided by the unit and this lead to dust emissions due to vehicle movement 4. Emissions while pouring molten metal into concast machine were observed. 5. The process water used for quenching the hot ingots and billets is recirculated for further use. The water is stored in water tanks with sprinkling aeration system. 6. APCD dust found spilled and contaminated on the bottom premises of the bag filter house 7. Ground water is being used for cooling of Copper coils in furnace and ingots. However, no flow meter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 8. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should obtain CTO under Air act and Water act. 2. The unit should properly update Environmental data display Board

	regularly. 3. The unit should only operate induction furnace during operation of suction and APCD, also unit should ensure proper suction to prevent any escape of emissions into the environment. 4. The unit should provide impervious base in metal handling area. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 8. The unit should provide PPEs to workers. 9. The unit should maintain the housekeeping properly. 10. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

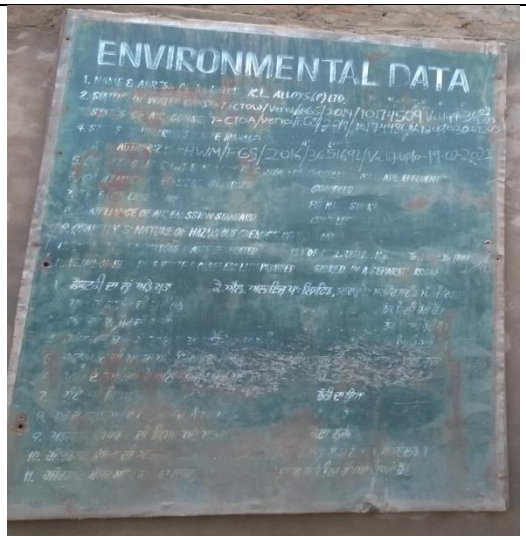


Fig-1: Display Board not updated



Fig-2: Impervious base not provided



Fig-3: Compression machine



Fig-4: Emissions from concast machine



Fig-5: Recirculation of process waste water



Fig-6; Uncovered APCD residue

2.1.7. M/s Jagat Metals Pvt. Ltd.

Address of the industry	Village- Ambey majra, Near 220 KV Power house Mandi Gobindgarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/Varied/FGS/2019/10702376 is valid upto 30.06.2020 • Consent under Air act: CTOA/Varied/FGS/2019/10702365 is valid till 30.09.2020 • Authorization under H&OW (M&TM) Rules, 2008 HWM/FGS/2016 /4478964-4483 is valid till 30.06.2021
Type of Industry	Integrated unit consisting of Induction Furnace and Rolling mill
Process Description:	Heterogeneous Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller) and fed to Induction furnace (capacity: 08 Tons per heat) for melting. Molten metal is taken out from the furnace crucible into ladle and sent to Continuous casting machines (CCM) which forms ingots/billets. The ingots/billets from CCM are directly sent to hot rolling section when they are red hot for making rounds/flats etc. Water is used for cooling of copper

	coils from induction furnace and during hot rolling. The water used is being cooled down and reused. The loss of water due to evaporation is being makeup with ground water.
Observations:	1. Display Board to provide Environmental data was found installed. However, not updated. 2. Metal scrap (Heterogeneous comprising of automobile body scrap, metal sheds, cycles, Machine parts, Shockers, scrap containing smaller fraction of plastic/rubber, empty paint cans etc.) found stored inside the premises of the industry and same were being segregated/sorted. 3. Induction furnace found operating during inspection, proper suction has also been observed. However, continuous casting machine was found non-operational. 4. APCD comprising of Cyclone separator and Bag filters have been installed for removal of particulates. No proper collection arrangement for APCD dust has been made at Cyclone separators leading to spillage of the same on ground. 5. Brick walls have been constructed around Bag filter area to control the spillage of dust. Dust is collected on impervious base below bag filters and manually packed into bags with Hazardous waste marking. 6. Bags containing APCD dust are stored into specified area, However, APCD dust was observed to spilled in large amount outside storage area. 7. Unit has authorization only for generation, collection storage and disposal of APCD dust under H&OW (M&TM) Rules, 2008. As per the said authorization HW needs to be disposed of in CHWTSDF. However, the same is being sent to M/s Laxmi Industries, Meerut for recovery of Zinc from APCD dust. 8. Unit is not maintaining Form-3 properly (maintaining Form-3 on weekly basis), during inspection (on 23.02.2020) form-3 was found updated till 31.01.2020. 9. It was observed that used oil from D.G set (capacity 82.5 KVA), dismantling of automobile scrap (i.e. shockers, motors etc.) is also being generated. However, unit does not have any authorization for same. Unit has also not maintained any record of the same. 10. Large amount of segregated waste material found stored inside the unit premises. 11. Unit is utilizing groundwater for cooling of induction furnace coil, hot rolling mills. However, unit does not have permission from CGWA for extraction of the same. Unit has also not installed flow meter to quantify daily consumption of ground water. 12. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should daily update Environmental data display Board. 2. The unit should provide impervious base in the metal handling area. 3. The unit should properly collect APCD dust in HDPE bags and ensure

	no spillage. 4. The unit should maintain daily record of Hazardous waste (APCD dust and used oil) generation in Form-3 of HOWM Rules, 2016 and SoP register for APCD. 5. The unit should obtain authorization for disposal of APCD dust through utilizer and generation and handling of Used oil. 6. The unit should obtain permission for extraction of Ground water from CGWA, install flow meter for ground water extraction and maintain daily record for the same. 7. The unit should provide PPEs to all workers. 8. To impose financial penalty on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

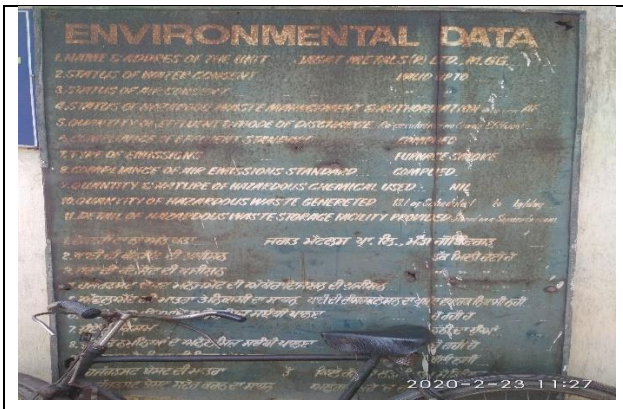


Fig 1: Not updated display Board



Fig 2: Spillage of APCD



Fig 3: Motor scrap



Fig 4: HW storage shed and spillage of APCD dust

	
Fig 5: Collection of APCD dust below Bag filters	Fig 6: Heap of waste material stored inside premises

2.1.8. M/s Rudra Alloy

Address of the industry	Village- Ambey Majra, GT Road, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/Renewal/FGS/2018/7597205 is valid upto 30.09.2022 • Consent under Air act: CTOA/Renewal/FGS/2018/7591548 expired on 02.06.2019. Unit applied for renewal on 27.05.2019. • Authorization under HW (M,H &TM) Rules, 2008: HWM/FGS/2016/4540327 is valid till 30.06.2021
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Sponge iron is also added to furnace to quality control Molten metal is taken out from the furnace crucible into ladle and poured into mould to form ingots.
Observations:	1. The unit found operational during inspection. 2. Environmental data display board has been installed, same found damaged. Display Board has also not been updated. 3. Heterogeneous scrap including vehicular scrap found lying inside unit premises on ground (without impervious base). Dismantling and shorting of the waste was also being carrying out without taking proper measures leading to spillage of oils. 4. Unit has 02 Induction furnaces of capacity 4 Ton/heat and 05 Ton/heat. 5. Sponge iron is being used to control the characteristics of the final product. 6. Side suction hoods have been installed at both of the induction furnaces, however, improper suction was observed leading to creation of highly polluted workzone and escape of emissions into the

	environment. 7. APCD comprising of spark arrestor and Bag filters have been installed. Dust from the spark arrestor found directly falling on the ground (without impervious base) and dust from Bag filters found scattered all around the APCD. 8. APCD dust found packed into bags and stored into designated area. 9. Groundwater is being extracted for cooling of ingots and furnace coil. However, unit does not have permission for extraction of groundwater from CGWA. Further, no meter has been installed to quantify the consumption of ground water. 10. Unit has authorization under HW (M&TM) Rules, 2008 for generation, collection, storage and transportation of APCD dust only. 11. Unit has installed a D.G set, empty damaged used oil barrels found stored inside unit. A tank containing used oil removed from dismantling of shockers, motor parts has been found inside the unit, traces of spillage of oil also observed near the storage tank. 12. Unit has not been authorised for handling and management of used oil/used oil barrels. Traces of spillage of oil has also been observed. Unit has not maintained any record of used oil generation and its management. 13. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only fortnightly record has been maintained 14. Unit has not maintained log book for electricity consumption by APCD. 15. No workers found with Personal Protection Equipment's.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should ensure adequate suction to prevent any escape of emissions into the environment. 3. Unit should provide impervious base on the metal handling and storage area. 4. The unit should obtain authorization for handling of used oil as per HOWM Rules, 2016. 5. Unit should properly dismantle the vehicular scrap which contains oil, and the used oil generated must be collected, stored and disposed as per HOWM Rules, 2016. 6. Unit should properly collect the APCD dust with minimum manual handling. 7. The unit should properly maintain record sof Hazardous waste as per HOWM Rules, 2016. 8. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 9. The unit should provide PPEs to workers.

	10. The unit should maintain the housekeeping properly. 11. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1: Damaged Display Board without updated data



Fig 2: Escape of emissions from suction hood



Fig 3: APCD dust collection on ground



Fig 4: Used oil barrels stored



Fig 5: Used oil collection tank



Fig 6: Hazardous waste storage shed

2.1.9. M/s Samana Concast

Address of the industry	Amloah Road Village- Tooran, Mandi Gobindgarh, Amloh ,Fatehgarh Sahib, Punjab-147301
Consent and Authorization details	• Consent under Water act: • CTOW/Renewal/FGS/2018/7840527 is valid upto 30.09.2021 • Consent under Air act: • CTOA/Renewal/FGS/2019/10749721 is valid till 30.09.2020 • Authorization under HOWM Rules, 2008: • HWM/FGS/2016/4055511-1963 is valid till 30.06.2020
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace (capacity: 06 Tons per heat) for melting. Molten metal is taken out from the furnace crucible into pre heated ladle (pre heated by furnace oil) and poured into mould to form ingots/castings.
Observations:	1. Unit found operational during inspection. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. Metal scrap (Heterogeneous comprising of car/scooter body scrap, metal sheds, cycles, Machine parts, Shockers, scrap containing smaller fraction of plastic/rubber, empty paint cans etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base leading to spillage of used oils from Shockers, etc. on ground. 4. Side suction hood was found away from the furnace during operation of the furnace leading to escape of emissions into the environment. 5. Due to non-operation of suction whole work zone was filled with emissions from the Furnace. 6. APCD dust was being collected in cement bags without any markings. Separate area has been designated for storage of Hazardous waste. APCD dust found spilled outside the designated area on ground. 7. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. However, Copy 1 (White copy) of the manifest which should be sent to SPCB are not being sent. 8. Unit has 01 D.G set of capacity 82.5 KVA. No records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 9. Unit has made agreement with M/s BRS chemicals for disposal of used oil. 10. Daily record for Hazardous waste generation (APCD dust), is

	being maintained in the Form-3 of HOWM Rules, 2016. 11. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water and flow meter has also been installed. However, installed flowmeter found damaged and no records have been maintained to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 12. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should not remove side suction hood from mouth of crucible during operation and ensure adequate suction to prevent any escape of emissions into the environment. 3. The unit should provide impervious base in the metal handling area. 4. Unit should properly dismantle the vehicular scrap which contains oil, and the used oil generated must be collected, stored and disposed as per HOWM Rules, 2016. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should prevent spillage of oil on ground. 7. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

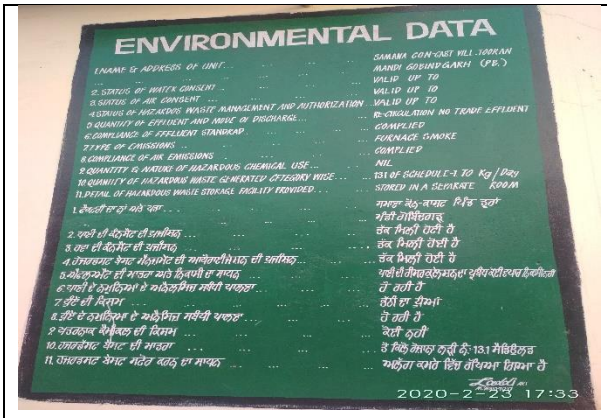


Fig 1: Not updated display Board



Fig 2: Suction hood away from furnace



Fig 3: Motor scrap



Fig 4: HW storage shed and spillage of APCD dust



Fig 5: Bags containing APCD dust without any markings



Fig 6: Water meter installed at groundwater extraction point

2.1.10.M/s Fortune Metals Limited

Address of the industry	Talwar Road, Adj. PSEB Grid, Amloh, Dist. Fategarh Sahib – 147301, Punjab
Consent and Authorization details	• Consent under Water act: CTOW/Varied/FGS/2019/990137 valid till 31.03.2024 • Consent under Air act CTOA/varied/FGS/2019/9900742

	valid upto 31.03.2020 • Authorization under HOWM Rules, 2016: Applied for Renewal
Type of Industry	Induction Furnace + Rolling Mill
Process Description:	The unit directly imports the scrap from foreign/local trader and manufactures both concast billets and TMT bars. This is an integrated plant with 01 induction furnace fully automated. The scrap is magnetically lifted and loaded in to the furnace. The molten metal in the crucible is directly poured into electro billet concast machine which is operated automatically. The hot billets are quenched with water for production of billets and these billets without quenching are sent directly to rolling machine for production of TMT bars. Pre-heating furnace is not used during the process as the hot billets from concast machine are directly sent to rolling machine.
Observations:	1. Unit is operational during the visit and APCD is also operational. 2. The unit is integrated plant with 01 Induction furnace and 01 electric billet concast machine which are auto operated. 3. Display board was installed, however it was not updated. 4. Emissions were observed during melting process and it was evident that the side suction of induction furnace is not adequate. 5. Impervious base is not proved all over the unit which lead to dust emission during vehicle movement and winds. 6. The generated APCD residue is collected in normal bags and stored in hazardous waste storage room. However, it was observed that HDPE bags are not being used for storage of hazardous waste. 7. Four cooling towers are installed and operational in the unit. Of which 03 cooling towers are for induction furnace and concast machine and 01 cooling towers is for rolling mill. 8. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should only operate induction furnace during operation of suction and APCD, also unit should ensure proper suction to prevent any escape of emissions into the environment. 3. The unit should provide impervious base in metal handling area. 4. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 7. The unit should provide PPEs to workers.

	8. The unit should maintain the housekeeping properly. 9. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig-1: Display Board not updated



Fig-2: Scrap loading



Fig-3: Electro concast billet machine



Fig-4: Emissions due to Inadequate suction



Fig-5: Hazardous waste storage room



Fig-6: APCD

2.1.11. M/s Bansal Alloys, Unit-II

Address	GT Road, Sirhind side, Mandi Gobindgarh Dist. Fategarh Sahib – 147301, Punjab
Consent and Authorization details	• Consent under Water act: NOT PROVIDED • Consent under Air act CTOA/ Varied/FGS/2019/9884569 valid upto 31.03.2020 • Authorization under HOWM Rules, 2016 HWM/ FGS/2016/4263155 is valid till 31.03.2021 • DGFT License: IEC number 3090001462; Date of issue: 20.08.1990
Type of Industry	Induction Furnace + Importer
Process Description:	Raw material such as scrap and sponge iron is melted in the furnace maintained at 1600^{o}C for 2 hrs. The molten metal is poured into the pencil ingot to produce ingots. The slag generated during melting process is removed timely and disposed to landfill. The ingots are air cooled for 3-4 hrs, whereas the hot ingots with special alloy content are preserved underground for 6-7 days to prevent cracking by contact with air. In addition, rollers used in rolling mills are manufactured by pouring the molten metal into specially designed moulds. After cooling for about 1-2 days, the rollers are scraped with machines for fineness. The extra mill scale and metal scrap are again loaded to furnace.
Observations:	1. Unit has 02 furnaces and one furnace is operational during the visit and APCD is also found operational. 2. Display board has been installed. 3. Hazardous waste information provided at the outside of the industry was found to be partially updated. 4. Different types of scrap like bore well parts, machinery parts, vehicle silencers and scrap obtained from finishing of rollers are the raw materials. 5. Record/log book for water consumption is not maintained. Mostly recycled water is used. 6. Blue coloured scrap material was found and informed that the scrap contains significant amount of Manganese. 7. Impervious base is not proved all over the unit which lead to dust emission during vehicle movement and winds. 8. Waste oil was spilled on the ground was observed. There is no proper storage of waste lubricant/ oil. 9. Cyclone Separator followed by 02 bag filters are installed as APCD. 10. APCD dust found spilled outside the designated area on ground which is later shifted into bags for disposal to M/s Madhav Alloys FOR Zinc recovery. 11. No workers found wearing any Personal Protection Equipment.

Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should provide impervious base in the metal handling area. 3. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 4. The unit should prevent spillage of oil on ground. 5. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 8. The unit should provide PPEs to workers. 9. The unit should maintain the housekeeping properly. 10. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

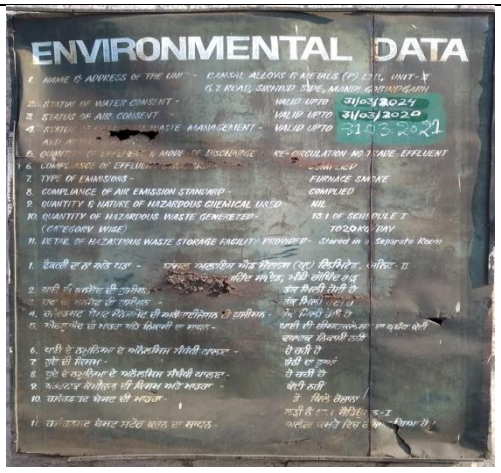


Fig-1: Display Board not updated

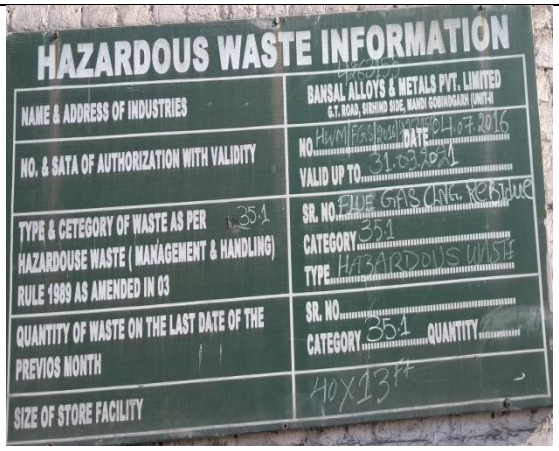


Fig-2: Partially updated HW information board



Fig-3: Metal Scrap



Fig-4: Scrap containing ‘Mn’



Fig-5: Metal Compression Machine



Fig-6: Moulds of Alloy Steel Ingots



Fig-7: Preparation for pouring molten metal



Fig-8: Spillage of waste oil



Fig-9: Collection of APCD dust



Fig-10: Preparation of rollers

2.1.12. M/s Punjab Steel Forging & Agro Industries (Unit I & II)

Address	G.T. road, Khanna Side, Mandi Gobingarh, Punjab-147301
Consent and Authorization details (Unit II)	• Consent under Water act CTOW/Varied/FGS/2019/11578615 valid upto 30.09.2023 • Consent under Air act CTOA/ Varied /FGS/2019/11578535 valid upto 30.09.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/11578657 valid upto 30.09.2024
Consent and Authorization details (Unit III)	• Consent under Water act CTOW/ Varied/FGS/2019/9108474 valid upto 30.09.2023 • Consent under Air act CTOA/ Varied/FGS/2019/9108268 valid upto 30.09.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/9108559 valid upto 30.09.2023
Type of Industry	Induction Furnace with Concast plant + Rolling
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle and then placed on continuous casting machine further taken to form billets and sheets in rolling mill.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but not completely updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, Shockers, scrap, paint buckets, gas cylinder, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 4. Annual return is filed only for APCD dust and not for used oil. 5. Sponge iron is used for maintaining quality of final product (MS billets & sheets). 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 7. During inspection Induction furnace was found operational. Side suction hood working and APCD found operational but it was observed that

	because of high wind interference in the work zone few emission escape and released into atmosphere. 8. APCD dust was being collected in sieved plastic bags with weight markings and stored in separate designated room. 9. APCD dust is not collected directly from the mouth of bag filter but manually pouring into bags after collecting from ground which causes the APCD area highly contaminated. 10. Also APCD dust found spilled outside the designated area on ground. 11. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 12. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 13. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure operation of Induction furnace only after operation of APCD and proper suction at side suction hood. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of hazardous wastes on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should operate with proper stack as per EPA standards. 8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 9. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 10. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 11. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 12. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig. – 1: Environmental Data Display Board



Fig. – 2: Induction Furnace in operation



Fig. – 3: Metal scrap storage area



Fig. – 4: Continuous casting machine



Fig. – 5: Hazardous Waste storage room



Fig. – 6: Plastic bags filled with hazardous waste



Fig. – 7: Bag filters APCD dust collection area



Fig. – 8: Ground water extraction pump

2.1.13. M/s Varun Steel Castings Pvt. Ltd

Address	Village Mugal Majra, Mandi Gobingarh, Amloh, Fatehgarh Sahib-147301, Punjab
Consent and Authorization details	• Consent under Water act CTOW/Varied/FGS/2019/10822894 valid upto 30.09.2023 • Consent under Air act CTOA/ Varied /FGS/2019/10822873 valid upto 30.09.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2020/12030344 valid upto 30.09.2023
Type of Industry	Induction Furnace (02 Nos.)
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and after casting MS ingots prepared.
Observations:	1. An old rusted display board to provide Environmental data was installed at the main gate but not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, mesh, gates, display boards, old pipes, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. No records of the used oil generated from D.G set etc. have been maintained. Annual return is filed only for APCD dust and not for used oil. 4. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 6. During inspection Induction furnace was found not-operational. It was observed that ingots prepared are hot, and then plant representative informed that they operate the furnace during night time because of subsidised electricity at night hours. 7. APCD dust was being collected in sieved plastic bags without marking and stored in a designated room. 8. APCD dust has not collected directly from the mouth of bag filter but manually pouring into bags after collecting from ground which causes the APCD area highly contaminated. 9. Also APCD dust found spilled around the ground of hazardous waste storage room. 10. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to

	recover Zinc. 11. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 12. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 13. Unit has obtained consent for modernization of unit. Closed casting machine area is under development. Unit is planned for integrated rolling mill in near future.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of hazardous wastes on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should operate with proper stack as per EPA standards. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 12. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 13. The unit should provide PPEs to workers. 14. The unit should maintain the housekeeping properly. 15. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig. – 1: Environmental Data Display Board



Fig. – 2: Induction Furnace Workzone



Fig. – 3: Bag filter dust collection area (filled bags)



Fig. – 4: Bag Filters (APCD) Area



Fig. – 5: Hazardous Waste Storage Room



Fig. – 6: Dust spilled inside HW Storage room

2.1.14. M/s Vimal Alloys Pvt. Ltd.

Address	Village Sounti, Amloh, Fatehgarh Sahib, Punjab-147203
Consent and Authorization details	• Consent under Water act CTOW/Varied/FGS/2017/5495370 valid upto 31.03.2021 • Consent under Air act CTOA/ Varied /FGS/2017/5487197 valid upto 31.03.2021 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2017/5496606 valid upto 31.03.2021
Type of Industry	Induction Furnace (03) Ladle Refining Furnace (01) Argon Oxygen Decarburizing (AOD) (01) Annealing Furnace (04)
Process Description:	Metal scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions) and charged into the crucible of Induction furnace along with addition of Ferro alloys for melting. Molten metal is taken out from the furnace crucible into pre heated ladle and into sand moulds of rolls and casting. Sometimes poured into mould to get ingots. Further, heat treatment given in annealing furnace which is furnace oil fired.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but not updated. 2. Unit was not in operation at the time of inspection. 3. Metal scrap (Heterogeneous comprising of machine parts, shockers, scrap, paint buckets, gas cylinder, etc.) found stored inside the premises of the industry and same were being segregated/sorted and proper base is provided for storage. 4. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. Annual return is filed only for APCD dust and not for used oil. 6. Ferro alloys are used for maintaining quality of final product. 7. Side suction of hood is provided with two fans. 8. LRF and AOD are operational only for manufacturing of high end products on demand of special work order. 9. Twin cyclone followed by bag filter is provided as APCD for furnace. Dust collector followed by bag filters is provided for LRF and AOD. 10. Ground water is being used for cooling of furnace, LRF and AOD. Submersible has been installed for extraction of ground water. Water for cooling purpose is collected in tank and through chilling system being re-circulated and re-used for cooling purpose. No discharge of water outside. 11. APCD dust was being collected in sieved plastic bags without any

	marking and stored in separate designated room. Hazardous waste storage area was not marked. 12. APCD dust is collected directly from the mouth of bag filter but but it was observed that hazardous waste is spilled around APCB area and earlier it was manually pouring into bags after collecting from ground. 13. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 14. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of hazardous wastes on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should operate with proper stack as per EPA standards. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 12. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 13. The unit should provide PPEs to workers. 14. The unit should maintain the housekeeping properly. 15. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig. – 1: Environmental Data Display Board



Fig. – 2: Induction furnace with dual fan side suction



Fig. – 3: Argon Oxygen Decarburizing (AOD)



Fig. – 4: AOD with top hood suction



Fig. – 5: Bag filters (APCD) area



Fig. – 6: Stack of APCD



Fig. – 7: Bag filter APCD dust collection area



Fig. – 8: Hazardous waste storage room

2.1.15. M/s Ganga Casting

Address of the industry	Village Sounti, Amloh, Mandi Gobingarh, Fatehgarh Sahib-147203
Consent and Authorization details	• Consent under Water act CTOW/Varied/FGS/2019/10068663 valid upto 30.09.2023 • Consent under Air act CTOA/Renewal/FGS/2019/11208614 valid upto 30.09.2023 • Authorization under HOWM Rules, 2016 HWM/FGS/2016/4063331 valid upto 30.06.2020
Type of Industry	Induction Furnace (01 No.)
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and after casting MS ingots prepared.
Observations:	1. Display board to provide Environmental data was installed at the main gate but not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, mesh, gates, gas cylinders, old pipes, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. However, some areas were provided with inter locking tiles. 3. No records of the used oil generated from D.G set etc. have been maintained. However, numbers of drums containing oil were found in the premises. 4. Annual return is filed only for APCD dust and not for used oil.

	5. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 7. During inspection induction furnace was operational and APCD is also working. 8. APCD dust was being collected in sieved plastic bags causes leakage of hazardous waste. Bags were stored in a designated room without marking. 9. APCD dust is not collected directly from the mouth of bag filter but manually pouring into bags after collecting from ground which causes the APCD area highly contaminated with hazardous waste. 10. Also APCD dust found spilled around the ground of hazardous waste storage room. 11. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 12. The stack was found but not as per EPA standards and without proper platform and port hole for monitoring. 13. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal scrap handling area. 4. The unit should prevent spillage of hazardous wastes on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should operate with proper stack as per EPA standards. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should include details of all type of hazardous wastes mentioned

	in their authorisation while filing annual return. 12. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 13. The unit should provide PPEs to workers. 14. The unit should maintain the housekeeping properly. **15.** To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig. – 1: Environmental Data Display Board



Fig. – 2: Metal Scrap Storage Area



Fig. – 3: Induction Furnace in Operation



Fig. – 4: Induction Furnace Workzone



Fig. – 5: Bag Filters provided as APCD



Fig. – 6: Spark Arrestor before Bag Filters



Fig. – 7: Hazardous Waste Storage Room



Fig. – 8: Plastic bags filled with Hazardous Waste



Fig. – 9: Bag filters collection hopper area



Fig. – 10: Discarded oil drums stored near D.G. Set

2.1.16. M/s J S Khalsa Steel Pvt Ltd.

Address	Village Kumbh, Amloh Road, Mandi Gobingarh, Fatehgarh Sahib-147301
Consent and Authorization details	• Consent under Water act CTOW/Varied/FGS/2019/10652088 valid upto 30.09.2023 • Consent under Air act CTOA/ Varied/FGS/2019/10651925 valid upto 30.09.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/10652319 valid upto 31.03.2023
Type of Industry	Induction Furnace (01 No.)
Process Description:	Mixed metal scrap are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and after casting MS ingots prepared.
Observations:	1. Display board to provide Environmental data was installed at the main gate but not updated. 2. Metal scrap (Heterogeneous) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. However, some areas were provided with inter locking tiles. 3. During inspection induction furnace was operational and work zone

	area of induction furnace was observed highly polluted as suction provided from side suction hood was not proper. In fact, it was observed by the team that the APCD has been started after noticing the visit of joint inspection team. 4. No records of the used oil generated from D.G set etc. have been maintained. However, numbers of drums containing oil were found in the premises. 5. Annual return is filed only for APCD dust and not for used oil. 6. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 7. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 8. APCD dust was being collected in sieved plastic bags causes leakage of hazardous waste. Bags were stored in a designated room without marking and in haphazard manner. 9. APCD dust is not collected directly from the mouth of bag filter but manually pouring into bags after collecting from ground which causes the APCD area highly contaminated with hazardous waste. 10. Also APCD dust found spilled around the ground of hazardous waste storage room. 11. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 12. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 13. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. Unit should be directed for operation of induction furnace only after operation of APCD and proper suction at side suction hood. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of hazardous wastes on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should operate with proper stack as per EPA standards. 8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016.

	9. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 10. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 11. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 12. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1: Environmental Data Display Board



Fig 2: Smoke in workzone



Fig 3 Side Suction hood on furnace



Fig 4 Polluted work zone



Fig 5 APCD dust collection



Fig 6 APCD Area

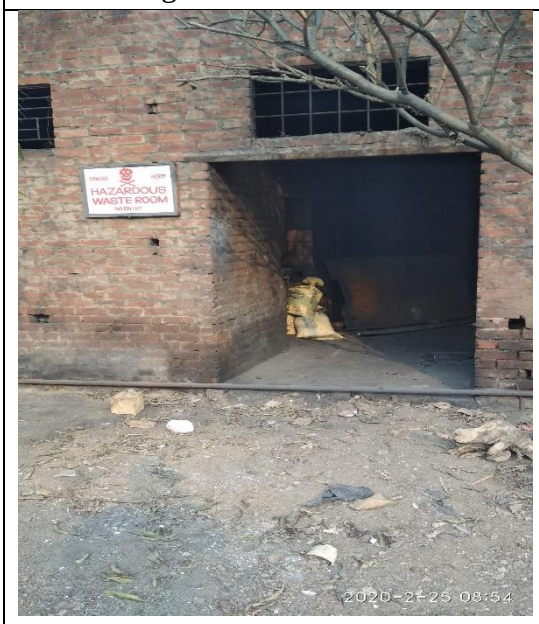


Fig 7 Hazardous waste storage room



Fig 8 APCD dust stored in sieved platic bags

2.1.17. M/s Modi Concast

Address	Village Kumbh, Amloh Road, Mandi Gobingarh, Fatehgarh Sahib-147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2018/7877612 valid upto 30.09.2022 • Consent under Air act CTOA/ Renewal /FGS/2018/7877636 valid upto 30.06.2019 (Applied for consent renewal) • Authorization under HOWM Rules, 2016 HWM/FGS/2016/4128519 valid upto 30.06.2020
Type of Industry	Induction Furnace (01 No.)
Process Description:	Mixed metal scrap (Heterogeneous i.e. car scrap, paint buckets, gates, mesh, etc.) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of

	Induction furnace for melting. Molten metal is taken out from the furnace crucible and after casting MS ingots prepared.
Observations:	1. Display board to provide Environmental data was installed at the main gate but not updated. 2. Metal scrap (Heterogeneous) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection induction furnace was operational and work zone area of induction furnace was observed highly polluted as suction was not proper. 4. No records of the used oil generated from D.G set etc. have been maintained. 5. Annual return is filed only for APCD dust and not for used oil. 6. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 7. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 8. APCD dust was being collected in sieved plastic bags causes leakage of hazardous waste. Bags were stored in a designated room without marking and in haphazard manner. 9. APCD dust is not collected directly from the mouth of bag filter but manually pouring into bags after collecting from ground which causes the APCD area highly contaminated with hazardous waste. 10. APCD dust also found spilled around the ground of hazardous waste storage room. 11. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 12. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 13. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. Unit should be directed for operation of induction furnace only after operation of APCD and proper suction at side suction hood. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of hazardous wastes on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should operate with proper stack as per EPA standards.

	8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 9. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 10. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 11. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 12. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental data Display Board



Fig 2 Workzone view with pollution



Fig 3 Scrap Yard



Fig 4 APCD Area(Bag Filter)



Fig 5 Hazardous waste storage room



Fig 6 APCD dust stored in seived plastic bags

2.1.18. M/s Sona Casting Pvt. Ltd.

Address	G.T. Road, Khanna Side, Mandi Gobindgarh, Punjab-147301
Consent and Authorization details	• Not Provided
Type of Industry	Induction Furnace with Concast plant + Rolling
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle and then placed on continuous casting machine further taken to form billets and sheets in rolling mill.
Observations:	1. A broken display board to provide Environmental data was installed at the main gate and also not updated. 2. Metal scrap (Heterogeneous comprising of, Machine parts, Shockers, scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. Sponge iron is used for maintaining the quality of finished product. 4. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. Various drums of oil were found in the premises and also some oil stored which have been collected from shockers or other machine parts. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 7. During inspection Induction furnace was found operational. Side suction hood not working properly and because of that workzone was highly

	polluted but APCD found operational. 8. APCD dust was being collected in sieved plastic bags without any markings and stored in separate designated room. 9. APCD dust is not collected directly from the mouth of bag filter but manually pouring into bags after collecting from ground which causes the APCD area highly contaminated. 10. Also APCD dust storage room was cleaned and renovated and all pending stock were sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 11. APCD dust was sent using open truck without proper handling. 12. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 13. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. Unit should be directed for operation of induction furnace only after operation of APCD and proper suction at side suction hood. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of hazardous wastes on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should operate with proper stack as per EPA standards. 8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 9. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 10. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 11. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 12. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Old Rusty Environmental Data Display Board at entrance



Fig 2 Polluted Workzone



Fig 3 Bag Filters installed as APCD



Fig 4 APCD Dust Collection area



Fig 5 Hazardous waste storage room



Fig 6 Oil drum found stored



Fig 7 Used oil contaminated site found



Fig 8 Continuous concast machine

2.1.19. M/s Jogindra Casting Pvt.

Address	G.T. Road, Sirhind Side, Mandi Gobindgarh, Punjab
Consent and Authorization details	• Not Provided
Type of Industry	Induction Furnace with Concast plant
Process Description:	Scrap (Locally purchased) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle and then placed on continuous casting machine further taken to form billets, TMT bars and flat structures.
Observations:	1. A display board to provide Environmental data was installed inside the gate as a new entry gate was built but display board was not updated. 2. Metal scrap (Heterogeneous) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found operational. No documents provided at the time of inspection. 4. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. Various drums of oil were found in the premises. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the

	usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 7. APCD dust was being collected in sieved plastic bags without any markings and stored in a shipment container. 8. APCD dust is not collected directly from the mouth of bag filter but manually pouring into bags after collecting from drum beneath which causes the APCD area highly contaminated. 9. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 10. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. Unit should be directed for operation of induction furnace only after operation of APCD and proper suction at side suction hood. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of hazardous wastes on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should operate with proper stack as per EPA standards. 8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 9. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 10. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 11. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 12. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental data Display Board


Fig 2 APCD Dust stored in sieved plastic bags


Fig 3 Scrap Storage Yard



Fig 4 Feeding of scrap in Induction Furnace


Fig 5 APCD Dust collection area



Fig 6 Hazardous waste storage room

2.1.20. M/s Maa Shakti Enterprises

Address	D-89, Focal Point, Mandi Gobindgarh, Punjab
Consent and Authorization details	• Not Provided
Type of Industry	Furnace (Metal + Coal)
Process Description:	Metal Scrap and coal mixed together in a furnace and burnt. Coal dust from the furnace is collected separately and molten metal collected in moulds for casting. Smoke from the furnaces releases through a stack provided after water scrubbing.
Observations:	1. A display board to provide Environmental data was installed at entry gate but not updated.

	2. Unit was not operational at the time of inspection. 3. No documents provided at the time of inspection. 4. No records of ash residue maintained. 5. No proper storage of ash residue.
Recommendations:	1. The unit should daily update Environmental data display Board. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. To build a designated storage room for ash residue and store in environmentally safe manner before disposal. 4. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 5. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board

2.1.21. M/s Durga Multi Metals (P) Ltd.

Address	Village Chatterpura, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2018/7737303 valid upto 30.09.2022 • Consent under Air act CTOA/ Varied /FGS/2019/7736500 valid upto 30.06.2019 (Applied for renewal) • Authorization under HOWM Rules, 2016 HWM/renew/FGS/2018/7858658 valid upto 30.09.2019 (renewal application not provided)
Type of Industry	Induction Furnace
Process	Scrap (Locally purchased and imported) are pre-processed (manual

Description:	sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into ingots mould and form MS ingots.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but it was observed old, rusted and not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, car scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found not operational due to electricity maintenance work, as informed. 4. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 6. APCD dust was being collected in plastic cement bags without marking markings and stored in separate designated room. 7. At the time of inspection APCD dust is being collected directly from the mouth of bag filter but the APCD area is completely covered with APCD dust which shows that earlier they were manually pouring into bags after collecting from ground which causes the APCD area highly contaminated. 8. Also APCD dust found spilled outside the designated area on ground. 9. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 10. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 11. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 12. Daily records (Form-3) are being maintained for 15 days generation of hazardous waste.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of hazardous wastes on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste.

	6. The unit should operate with proper stack as per EPA standards. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 12. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 13. The unit should provide PPEs to workers. 14. The unit should maintain the housekeeping properly. 15. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Old and rusty Environmental Data Display Board



Fig 2 Scrap storage area



Fig 3 Bag filters with spark arrestor



Fig 4 Hazardous waste storage room

	
Fig 5 APCD dust stored in plastic bags	Fig 6 APCD dust collection area

2.1.22. M/s RD Ispat

Address of the industry	Kumbra Road, Mandi Gobingarh.
Consent and Authorization details	• Documents not provided
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into ingots mould and form MS ingots.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, car scrap, gas cylinders, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found not operational. Plant representative informed that unit is being operated only in night because of subsidised electricity. 4. No records of the used oil generated from D.G. set etc. have been maintained. A drum near D.G. Set was observed filled with used oil. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction.

	6. APCD is provided with spark arrestor and bag filters. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 7. At the time of inspection APCD dust is being collected from the mouth of bag filter into a drum but the APCD area is completely covered with APCD dust which shows spillage of APCD on the ground which causes the APCD area highly contaminated. 8. APCD dust was being collected in HDPE bags with markings and stored in separate designated room. 9. Also APCD dust found spilled all over the ground inside storage room. 10. Various plastic cements bags were found stored in the premises which looks like filled with ash or APCD dust but records or information for that has not been provided. 11. No documents were shown or presented by the unit at the time of inspection.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. Unit should be directed for operation of induction furnace only after operation of APCD and proper suction at side suction hood. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of hazardous wastes on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should operate with proper stack as per EPA standards. 8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 9. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 10. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 11. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 12. The unit should include details of all type of hazardous wastes

	mentioned in their authorisation while filing annual return. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board


Fig 2 Ash Or APCD Dust residue



Fig 3 APCD dust collection area



Fig 4 Hazardous waste storage room





Fig 5 APCD dust stored in HDPE bags	Fig 6 Used oil drums

2.1.23. M/s Rajdhani Casting (P) Ltd.

Address	Village Kumbra, Tehsil Amloh, Mandi Gobingarh, Fatehgarh Sahib, Punjab-147301
Consent and Authorization details	• Consent under Water act (Not Provided) • Consent under Air act CTOA/Renewal/FGS/2019/11555285 valid upto 30.09.2020 • Authorization under HOWM Rules, 2016 HWM/Renewal/FGS/2019/11555341 valid upto 30.09.2023
Type of Industry	Induction Furnace with Concast Plant
Process Description:	Metal scrap are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into Ladle and sent to Continuous Casting Machine and then billets were made.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, car scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found operational. 4. As informed, it is a newly established unit and trial production started since 19.01.2020. 5. It was observed that suction at induction furnace was not good due to which lots of smoke escape into workzone causing air pollution. Black smoke from workzone as well as chimney was observed. 6. Numbers of old oil drums have been found stored in the premises. 7. No records of the used oil generated from D.G set etc. have been maintained. Daily record (in 2-3 days basis) for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 8. Plant representative informed that because of low APCD dust production they collect and store in 2, 3 days. 9. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 10. APCD dust was being collected in plastic cement bags with markings and stored in separate designated room. The hazardous waste storage room was completely filled and there is no more space for extra bags.

	Thus, many bags have been found stored nearby APCD area in open. 11. APCD dust collection area was surrounded by wall and it is collected on ground. Later, APCD dust is kept into bags manually by pouring. 12. Also APCD dust found spilled all around the collection area. 13. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of hazardous wastes on ground. Also provide hazardous waste storage room of proper size. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should operate with proper stack as per EPA standards. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 12. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 13. The unit should maintain the housekeeping properly. 14. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board



Fig 2 Induction Furnace



Fig 3 Continuous Casting Machine



Fig 4 Bag Filters



Fig 5 APCD dust store in plastic bags



Fig 6 APCD collection area



Fig 7 Feeding of scrap in induction furnace



Fig 8 Workzone pollution being released into atmosphere

2.1.24. M/s Shree Ram Multi Metal (P) Ltd.

Address	Village Kumbra, Opp. Truck Stand, Mandi Gobingarh, Fatehgarh Sahib, Punjab-147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2020/11958566 valid upto 30/09/2024 • Consent under Air act CTOA/Renewal/FGS/2020/11958532 valid upto 30.09.2024 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2020/11958665 valid upto 30.09.2024
Type of Industry	Induction Furnace with Concast Plant
Process Description:	Metal scrap are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into ingot mould and then ingots were made.
Observations:	1. Display Board to provide Environmental data was made by paint on wall at the main gate but it was not updated. Also at many places the paint layers are shredded away. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, car scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found operational. 4. It was observed that suction at induction furnace was not good, due to which lots of smoke escape into workzone causing air pollution. 5. No records of the used oil generated from D.G set etc. have been maintained. Daily record (weekly basis) for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 6. APCD dust was being collected in plastic cement bags without markings and stored in separate room. The hazardous waste storage room was open from above and the surrounding wall was made of iron sheet. There is water motor pump observed inside the hazardous waste storage room. 7. The floor of HW storage room was made of crushed slag and pervious. 8. APCD dust collection area was surrounded by wall and it is collected on ground. Later, APCD dust is kept into bags manually by pouring. 9. Also APCD dust found spilled all around the collection area as well as storage room. 10. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 11. It was also observed that many shockers and scraps were stored separately and burnt. Ash residue observed in stored scraps. 12. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water.

	However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. Unit should be directed for operation of induction furnace only after operation of APCD and proper suction at side suction hood. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of hazardous wastes on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should operate with proper stack as per EPA standards. 8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 9. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 10. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 11. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 12. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation. Also for burning of scrap metal and causing air pollution.

Photographs taken during inspection



Fig 1 Environmental Data Display Board



Fig 2 Induction Furnace



Fig 3 Pollution escape from side suction hood



Fig 4 Hazardous waste storage room



Fig 5 APCD dust kept in plastic bags



Fig 6 APCD dust collection area

2.1.25. M/s Behari Lal Ispat (P) Ltd.

Address	Village Salani, Amloh Road, Mandi Gobingarh, Fatehgarh Sahib-147301
Consent and Authorization details	• Consent under Water act CTOW/Varied/FGS/2019/10690139 valid upto 30/09/2022 • Consent under Air act CTOA/Varied/FGS/2019/10678483 valid upto 31.03.2021 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/10690233 valid upto 30.09.2024
Type of Industry	Induction Furnace Annealing (Heat Treatment) furnace
Process Description:	Metal scrap (Local and Imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into sand mould casting. Further, the products were kept in annealing (heat treatment) furnace for finishing. Fuel used in annealing (heat treatment) furnace is furnace oil.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, mesh & wires, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found operational. 4. Various empty oil drums have been found in the premises. 5. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 6. APCD dust was being collected in plastic cement bags without markings and stored in separate room. APCD dust was spilled on floor of storage room. 7. APCD dust collection area was surrounded by wall and it is collected on ground. Later, APCD dust is kept into bags manually by pouring. 8. Also APCD dust found spilled all around the collection area as well as storage room. 9. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 10. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 11. A new recuperator is under installation at heat treatment furnace. 12. Plant representative informed that unit is planning to shift over PNG.
Recommendations:	1. The unit should update Environmental data display Board regularly.

	2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of hazardous wastes on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should operate with proper stack as per EPA standards. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 12. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 13. The unit should provide PPEs to workers. 14. The unit should maintain the housekeeping properly. 15. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation. 16. PPCB should also analyse SOx and NOx in the stack monitoring where Furnace oil/Coal is being used in annealing furnace for heat treatment.

Photographs taken during inspection

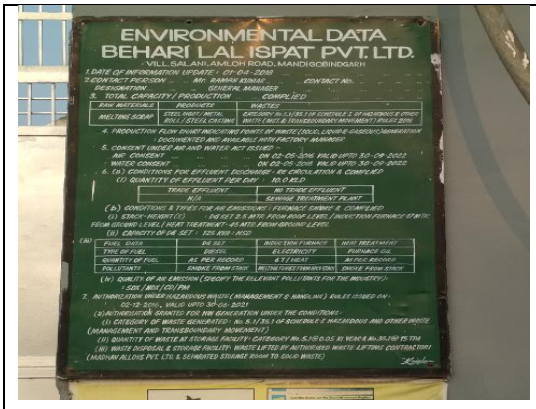


Fig 1 Environmental Data Display Board



Fig 2 Scrap Storage area



Fig 3 Annealing Furnace



Fig 4 Induction Furnace with side suction hood



Fig 5 Hazardous waste storage room



Fig 6 APCD dust stored in plastic bags



Fig 7 APCD dust collection area



Fig 8 Drums found stored some with used oil

2.1.26. M/s C S Casting Pvt Ltd.

Address of the industry	Village Kumbh, Amloh Road, Mandi Gobingarh, Fatehgarh Sahib-147301
Consent and Authorization details	• Consent under Water act – Not Provided • Consent under Air act CTOA/Renewal/FGS/2020/11803854 valid upto 30.09.2022 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/11803958 valid upto 30.09.2022
Type of Industry	Induction Furnace Annealing (Heat Treatment) furnace
Process Description:	Metal scrap (Local and Imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into sand mould casting. Further, the products were kept in heat treatment furnace for finishing. Fuel used in heat treatment furnace is furnace oil.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, mesh & wires, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. Nickel and alloy scraps purchased locally. 3. During inspection Induction furnace was not operational. Operates during night hours. 4. Various empty oil drums have been found in the premises. 5. No records of the used oil generated from D.G set etc. have been maintained. However, unit provided copy of agreement with BRS lubricants for recycling of DG set used oil. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 6. Daily record (Form -3) of APCD dust generation is being maintained for weekly basis. 7. APCD dust was being collected in plastic cement bags and stored in separate room. APCD dust was spilled on floor of storage room. Hazardous waste storage room was not properly marked. 8. APCD dust collection area was surrounded by wall and it is collected on ground. Later, APCD dust is kept into bags manually by pouring. 9. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 10. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water

	extraction. 11. Unit has installed an annealing furnace of capacity about 20 MTD where billets are heat treated at around 850℃ where furnace oil is used as fuel.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of hazardous wastes on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should operate with proper stack as per EPA standards. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 12. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 13. The unit should provide PPEs to workers. **14.** The unit should maintain the housekeeping properly. 15. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation. 16. PPCB should also analyse SOx and NOx in the stack monitoring where Furnace oil/Coal is being used in annealing furnace for heat treatment.

Photographs taken during inspection





Fig 1 Environmental Data Display Board	Fig 2 Stored scrap
	
Fig 3 APCD dust collection area	Fig 4 Stack attached to APCD
	
Fig 5 Hazardous waste storage room	Fig 6 APCD dust kept in bags
	
Fig 7 Furnace oil storage tank	Fig 8 Annealing furnace

2.1.27. M/s Hind Alloys

Address	Village Kumbh, Amloh Road, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act CTOW/Varied/FGS/2019/10067449 valid upto 30.09.2023 • Consent under Air act CTOA/Renewal/FGS/2020/11921232 valid upto 30.06.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2018/7029283 valid upto 30.09.2022
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into ingots mould and form MS ingots.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but it was observed old, rusted and partially updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found operational and side suction hood is working properly. 4. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 6. APCD dust was being collected in plastic cement bags without marking markings and stored in separate designated room. 7. At the time of inspection APCD dust is being collected directly from the mouth of bag filter but the APCD area is completely covered with APCD dust which shows that earlier they were manually pouring into bags after collecting from ground which causes the APCD area highly contaminated. 8. Also APCD dust found spilled outside the designated storage area on ground. Burning traces of solid wastes observed alongside walls and in front of storage area. 9. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 10. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations	1. The unit should update Environmental data display Board regularly.

:	2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of hazardous wastes on ground. 5. The unit should not burn solid wastes inside the premises. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should operate with proper stack as per EPA standards. 8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 9. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 10. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 11. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 12. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board



Fig 2 Scrap storage area



Fig 3 Bag filters with spark arrestor



Fig 4 Induction furnace with side suction hood



Fig 5 Hazardous waste storage room



Fig 6 APCD dust stored in plastic bags

2.1.28. M/s Mittal Ceramics

Address of the industry	Village Kumbh, Mandi Gobingarh, Amloh, Punjab-147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2018/8081892 valid upto 30.09.2022 • Consent under Air act CTOA/Renewal/FGS/2018/8081811 valid upto 30.06.2019 (Expired) • Authorization under HOWM Rules, 2016 HWM/renew/FGS/2018/8082102 valid upto 30.06.2019 (Expired)
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into ingots mould and form MS ingots.

Observations:	1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, car scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found operational. Top suction hood was broken and improper suction causing release of pollution into workzone and then into atmosphere. 4. APCD provided is two wet scrubber connected to an old brick chimney which is having leakages and cracks at various places. 5. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 7. APCD dust was being collected in plastic cement bags and stored in separate designated room. 8. APCD dust removed in form of cake/residue from scrubber liquid tank found stored openly on ground without impervious base causing the APCD area highly contaminated. 9. Also APCD dust found spilled outside the designated area on ground. APCD dust were improperly stored. Bags were not closed and thrown in the room inappropriately. 10. The hazardous waste storage area was provided under the residential area of labours. It was found that the HW storage room was surrounded by domestic waste water and solid wastes. 11. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 12. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should renew consent under Air Act and authorisation under HOWM Rules, 2016. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of hazardous wastes on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste.

	7. Unit should switch to bag filters as the wet scrubbers and stack provided is not efficient for proper removal of emission pollutants. 8. The unit should repair its top hood suction or switch to side suction hood. 9. The unit should operate with proper stack as per EPA standards. 10. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 11. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 12. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 13. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 14. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 15. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 16. The unit should provide PPEs to workers. 17. The unit should maintain the housekeeping properly. 18. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data display Board



Fig 2 Workzone area



Fig 3 Stack attached to APCD



Fig 4 Induction Furnace with broken top hood



Fig 5 Wet Scrubber



Fig 6 Stack



Fig 7 APCD dust stored in plastic bags



Fig 8 Hazardous waste storage room

2.1.29 M/s PP Casting

Address	Village Kumbh, Amloh Road, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2019/11557196 valid upto 30.09.2023 • Consent under Air act CTOA/Renewal/FGS/2019/11557137 valid upto 30.09.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/9369133 valid upto 30.09.2023
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into ingots mould and form MS ingots.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, car scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found not operational as it operates during night hours, as infromed. 4. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 6. APCD dust was being collected in plastic cement bags without marking markings and stored in separate designated room. 7. APCD area is completely covered with APCD dust which shows that earlier they were manually pouring into bags after collecting from ground which causes the APCD area highly contaminated. 8. Also APCD dust found spilled outside the designated area on ground. 9. APCD dust is being sent to zinc recovery units to recover Zinc. 10. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 11. Daily records (Form-3) are being maintained for weekly generation of hazardous waste.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management

	of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of hazardous wastes on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should operate with proper stack as per EPA standards. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 12. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 13. The unit should provide PPEs to workers. 14. The unit should maintain the housekeeping properly. 15. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board



Fig 2 Induction furnace



Fig 3 Side suction hood



Fig 4 Hazardous waste storage room



Fig 5 APCD dust stored in plastic bags



Fig 6 Products (MS ingots)

2.1.30 M/s Regal Alloys

Address	Village Kumbh, Amloh Road, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2018/7838521 valid upto 30.09.2022 • Consent under Air act CTOA/Renewal/FGS/2019/11166982 valid upto 30.09.2020 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/5750096 valid upto 30.09.2024
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into ingots mould and form MS ingots.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of wire mesh, gates, scrap,

	paint container scrap, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found operational and side hood suction was proper. 4. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 6. APCD dust was being collected in plastic cement bags without marking markings and stored in separate designated room. 7. APCD area is completely covered with APCD dust which shows that earlier they were manually pouring into bags after collecting from ground which causes the APCD area highly contaminated. 8. Also APCD dust found spilled outside the designated area on ground. 9. APCD dust is being sent to M/s Laxmi Industries, Meerut for utilization to recover Zinc. 10. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 11. Daily records (Form-3) are being maintained for weekly generation of hazardous waste.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of hazardous wastes on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should operate with proper stack as per EPA standards. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain log book for operation of APCD, water

	extraction, daily records of hazardous waste, etc. 11. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 12. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 13. The unit should provide PPEs to workers. 14. The unit should maintain the housekeeping properly. 15. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental data Display Board



Fig 2 Induction furnace



Fig 3 scrap stored



Fig 4 Hazardous waste storage room

 Fig 5 APCD dust stored in plastic bags	 Fig 6 Bag filters

2.1.31 M/s Unipearl Alloys

Address	M/s Unipearl Alloys, Village Tooran, Amloh Road, Mandi Gobindgarh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act R16FGSCTOW3649168 dated 18.02.2016 is valid upto 30.06.2020 • Consent under Air act R16FGSCTOA3649070 dated 18.02.2016 is valid upto 30.06.2020 • Authorization under HOWM Rules, 2016 HWM/FGS/2016/4422727-4373 is valid upto 30.06.2021
Type of Industry	Induction furnace
Process Description:	Scrap (Locally purchased) are pre-processed and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle and poured into casts to forms ingots and castings.
Observations:	1. The unit was found operational during visit. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. Metal scrap (Heterogeneous comprising of vehicular scrap, industrial scrap, compressed scrap etc.) found stored inside the premises of the industry. 4. Unit has installed 01 Induction furnaces of capacity 06 ton/heat and an Annealing furnace (oil fired). 5. Furnace oil is used for pre-heating of ladle before pouring the molten metal into it. 6. Unit operates for 12 hrs during day time period, during inspection, intial

	charging was being carried out of the Induction furnace and APCD alongwith suction hood was not operational. Due to which emissions occurring were escaping into the environment. 7. APCD comprising of Spark arrestor and Bag filter has been available as air pollution control device. 8. APCD dust was being collected into bags with proper labelling and markings. 9. Previously generated APCD dust was found packed into bags and stored near Bag filter. Unit has provided separate designated area for storage of HW which has been marked as Hazardous waste storage area. 10. The unit has D.G set, however unit does not have authorization for generation and handling of used oil. Further unit has not maintained any records of the used oil generation and disposal. 11. Unit has not provided safe platform and appropriate port hole for stack monitoring. 12. Furnace oil for Annealing furnace and ladle pre heating was stored in tank. 13. Submersible pump has been installed for extraction of ground water, however, no flow meter has been installed to quantify the usage of ground water. Also daily record of water consumption is not being maintained. Unit has not provided NOC from CGWA for ground water extraction. 14. No workers found wearing any Personal Protection Equipment. 15. The unit has maintained and submitted Manifest (Form-10), Form-4 for 02 year, APCD meter reading record, Stack monitoring report and electricity bill.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should operate APCD and suction with at all time operation of Induction furnace and ensure adequate suction to prevent any escape of emissions into the environment. 3. Unit should ensure the used oil generated must be collected, stored and disposed as per HOWM Rules, 2016. 4. The unit should prevent spillage of oil on ground. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 7. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 8. The unit should provide PPEs to workers. 9. The unit should maintain the housekeeping properly. 10. To impose environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig 1 Display board



Fig 2 Emissions escaping into environment



Fig 3 APCD dust stored near Bag filters



Fig 4 APCD dust stored in HW storage area

2.1.32 M/s Shiva Casting

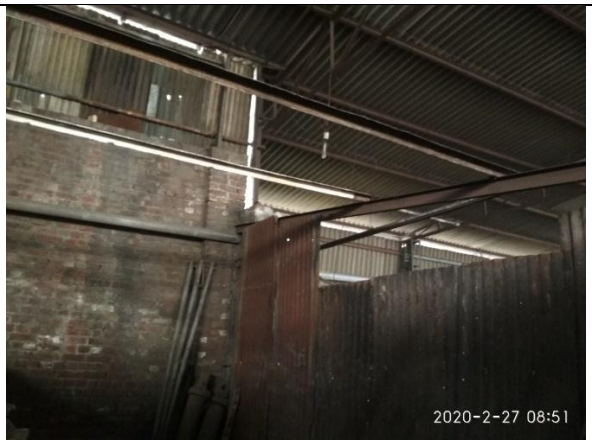
Address	M/s Shiva Castings Pvt. Ltd., Village Tooran, Amloh Road, Mandi Gobindgarh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act CTOW/Renewal /FGS/2019/9722143 is valid upto 30.09.2023 • Consent under Air act CTOA/Renewal/FGS/2019/11353804 is valid upto 30.09.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/11434579 is valid upto 30.09.2024
Type of Industry	Induction furnace
Process Description:	Scrap are pre-processed and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated crucible and poured into casts to form ingots.

Observations:	1. During inspection induction furnace was found non-operational as crucible was being prepared for next heat. 2. Display Board to provide Environmental data was found installed and found partially updated. 3. Metal scrap (Heterogeneous comprising of vehicular scrap, industrial scrap, compressed scrap etc.) found stored inside the premises of the industry. 4. Dismantling of vehicular scrap was observed in the premises, leading to generation of used oil and traces of Spillage of oil were observed. 5. Unit has installed 01 Induction furnace of capacity 07 ton/heat. 6. Inadequate suction was observed at the suction hoods during operation leading to escape of emissions into the environment. 7. APCD comprising of Spark arrestor and Bag filter has been available as air pollution control device. 8. Bottom portion of spark arrestor found damaged impervious base on which Dust was being collected. 9. Previously generated APCD dust was found stored at bottom of Bag filters. 10. APCD dust was found spilled all around air pollution control devices 11. APCD dust was being collected into bags with proper labelling and markings and stored into designated area. 12. However, the designated HW storage shed was found improper (temporary arrangement made by providing metal sheets on 04 sides without top coverage and having paces for entry of water), no markings has been observed indicating Hazardous waste storage, Other chemicals and refractory material was also found stored in HW storage shed. . 13. APCD dust found spilled near HW storage area and all around APCD. 14. The unit has not maintained any records of the used oil generation and disposal. 15. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only monthly record has been maintained. 16. Submersible pump has been installed for extraction of ground water and flow meter has not been installed to quantify the usage of ground water. Unit has not provided NOC from CGWA for ground water extraction. 17. The house keeping was found very poor in and around the premises. 18. No workers found wearing any Personal Protection Equipment. 19. Unit has submitted Form-4 in which improper information has been submitted by unit to PPCB. 20. The unit has maintained and submitted Manifest (Form-10), , APCD meter reading record and electricity bill.
Recommendations:	1. The unit should properly update Environmental data display Board regularly.

	2. The unit should ensure adequate suction to prevent any escape of emissions into the environment. 3. Unit should properly dismantle the vehicular scrap which contains oil, and the used oil generated must be collected, stored and disposed as per HOWM Rules, 2016. 4. Unit should provide impervious base at bottom of Spark Arrestor and ensure no spillage of APCD dust. 5. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 6. The unit should provide impervious base in the metal handling area and prevent spillage of oil on ground. 7. The unit should provide separate HW storage area which should be as per CPCB guidelines. Also the unit should ensure no manual handling and management of hazardous waste. 8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

	
Fig 1 Display board	Fig 2Dismantling of motor scrap leading to spillage of used oil

	
Fig 3 APCD dust stored below Bag filters	Fig 4 Spillage of APCD dust and storage of collected APCD dust
	
Fig 5 HW storage area	Fig 6 Top portion of HW storage shed

2.1.33 M/s Punjab Steel

Address	Village Tooran, Amloh Road, Mandi Gobindgarh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act R15FGSCTOW3315366 is valid upto 31.03.2020 • Consent under Air act R15FGSCT0A3315311is valid upto 31.03.2020 • Authorization under HW (MH & TM) Rules, 2008 HWM/Fresh/2016/4597614 is valid upto 31.03.2021
Type of Industry	Integrated unit (Induction furnace and Rolling mill)
Process Description:	Metal scrap are pre-processed and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and then placed on continuous casting machine to form billets. The red hot billets are passed through Rolling mills to form Bars, Strips etc.
Observations:	1. The unit was found operational during visit. 2. Display Board to provide Environmental data was found installed, however, not updated. 3. Metal scrap (Heterogeneous scrap etc.) found stored inside the premises

	of the industry. 4. Dismantling of vehicular scrap was observed in the premises, leading to generation of used oil and traces of Spillage of oil were observed. 5. Unit has installed 02 Induction furnaces of capacity 20 Ton/Heat and 06 ton/heat. Unit has also have facility of LRF to control the characteristics of molten metal. 6. Furnace oil is used for pre-heating of ladle before pouring the molten metal into it. 7. Inadequate suction was observed at the suction hoods during operation leading to escape of emissions into the environment. 8. APCD comprising of Spark arrestor and Bag filter has been available as air pollution control device. 9. Bottom portion of spark arrestor found without any impervious base on which Dust was being collected and APCD dust found spilled near the bottom portion. 10. Housing of Bag filters found partially open from top leading to escape of large amount of flue gases into environment below the discharge point of stack. 11. APCD dust was being collected into bags without proper labelling and markings. 12. APCD dust was being packed into bags and stored in specially designated Hazardous waste storage area. However, no markings has been observed indicating Hazardous waste storage shed. 13. APCD dust found spilled near HW storage area which was found to be ignite and had undergone calcination in open environment. 14. APCD dust also found spilled in the Metal scrap storing area. 15. The unit has not maintained any records of the used oil generation and disposal. 16. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only monthly record has been maintained. 17. Submersible pump has been installed for extraction of ground water and flow meter has been installed to quantify the usage of ground water. Daily record of water consumption is also being maintained. Unit has not provided NOC from CGWA for ground water extraction. 18. The house keeping was found very poor in and around the premises. 19. No workers found wearing any Personal Protection Equipment. 20. The unit has maintained and submitted Manifest (Form-10), Form-4 for 01 year, APCD meter reading record, Stack monitoring report and electricity bill.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should ensure adequate suction to prevent any escape of

	emissions into the environment. 3. Unit should properly dismantle the vehicular scrap which contains oil, and the used oil generated must be collected, stored and disposed as per HOWM Rules, 2016. 4. Unit should provide impervious base at bottom of Spark Arrestor and ensure no spillage of APCD dust. 5. The unit should ensure complete enclosure of Bag house so that all the flue gas is discharged into environment through stack after APCD. 6. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 7. The unit should provide impervious base in the metal handling area. 8. The unit should prevent spillage of oil on ground. 9. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 10. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 11. The unit should operate with TSDF membership for management and disposal of hazardous waste. 12. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

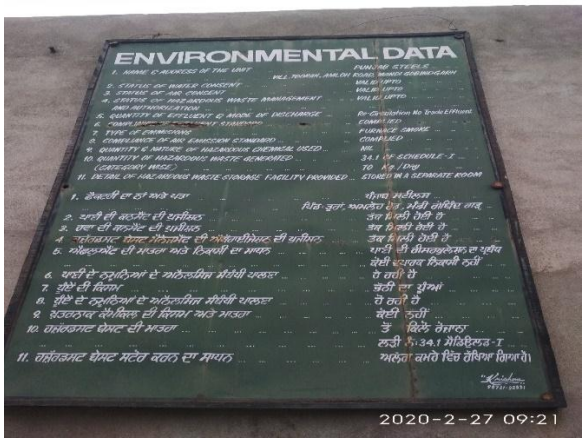




Fig 1: Unfilled display board	Fig 2: Emissions escaping into environment
	
Fig 3:Furnace oil spilled from storage tank	Fig 4: APCD dust collected into Bags and stored near APCD

2.1.34 M/s Rajdhani Iron Products

Address	Village Kumbh, Amloh Road, Mandi Gobindgarh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act – Not Provided • Consent under Air act CTOA/Renewal/FGS/2019/11555113 is valid upto 30.09.2020 • Authorization under HOWM Rules, 2016 HWM/renewal/FGS/2019/11557814 is valid upto 30.09.2022
Type of Industry	Induction furnace
Process Description:	Scrap are pre-processed and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated crucible and poured into casts to form ingots.
Observations:	1. During inspection induction furnace was found non-operational, plant representative informed that unit operated during the night time period. 2. Display Board to provide Environmental data was found not updated. 3. Metal scrap (Heterogeneous comprising of vehicular scrap, industrial scrap, wires, machine parts etc.) found stored inside the premises of the industry on the ground without impervious base. 4. APCD comprising of Spark arrestor and Bag filter has been available as air pollution control device. 5. Previously generated APCD dust was found stored at bottom of Bag filters. APCD dust was found spilled all around air pollution control devices. 6. The APCD dust is not regularly removed, it is being done mostly on the fortnight basis. Therefore, Form-3 is also being maintained on the same interval. 7. APCD dust was being collected into bags with proper labelling and markings and stored into designated area and spillage was also observed

	near the designated area. 8. The APCD dust is being sent to M/s Madhav Alloys Ltd for utilization. However, copy of the manifest is not being submitted to PPCB. 9. Submersible pump has been installed for extraction of ground water and flow meter has not been installed to quantify the usage of ground water. Unit has not provided NOC from CGWA for ground water extraction. 10. The house keeping was found very poor in and around the premises. 11. No workers found wearing any Personal Protection Equipment. 12. The stack and monitoring arrangements have not been observed to be proper as per emission regulation part-III.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should provide impervious base in the metal handling area. 3. The unit should regularly remove the hazardous waste and ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016.Also the unit should ensure no manual handling and management of hazardous waste. 4. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 5. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 6. The unit should provide PPEs to workers. 7. The unit should maintain the housekeeping properly. 8. The unit should proper proper stack monitoring arrangements as per Emission Regulation Part-III 9. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig 1 Not updated display Board



Fig 2 Scrap stored on ground

	
Fig 3 Spillage of HW near storage area	Fig 4 Previously generated APCD dust and spillage of same.

2.1.35 M/s Siddheshwara Alloys

Address	Village Chattarpura, Kumbh Road, Mandi Gobindgarh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act • No. ZP-II/FGS/WPC/2013-18/F-492/V-698 dated 03.06.2013 expired on 30.06.2018Consent under Air act No. ZP-II/FGS/APC/2013-18/F-504/V-714 dated 03.06.2013 expired on 30.06.2018 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2016/4824867 is valid upto 30.06.2021
Type of Industry	Induction furnace
Process Description:	Scrap (Locally purchased) are pre-processed and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle and poured into casts to forms ingots and castings.
Observations:	1. The unit was found operational during visit. The unit do not have valid consent to operate under Air and Water Act. 2. Display Board to provide Environmental data was found rusted out and not updated. 3. Metal scrap (Heterogeneous comprising of vehicular scrap, industrial scrap, compressed scrap etc.) found stored inside the premises of the industry. 4. Unit has installed 01 Induction furnaces of capacity 06 ton/heat and an Annealing furnace. 5. Unit had earlier installed wet scrubber as APCD which has been removed from operation and new APCD system comprising of spark arrestor and bag filters has been installed and being operated. Adequate suction was

	observed at the mouth of crucibles. 6. The base of the spark arrestor was found unpaved and broken on which APCD dust was being collected. Further, spillage and manual handling of the APCD dust was observed near the bag filters. 7. APCD dust was being collected into HDPE bags with proper labelling and markings and stored into designated area. 8. The unit has not maintained any records and returns (Form-3, Form -4 and Form 10) as per HOWM Rules, 2016 9. The unit has D.G set, however unit does not have authorization for generation and handling of used oil. Further unit has not maintained any records of the used oil generation and disposal. 10. Unit has not provided safe platform and appropriate port hole for stack monitoring. 11. Submersible pump has been installed for extraction of ground water, however, no flow meter has been installed to quantify the usage of ground water. Also daily record of water consumption is not being maintained. Unit has not provided NOC from CGWA for ground water extraction. 12. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should obtain consent to operate under Air act and water. 2. The unit should provide a proper display board and regularly update the information. 3. The unit should provide impervious base near the APCD. And should ensure that no manual handling of the APCD dust is being carried out. 4. The unit should maintain the records of hazardous waste including used oil generated from D.G set as per HOWM, Rules, 2016. 5. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 6. The unit should maintain proper stack monitoring arrangements as per Emission Regulation Part-III 7. The unit should provide PPEs to workers. 8. The unit should maintain the housekeeping properly. 9. To impose financial penalty and environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

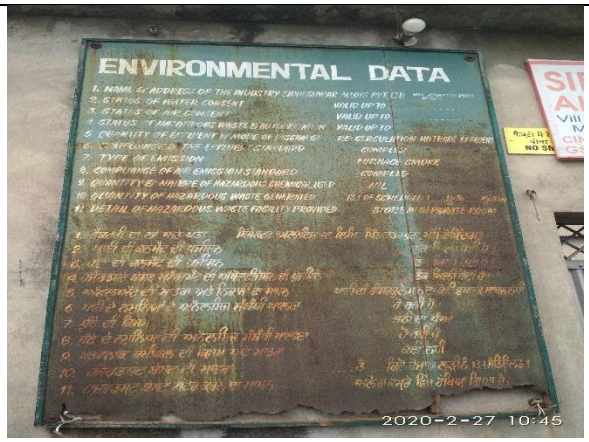


Fig 1 Rusted out and not updated display board



Fig 2 Previous APCD arrangement-Wet scrubber



Fig 3 Unpaved base of Spark arrestor and Spillage of APCD dust



Fig 4 Bottom portion of Bag filters



Fig 5 HW stored in bags



Fig 6 Annealing furnace

2.1.36 M/s K S Alloys

Address	Village Kumbh, Amloh Road, Mandi Gobindgarh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act CTOW/Varied//FGS/2019/11389990 is valid upto 31.03.2023 • Consent under Air act CTOA/Varied//FGS/2019/11389950 is valid upto 31.03.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/9636303 is valid upto 31.09.2023
Type of Industry	Integrated unit (Induction furnace and Rolling mill)
Process Description:	Scrap (Locally purchased and imported) are pre-processed and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and then placed on continuous casting machine to form billets. The red hot billets are passed through Rolling mills to form Bars, Strips etc.
Observations:	1. The unit was found operational during visit. 2. Display Board to provide Environmental data was found installed but not updated. 3. Metal scrap (Heterogeneous) found stored inside the premises of the industry. 4. Unit has installed 01 Induction furnaces of capacity 07 Ton/Heat for melting of metal scrap. 5. Small amount of flue gases found to be escaping from suction hood. 6. No workers found wearing any Personal Protection Equipment 7. APCD dust was being collected into bags without proper labelling and markings and found stored near Bag house in open. Further, APCD dust found spilled all over the area near APCD. 8. APCD dust was being packed into bags and stored in specially designated Hazardous waste storage area which was found completely full. 9. APCD dust is being sent to M/s Madhav Alloys for utilization, manifest system is being followed. However, white copy of the manifest is not being sent to Punjab Pollution Control Board in compliance of Rule 19 of HOWM Rules, 2016. 10. The unit has submitted, Daily Record (Form 3) Manifest (Form-10), Form-4 for 01 year, APCD meter reading record and electricity bill.. 11. Unit has 02 DG sets, however, unit has not maintained any record of used oil generation in Form-3, neither it has reported any generation in previous 03 years annual return. 12. Submersible pump has been installed for extraction of ground water and no flow meter has been installed to quantify the usage of ground water. Daily record of water consumption is also not being maintained.

	Unit has not provided NOC from CGWA for ground water extraction. 13. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should ensure adequate suction to prevent any escape of emissions into the environment. 3. Unit should provide PPEs to workers and ensure usage of the same by workers. 4. The unit should provide impervious base in the metal handling area. 5. The unit should collect the APCD dust in HDPE bags with packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of all hazardous waste as per HOWM, Rules, 2016. 7. Unit should submit manifest to Punjab Pollution Control Board. 8. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should maintain the housekeeping properly. 11. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

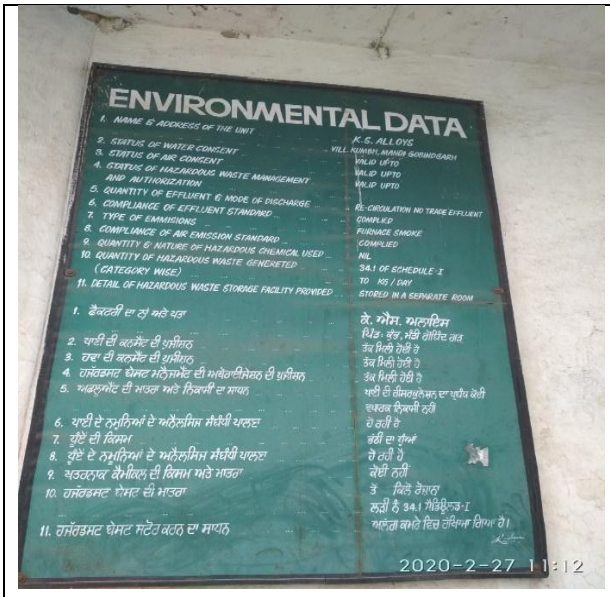


Fig 1 Display board



Fig 2 Emissions escaping into environment

	
Fig 3 APCD Dust packed in bags without labelling and stored in open	Fig 4 APCD dust spilled

2.1.37 M/s Bhawani Industries

Address	Village Anjalai, Near Focal point, Mandi Gobindgarh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act CTOW/Renewal /FGS/2018/7303552 is valid upto 31.03.2021 • Consent under Air act CTOA/Renewal/FGS/2020/11385040 is valid upto 31.03.2021 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2020/11385928 is valid upto 31.03.2024 • Importer Exporter Code (IEC) number: 3002001554
Type of Industry	Integrated unit (Induction furnace and Rolling mill)
Process Description:	Scrap (Locally purchased and imported) are pre-processed and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and then placed on continuous casting machine to form billets. The red hot billets are passed through Rolling mills to form Bars, Strips etc.
Observations:	1. The unit was found operational during visit. 2. Display Board to provide Environmental data was found installed and updated by pasting paper and writing details of validity on it. 3. Metal scrap (Heterogeneous comprising of vehicular scrap, industrial scrap, compressed scrap etc.) found stored inside the premises of the industry. 4. Dismantling of vehicular scrap was observed in the premises, leading to generation of used oil and traces of Spillage of oil were observed. 5. Unit has installed 02 Induction furnaces of capacity 20 Ton/Heat and 06 ton/heat. Unit has also have facility of LRF to control the characteristics of molten metal.

	6. Furnace oil is used for pre-heating of ladle before pouring the molten metal into it. 7. Inadequate suction was observed at the suction hoods during operation leading to escape of emissions into the environment. 8. APCD comprising of Spark arrestor and Bag filter has been available as air pollution control device. 9. Bottom portion of spark arrestor found without any impervious base on which Dust was being collected and APCD dust found spilled near the bottom portion. 10. Housing of Bag filters found partially open from top leading to escape of large amount of flue gases into environment below the discharge point of stack. 11. APCD dust was being collected into bags without proper labelling and markings. 12. APCD dust was being packed into bags and stored in specially designated Hazardous waste storage area. However, no markings has been observed indicating Hazardous waste storage shed. 13. APCD dust found spilled near HW storage area which was found to be ignite and had undergone calcination in open environment. 14. APCD dust also found spilled in the Metal scrap storing area. 15. The unit has not maintained any records of the used oil generation and disposal. 16. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only monthly record has been maintained. 17. Submersible pump has been installed for extraction of ground water and flow meter has been installed to quantify the usage of ground water. Daily record of water consumption is also being maintained. Unit has not provided NOC from CGWA for ground water extraction. 18. The house keeping was found very poor in and around the premises. 19. No workers found wearing any Personal Protection Equipment. 20. The unit has maintained and submitted Manifest (Form-10), Form-4 for 01 year, APCD meter reading record, Stack monitoring report and electricity bill.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should ensure adequate suction to prevent any escape of emissions into the environment. 3. Unit should properly dismantle the vehicular scrap which contains oil, and the used oil generated must be collected, stored and disposed as per HOWM Rules, 2016. 4. Unit should provide impervious base at bottom of Spark Arrestor and

	ensure no spillage of APCD dust. 5. The unit should ensure complete enclosure of Bag house so that all the flue gas is discharged into environment through stack after APCD. 6. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 7. The unit should provide impervious base in the metal handling area. 8. The unit should prevent spillage of oil on ground. 9. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 10. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 11. The unit should operate with TSDF membership for management and disposal of hazardous waste. 12. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig 1 Display board



Fig 2 Emissions escaping into environment

	
Fig 3 Furnace oil storage tank	Fig 4 APCD dust collected into Bags

2.1.38 M/s Dashmesh Castings Pvt. Ltd.

Address	Village- Jalalpur, Amloah Road, Mandi Gobingarh, Punjab-147301.
Consent and Authorization details	• Consent under Water act: CTOW/Varied/FGS/2020/11937132 valid till 30.09.2024 • Consent under Air act: CTOA/Varied/FGS/2020/11936554 valid till 30.09.2024 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2016/4343510 is valid till 30.09.2024 • IEC Number-3098003251
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle (and poured into casts to forms ingots/billets.
Observations:	1. Unit found non-operational during the visit, plant representative informed that plant has been under maintenance for 03 days prior to date of inspection. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. Interlocking tiles were observed at the one portion of the unit. 4. Metal scrap (Heterogeneous bars/motor scrap/drums etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious. 5. Dismantling of Shockers/ motor scrap were being carried on ground out leading to spillage of used oil on ground. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of

	ground water. Unit do not have authorization from CGWA for ground water extraction. 7. APCD dust was being collected in cement bags without any markings and stored in separate area. 8. Temporary APCD storage area has been made without any marking of the Hazardous waste storage area. 9. Gloves contaminated with APCD dust and used oil found stored in on ground open to sky. 10. Improper records of the APCD dust generation and storage in Form-3 has been maintained. Further, no records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 11. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. Form -10 white copy is not being provided to PPCB. 12. No workers found wearing any Personal Protection Equipment. 13. Proper Stack monitoring arrangements have not been provided.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should provide impervious base in metal handling area. 3. The unit should collect the APCD dust/gloves contaminated with Hazardous waste in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 4. The unit should submit the copy of the manifest to Punjab PCB regularly. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 7. The unit should provide PPEs to workers. 8. The unit should maintain the housekeeping properly. 9. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection



Fig 1 Display Board



Fig 2 APCD dust stored in bags without marking



Fig 3 HW storage area



Fig 4 APCD dust collected and stored in bags near Bag house



Fig 5 Scrap motors stored in open ground



Fig 6 Drums and HW contaminated gloves stored in ground

2.1.39 M/s Ved Jyoti Alloys Pvt. Ltd.

Address	Village- Jallapur, Amloh Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/Varied/FGS/2020/12111646 is valid upto 31.03.2024 • Consent under Air act: CTOA/Varied/FGS/2020/121111632 is valid upto 31.09.2020 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2020/12111707 is valid till 30.09.2024 • Importer –Exporter code: 3007013445
Type of Industry	Integrated unit (Induction Furnace +Rolling mill)
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into ladle and billets are formed.
Observations:	1. Unit found non-operational during the visit, plant representative informed that the unit is operated during the night time period. 2. Display Board to provide Environmental data was found installed, however same was found rusted out and not maintained. 3. Plant representative informed that most of the scrap is purchased locally and unit also have IEC no. for importing the scrap. 4. Metal scrap (Heterogeneous comprising of Gas cylinders, vehicular scrap, Machine parts, scrap containing smaller fraction of plastic/rubber etc.) found stored inside the premises of the industry and same were being segregated/sorted in ground. 5. APCD dust was being collected in cement bags without any markings. APCD dust found spilled outside the designated area on ground and also empty damaged rags were observed inside the storage area. 6. In the designated HW storage area other waste materials. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. 7. Previously installed wet scrubber found inside the unit premises. Plant representative informed that the same was being dismantled. However, the sludge generated from Scrubber was still found inside the scrubber pit. 8. Form-3 is not being maintained properly. 9. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 10. No records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 11. Proper Stack monitoring arrangements (port hole as per emission regulation part-III) have not been provided.

	12. Unpaved vehicular movement area leading to resuspension of dust.
Recommendations:	1. The unit should install and properly update Environmental data display Board regularly. 2. The unit should provide impervious base in metal handling area. 3. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 4. The unit should immediately dispose the sludge generated from previously generated scrubber. 5. The unit should ensure no spillage of used oil. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 8. The unit should maintain the housekeeping properly. 9. The unit should pave the vehicular movement area inside the unit premises. 10. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection



Fig 1 Rusted out display board



Fig 2 Spilled APCD dust

	
Fig 3 Previously used Scrubber and sludge	Fig 4 APCD dust stored in cement bags without markings
	
Fig 5 Storage of other waste materials in the HW storage area	Fig 6 Stack without proper monitoring arrangements

2.1.40 M/s Shiva Alloys

Address	Amloh Road, Village-kumbh Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/ Fresh/FGS/2019/10983652 is valid upto 30.09.2023 • Consent under Air act: CTOA/Fresh/FGS/2019/10983633 is valid upto 30.09.2023 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2019/10983705 is valid upto 30.09.2023
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation/cutting of large chunks of scraps into smaller fractions) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into ladle and poured into moulds

	to make billets.
Observations:	1. Unit found operational during the visit. 2. Display Board to provide Environmental data was found installed and was partially filled. 3. Metal scrap procured was found stored inside the premises of the industry on ground without impervious base. 4. Adequate suction was observed at the mouth of the crucible. 5. Spark Arrestor and Bag filters has been installed for flue gas treatment, Small barrels have been placed at APCD dust discharge points in the APCD to prevent any spillage. 6. APCD dust was being collected in APCD bags with labelles, however, information on the lables were not being filled. 7. Uni has provided a designated area for storage of APCD dust, marking indicating that the hazardous waste is being stored in the said area was also found inplace. 8. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 9. Daily records of the Hazardous waste generation and management is being maintained properly, unit is also maintaining SoP register as prescribed by PSCST. 10. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. Flowmeter has not been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 11. No records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 12. Proper Stack monitoring arrangements (port hole as per emission regulation part-III) have not been provided. 13. Unpaved vehicular movement area leading to resuspension of dust.
Recommendations:	1. The unit should properly update Environmental data display Board. 2. The unit should provide impervious base in metal handling area. 3. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 4. The unit should properly maintain data w.r.t used/waste oil generation from D.G sets and dismantling of motors/vehicular parts. 5. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 6. The unit should maintain the housekeeping properly.

	7. The unit should pave the vehicular movement area inside the unit premises.

Photographs taken during Inspection



Fig 1 Partially updated display board



Fig 2 Storage, segregation and dismantling of scrap on ground



Fig 3 Reheating furnace non-operational



Fig 4 Drums placed below APCD to collect APCD dust



Fig 5 Hazardous waste storage area



Fig 6 APCD dust packed in HDPE bags

2.1.41 M/s Dasmesh Alloys

Address	Village Kumbh, Amloah Road Mandi Gobindgarh
Consent and Authorization details	• Details not provided
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased) are pre-processed (manual sorting/segregation) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle (and poured into casts to forms ingots.
Observations:	1. Unit found operational during the visit. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. Metal scrap (Heterogeneous bars/motor scrap/drums etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 4. Dismantling of Shockers/ motor scrap were being carried on ground out leading to spillage of used oil on ground. 5. During inspection emissions found escaping to the environment as high power fan was installed in opposite direction of the suction hood for the labours. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 7. APCD dust was being collected in cement bags without any markings and stored in separate area. 8. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 9. Daily records in Form-3, Form-4, Form-10, Consent and Authorization details have not been showed. 10. No workers found wearing any Personal Protection Equipment. 11. Proper Stack monitoring arrangements have not been provided.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should provide impervious base in metal handling area. 3. Placing of the fan provided at the furnace to labours at appropriate location so that the same do not help the emissions in escaping and increasing the suction of the side hood. 4. The unit should collect the APCD dust/gloves contaminated with Hazardous waste in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste.

	5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016 and make them available during inspection. 6. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 7. The unit should provide PPEs to workers. 8. The unit should maintain the housekeeping properly. 9. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection



Fig 1 Display Board without updation



Fig 2 Stack without proper monitoring arrangments



Fig 3 Emissions escaping into the environment



Fig 4 APCD dust stored in improper bags and without any markings.

2.1.42 M/s ANJ Metal recycling Pvt. Ltd.

Address	Village Tooran, Amloh Road Mandi Gobindgarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/Fresh/FGS/2019/10850020 is valid upto 30.09.2023 • Consent under Air act: CTOA/Fresh/FGS/2019/10850038 valid till 30.09.2023 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2019/10937151 is valid upto 30.09.2023 • Importer-Exporter Code (IEC) number- 3004005581
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle (pre heated by using PNG) and placed on continuous casting machines to make billets.
Observations:	1. Unit found operational during the visit. Plant representative informed that unit operated 24X7. 2. Display Board to provide Environmental data was found not updated. 3. Metal scrap (Heterogeneous comprising of paint drums, mesh, vehicular scrap, Machine parts, scrap containing smaller fraction of plastic/rubber etc.) found stored inside the premises of the industry on paved base. 4. Adequate suction was observed at the mouth of the crucible. 5. Unit has also installed a ladle pre-heating system using PNG. Unit has also installed LRF. 6. Manual handling of the APCD dust was observed, previously generated APCD dust was stored in the designated area which was found completely filled. Recently filled bags of APCD dust were observed near bag filters. 7. APCD dust was being collected in cement bags without any markings. 8. Ground water is being used for cooling of Copper coils in furnace. Submersible has been installed for extraction of ground water. Flowmeter has also been installed. However, no NOC from CGWA has been obtained. 9. Daily records of HW generation has not been shown. 10. APCD dust is being sent to M/s Madhav Alloys pvt. Ltd for utilization, Manifest system is being followed. However, white copy of the manifest is not being submitted to PPCB. 11. No workers found wearing Personal Protection Equipment. 12. Stack was found improper also monitoring arrangements (port hole as per emission regulation part-III) have not been provided.
Recommendations:	1. The unit should properly update Environmental data display Board on regular basis.

	2. The unit should collect the APCD dust in HDPE bags and should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 3. The unit should properly maintain the records as per HOWM Rules, 2016 and make them available to every inspecting official. 4. APCD dust shall be regularly sent for utilization/disposal and it should be ensured that the storage area is never full and APCD dust is never stored in open. 5. Manifest copies shall be submitted to PPCB on every transportation of hazardous waste. 6. The unit should obtain NOC from CGWA for extraction of groundwater. 7. Unit should provide proper stack and monitoring arrangements. 8. The unit should provide proper PPEs to workers and ensure that the same is being used. 9. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection



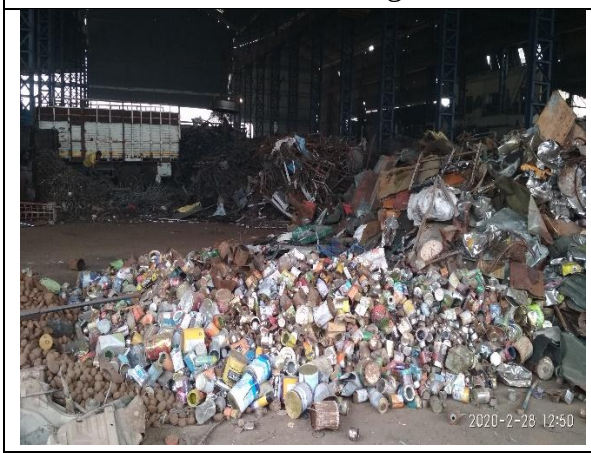
Fig 1 Not updated display Board



Fig 2 HW storage area





Fig 3 APCD dust stored in cement bags without markings	Fig 4 Stack attached to APCD
	
Fig 5 Paint drums and other material stored	Fig 6 APCD dust stored in open near Bag house

2.1.43 M/s Ramji Concast

Address	Village- Kumbh, Amloh Road, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/ Renewal/FGS/2019/11182883 is valid upto 30.09.2022 • Consent under Air act: CTOA/Renewal/FGS/2019/11182846 is valid upto 30.09.2022 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2019/11754889 is valid upto 30/09/2023
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into ladle (pre heated by wood and furnace oil) and poured into moulds to make billets.
Observations:	1. Unit found non-operational during the visit. Plant representative that the unit operated 24X7, however due to some fault in the electrical system same was not operating since 8:00 AM of the day of the visit i.e. 28/02/2020 2. Display Board to provide Environmental data was found installed but not maintained. 3. Metal scrap (Heterogeneous comprising of Gas cylinders, vehicular scrap, Machine parts, scrap containing smaller fraction of plastic/rubber etc.) found stored inside the premises of the industry and same were being segregated/sorted in ground. 4. APCD dust was being collected in cement bags without any markings. APCD dust found spilled outside the designated area on ground and also

	empty damaged rags were observed inside the storage area. 5. Wet scrubber found installed in the unit, but not connected. Plant representative informed that the same was being dismantled. However, sludge generated from scrubber was found stored near the scrubber. 6. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. Form -10 white copy is not being provided to PPCB. 7. Form-3 is not being maintained properly. 8. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. Flowmeter has been installed to quantify the usage of ground water, however, same was found not operational. Unit do not have authorization from CGWA for ground water extraction. 9. No records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 10. Unit has not provided any information w.r.t hazardous waste generation and its management in the Annual returns submitted to PPCB. 11. Proper Stack monitoring arrangements (port hole as per emission regulation part-III) have not been provided. 12. Unpaved vehicular movement area leading to resuspension of dust.
Recommendations:	1. The unit should properly update Environmental data display Board regularly. 2. The unit should provide impervious base in metal handling area. 3. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 4. The unit should immediately dispose of the sludge generated from scrubber 5. The unit should ensure no spillage of used oil. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 8. The unit should maintain the housekeeping properly. 9. The unit should pave the vehicular movement area inside the unit premises. 10. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection





Fig 1 Not updated display Board

Fig 2 Sorting of waste on grounds





Fig 3 Sludge from scrubber on ground

Fig 4 APCD dust in cement bags without markings





Fig 5 APCD dust collection location at bottom of Bag house	Fig 6 Ground water flow meter

2.1.44 M/s Eden Steel Alloys

Address	Village- Mulanpur, Ambey Majra Road, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/ Varied/FGS/2019/10496862 is valid upto 30.09.2021 • Consent under Air act: CTOA/Varied/FGS/2019/10496330 expired on 31.12.2019 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2018/7620491 is valid upto 30.09.2022
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased) are pre-processed (manual sorting/segregation/cutting of large chunks of scraps into smaller fractions) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into ladle and poured into moulds to make billets.
Observations:	1. Unit found non-operational during the visit. Plant representative that the unit is operated during the night time period i.e 8:00 P.M to 8:00 AM as electricity is much cheaper during the night time period. 2. The unit don't have valid consent to operate under Air Act. However, unit is operating 3. Display Board to provide Environmental data was found installed, however the same was not maintained. 4. Metal scrap (Heterogeneous) found stored inside the premises of the industry on ground without impervious base. 5. Spart Arrestor and Bag filters has been installed for flue gas treatment, the half base of the spark arrestor is without impervious base, Spillage of APCD dust was found in the area nearby APCD. 6. APCD dust was being collected in HDPE bags with markings, however, information on bags w.r.t category and weights etc were not being filled. 7. APCD dust was being stored in designated area. However, no marking/label was installed at designated storage area indicating the same. 8. APCD dust is being sent to TSDF for disposal. 9. Sludge was found stored inside a pit, plant representative informed that it was earlier using wet scrubber sludge of which is still remaining. 10. Daily records of the Hazardous waste generation (only APCD dust) is being maintained. However, no records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 11. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. Flowmeter has also been installed to quantify the usage of ground water

	and same is being recorded. Unit do not have authorization from CGWA for ground water extraction. 12. Unit has not provided any information w.r.t generation of used oil in the Annual returns submitted to PPCB. 13. Proper Stack monitoring arrangements (port hole as per emission regulation part-III) have not been provided. 14. Unpaved vehicular movement area leading to resuspension of dust.
Recommendations:	1. The unit should obtain consent under Air Act. 2. The unit should regularly update Environmental data display Board. 3. The unit should provide impervious base in metal handling area. 4. Impervious base shall be provided at the base of APCD and Proper arrangements for collection and storage of hazardous waste should be made so that no spillage occurs. 5. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 8. The unit should maintain the housekeeping properly. 9. The unit should pave the vehicular movement area inside the unit premises. 10. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection





Fig 1 Not updated display Board	Fig 2 No marking of HW storage area

	
Fig 3 Previously generated Sludge stored in unit premises	Fig 4 Non-impervious base at bottom of Spark arrestors for collection of APCD dust

2.1.45 M/s A K Multimetals

Address	A-1, Focal point, Amloh, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/Renewal/FGS/2018/7381665 is valid upto 31.03.2023 • Consent under Air act: CTOA/Varied/FGS/2019/10884797 is valid upto 31.03.2021 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2019/11098100 is valid till 31.03.2022
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible from which poured into moulds to make billets.
Observations:	1. Unit found non-operational during the visit, plant representative informed that unit operated intermittently on the job work basisi and last was operated on 25/02/2020. 2. Display Board to provide Environmental data was found installed but not properly maintained. 3. Metal scrap (Heterogeneous comprising of Gas cylinders, vehicular scrap, Machine parts, scrap containing smaller fraction of plastic/rubber etc.) found stored inside the premises of the industry and same were being segregated/sorted in ground. 4. APCD dust was being collected in HDPE bags with markings and stored in the designated area. However, no marking/board was installed

	to indicate storage of Hazardous waste. 5. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. Unit informed that in the last 03 months no HW has been sent for utilization/disposal. Copy of last Form-10 was also not provided. 6. Form-3 is not being maintained properly, Records of the used pil generated was also not maintained. 7. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 8. Proper Stack monitoring arrangements (port hole as per emission regulation part-III) have not been provided. 9. Unpaved vehicular movement area leading to resuspension of dust.
Recommendations:	1. The unit should regularly update Environmental data display Board. 2. The unit should provide impervious base in metal handling area. 3. The unit should ensure collection and storage of HW as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 4. The unit should ensure no spillage of used oil. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 7. The unit should provide PPEs to workers. 8. The unit should maintain the housekeeping properly. 9. The unit should pave the vehicular movement area inside the unit premises. 10. To impose financial penalty on the unit for non-compliance observed.

Photographs taken during Inspection

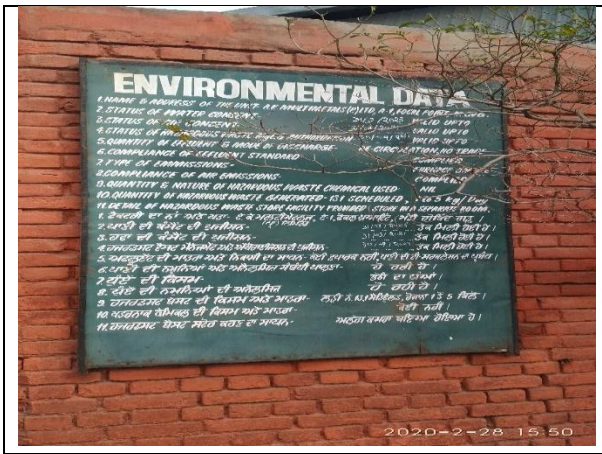


Fig 1 Partially updated display board



Fig 2 Previously generated HW

	
Fig 3 Hazardous waste storage area	Fig 4 APCD dust collection in open at bottom of APCD

2.1.46 M/s Shri Chamunda Multimetals Pvt. Ltd.

Address	B-7, Focal Point, Amloh, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/ Renewal/FGS/2020/11919882 is valid upto 30.09.2020 • Consent under Air act: CTOA/Renewal/FGS/2019/10567718 is valid upto 30.09.2020 • Authorization under HW (M,H &TM) Rules, 2008: HWM/FGS/2015/2900927-2199 is valid upto 30/06/2020
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased) are pre-processed (manual sorting/segregation/cutting of large chunks of scraps into smaller fractions) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into ladle and poured into moulds to make billets.
Observations:	1. Unit found non-operational during the visit. Plant representative that the unit is operated during the night time period i.e 8:00 P.M to 8:00 AM as electricity is much cheaper during the night time period. 2. Display Board to provide Environmental data was found installed, however the same was rusted out, not maintained and was placed behind the plants which were creating hindrance in its easy visibility. Therefore, defying the sole purpose of the environmental display board. 3. Metal scrap (Heterogeneous) found stored inside the premises of the industry on ground without impervious base. 4. Spart Arrestor and Bag filters has been installed for flue gas treatment, Spillage of APCD dust was found in the area nearby APCD and also the slag was stored in open in which APCD dust was also getting mixed. 5. APCD dust was being collected in cement/fertilizer bags without any markings. APCD dust found spilled near the APCD area. 6. Uni has provided a designated area for storage of APCD dust, however, marking indicating that the hazardous waste is being stored in the said area

	was found completely covered with dust and was not recognizable from distance. 7. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 8. Daily records of the Hazardous waste generation and management is not being maintained properly, the same was not being maintained in the format as per HOWM Rules, 2016. 9. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. Flowmeter has not been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 10. No records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 11. Unit has not provided any information w.r.t Annual returns submitted to PPCB. 12. Proper Stack monitoring arrangements (port hole as per emission regulation part-III) have not been provided. 13. Unpaved vehicular movement area leading to resuspension of dust.
Recommendations:	1. The unit should provide a proper Environmental data display Board at a appropriate location and update the same regularly. 2. The unit should provide impervious base in metal handling area. 3. Proper arrangements for collection and storage of hazardous waste should be made so that no spillage occurs. 4. No slag/waste shall be stored near APCD. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 8. The unit should maintain the housekeeping properly. 9. The unit should pave the vehicular movement area inside the unit premises. 10. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection



Fig 1 Damaged display board behind plants



Fig 2 Improper stack, sampling arrangements and Storage of HW in open



Fig 3 Slag stored around the APCD



Fig 4 APCD dust stored in improper bags



Fig 5 Heterogenous waste stored on ground without impervious base



Fig 6 Spillage of dust and improper lable outside HW storage area

2.1.47 M/s Dev Bhoomi Casting Pvt. Ltd.

Address	Near Transport Nagar, Mandi Gobindgarh, Punjab-147301
Consent and Authorization details	• Not Provided
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle (pre heated by using PNG) and placed on continuous casting machines to make billets.
Observations:	1. Unit found operational during the visit. Plant representative informed that unit started operation in Dec 2019 2. Display Board to provide Environmental data was found not installed. 3. Metal scrap (Heterogeneous comprising of Gas cylinders, vehicular scrap, Machine parts, scrap containing smaller fraction of plastic/rubber etc.) found stored inside the premises of the industry on paved base of RCC to ensure that no spillage leads to contamination. 4. Unit has also installed a ladle pre-heating system using PNG. Unit has also installed LRF. 5. During inspection Induction furnace was found operational, adequate suction was observed during the visit. Bag filters installed are PLC controlled to ensure better efficiency. 6. Previously generated APCD dust was not observed in the unit premise. Only few bags were observed near bag filters. 7. APCD dust was being collected in cement bags without any markings. 8. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. 9. Plant representative informed that the responsible person to provide information and clearance related information was not available in the unit, therefore, documentations were not verified. 10. All the workers found wearing Personal Protection Equipment properly. 11. Proper Stack monitoring arrangements (port hole as per emission regulation part-III) have not been provided.
Recommendations:	1. The unit should install and properly update Environmental data display Board regularly. 2. The unit should make arrangements that the necessary documentations shall be made available to the visiting officials at all the times. 3. The unit should collect the APCD dust in HDPE bags and should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste.

Photographs taken during Inspection



Fig 1 Board indicating name of the unit



Fig 2 Laddle pre heating with help of PNG



Fig 3 Ground water extraction meter



Fig 4 Dedicated Hazardous waste storage area



Fig 5 Hazardous waste collected in drums to prevent spillage



Fig 6 Hazardous waste stored in Cement Bags

2.1.48 M/s R. P. Concast

Address	Village- Mughal Majra Peer Gajju Shah Road, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act: CTOW/Fresh/FGS/2019/9754105 valid upto 30.09.2023 • Consent under Air act: CTOA/Renewal/FGS/2019/11405289 valid till 30.09.2023 • Authorization under HOWM Rules, 2016: HWM/Fresh/FGS/2019/97566433 is valid till 30.09.2023
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and fed to Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle (pre heated by wood) and placed into continuous casting machine to form billets.
Observations:	1. Unit found operational during the visit. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. Interlocking tiles were observed at the entry portion of the unit. 4. Metal scrap (Heterogeneous) found stored inside the premises of the industry and same were being segregated/sorted without impervious. 5. Metal scrap is fed into the induction furnace and the same were being pushed mechanically. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 7. APCD dust was being collected in cement bags without any markings and stored in separate area. APCD dust found spilled near the APCD. 8. APCD dust found stored outside the designated area and covered with polythene. 9. Improper records of the APCD dust generation and storage in Form-3 has been maintained. Further, no records of the used oil generated from dismantling of motor scraps, servicing of D.G set etc. has been maintained. 10. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. Form -10 white copy is not being provided to PPCB. 11. No workers found wearing any Personal Protection Equipment. 12. Proper Stack monitoring arrangements have not been provided.
Recommendations:	1. The unit should properly update Environmental data display Board regularly.

	2. The unit should provide impervious base in metal handling area. 3. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 4. The unit should submit the copy of the manifest to Punjab PCB regularly. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 7. The unit should provide PPEs to workers. 8. The unit should maintain the housekeeping properly. 9. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection



Fig 1 Display Board without updated data



Fig 2 Inadequate Sampling arrangements



Fig 3 APCD storage area



Fig 4 APCD dust stored outside designated area

2.1.49 M/s RP Multimetals Pvt. Ltd

Address of the industry	Village: Salani, Amloh Road, Mandi Gobindgarh- 147301, Punjab
Consent and Authorization details	• Water Consent not provided • Consent under Air act CTOA/Varied/FGS/2020/11807276 is valid upto 30.06.2020 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2017/6527299 is valid till 31.03.2022
Type of Industry	Induction Furnace with concast plant+ Rolling Mill
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into pre heated ladle and then placed on continuous casting machine further taken to form billets and then squares, rolls and sheets as final product in integrated rolling mill.
Observations:	1. The unit was operational at the time of visit. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. Metal scrap (Heterogeneous comprising of Gates, Mesh, Hoarding, Machine parts, Shockers, scrap containing smaller fraction of plastic/rubber, Empty insecticides cans etc.) found stored inside the premises of the industry. 4. It was observed that suction hood with two fans was functional and proper at the time of inspection. 5. It was found that dust from spark arrester is being collected in an open plastic container. 6. APCD dust is being stored in sieved plastic cement bags. It was observed that some bags were not properly tied and APCD dust from the bags spilled on the floor. 7. Also, APCD dust spillage was observed on the ground surrounding APCD area. 8. At the time of visit it was observed that APCD dust from bag filters was being collected directly into plastic cement bags. 9. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 10. Oil drums were found stored in the unit premises. 11. Form-3 of HOWM Rules, 2016 was maintained (weekly basis) for APCD dust only. 12. APCD dust is being sent to M/s Laxmi Industries, Meerut and M/s Madhav Alloys Pvt. Ltd., Mandi Gobindgarh for utilization to recover Zinc.

	13. Form-4 (Annual Return under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016) was provided only for year 2016-17 by the unit. 14. No records of the used oil generated from D.G set etc. have been maintained. 15. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible pump has been installed for extraction of ground water. However, flow meter has been not installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for ground water extraction. 16. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should operate with valid CTO & Authorization 2. The unit should update Environmental data display Board regularly. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of oil on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also, the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 12. The unit should provide PPEs to workers. 13. The unit should maintain the housekeeping properly. 14. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Display Board without updated data



Fig 2 APCD dust collecting in bags


Fig 3 Drums


Fig 4 Used oil

2.1.50 M/s OASIS Enterprises (P) Ltd.

Address	Talwara Road, Mandi Gobindgarh, Fatehgarh sahib-147301
Consent and Authorization details (Unit – II)	• Consent under Water act CTOW/Varied/FGS/2017/4755162 is valid upto 31.03.2021 • Consent under Air act CTOA/ Varied /FGS/2017 /4767285 is valid upto 31.03.2021 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2017/4773681 is valid upto 30.06.2021
Type of Industry	Induction Furnace with concast plant and Rolling Mill
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace

	crucible for melting. Molten metal is taken out from the furnace crucible into pre heated ladle and then placed on continuous casting machine further taken to form billets and then sheets as final product in integrated rolling mill.
Observations:	1. Unit was found operational at the time of visit. 2. Display board to provide Environmental data was installed at the main gate but not updated. 3. Metal scrap (Heterogeneous comprising of Gates, Mesh, Hoarding, Machine parts, Shockers, scrap containing smaller fraction of plastic/rubber, Empty insecticides cans etc.) found stored inside the premises of the industry and same were being segregated/sorted on ground. 4. Oil drums were found stored in the premises at the time of inspection. 5. The whole APCD area provided with cyclone and bag filters was observed spilled with APCD dust. 6. At the time of inspection APCD dust was being collected in plastic cement bags directly from the mouth of bag filters. However, the team has observed several drums filled with APCD dust. Hence it can be concluded that earlier APCD dust was manually filled in plastic cement bags and then transferred to Hazardous Waste storage room. 7. APCD dust was found stored in plastic cement bags without marking in Hazardous waste storage room. 8. APCD dust was found spilled on the floor of Hazardous Waste storage room and also outside the storage room. It was also observed that storage room was under the Concast Plant. 9. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 10. It was observed that suction was not proper that leads to fumes/smoke coming out from furnace crucible escaping in the atmosphere. 11. Daily record for Hazardous waste generation is not being maintained properly for APCD dust in the Form-3 of HOWM Rules, 2016. 12. Form-4 (Annual Return under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016) has not been provided by the unit. 13. Ground water is being used for cooling of Copper coils in furnace and ingots. 14. Submersible has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Unit do not have No Objection Certificate from CGWA for ground water extraction. 15. The house keeping was found poor in and around the premises. 16. Workers were not wearing any Personal Protection Equipment at the time of unit operation.

Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should ensure separate collection of municipal waste and hazardous waste in the premises. 5. The unit should prevent spillage of oil on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also, the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste (APCD dust and used oil), etc. 11. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 12. The unit should provide PPEs to workers. 13. The unit should maintain the housekeeping properly. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

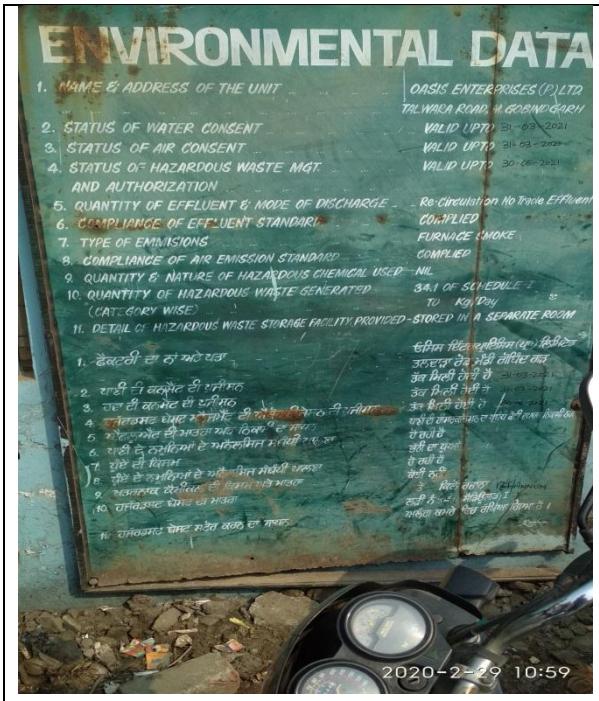


Fig-1: Display Board not updated

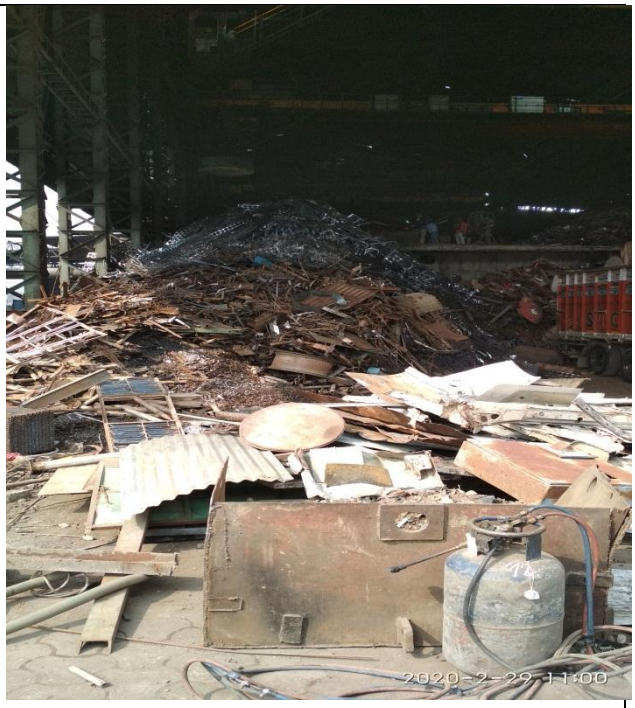


Fig-2: Scrap



Fig-3: APCD



Fig-4: Hazardous waste storage area

2.1.51 M/s Hansco Iron & Steel (P) Ltd.

Address of the industry	Village: Jalalpur, Amloh Road, Mandi Gobindgarh, Fatehgarh Sahib – 147301
Consent and Authorization details	• Consent under Water act CTOW/Varied/FGS/2019/9635883 is valid upto 31.03.2023 • Consent under Air act CTOA/Varied /FGS/2019/9635901 is valid upto 31.03.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/11135169 is valid till 30.09.2024
Type of Industry	Induction Furnace
Process Description:	Metal scrap (Local and Imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into ingots mould and into sand mould casting. Further, the products were kept in heat treatment furnace for finishing. Fuel used in heat treatment furnace is furnace oil.
Observations:	1. Unit was found non-operational at the time of inspection. Plant representative informed that some maintenance work is going on. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. Metal scrap (Heterogeneous comprising of dirty cans, compressed scrap, industrial scrap, etc.) found stored inside the premises of the industry. 4. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust (3 days generation basis) in the Form-3 of HOWM Rules, 2016. 5. APCD dust (Hazardous Waste) is being stored in sieved cement bags with markings. 6. APCD dust is being sent to M/s Madhav Alloys Pvt. Ltd. for utilization to recover Zinc. 7. Furnace oil was being used in heat treatment furnace for further finishing of products. 8. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for ground water extraction. 9. The records for extraction of water was not maintained. 10. The house keeping was found very poor in and around the premises.

Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of oil on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also, the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 8. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 9. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste (APCD dust and used oil), etc. 10. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Display Board without updated data


Fig 2 Hazardous waste storage area

2.1.52 M/s Bansal Concast

Address of the industry	L/o A.R. Castings (P) Ltd., R.G. Mill Road, Sirhind Side, Mandi Gobindgarh
Consent and Authorization details	• Consent under Water act CTOW/ Fresh /FGS/2018/7839578 valid upto 30.06.2021 • Consent under Air act CTOA/ Fresh/FGS/2018/7839575 expired on 30.06.2019 • Authorization under HOWM Rules, 2016 • HWM/Fresh/FGS/2018/7895118 expired on 30.09.2019
Type of Industry	Induction Furnace
Process Description:	Scrap are pre-processed (manual sorting/segregation of scraps) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and poured in to the ingot moulds where ingots will be formed.
Observations:	1. The unit was operational during visit. 2. Display Board to provide Environmental data was found installed and not updated. 3. Metal scrap (Heterogeneous comprising of dirty cans, rods, windings, Machine parts, industrial scrap, scrap containing smaller fraction of plastic/rubber, etc.) found stored inside the premises of the industry. 4. Plastic which has been segregated from the scrap is stored separately in a heap covering with the tarpaulin cover. 5. Special designated person is segregating the plastic from scrap has been observed. 6. Suction hood over the furnace found operational during operation. However highly dusty and black smoke from the furnace was observed while charging the scrap in to the furnace 7. Bag filter has been available as air pollution control device. 8. The bottom mouth of the bag filter house found directly open to the ground without any collection bag during inspection. 9. APCD dust found spilled and contaminated on the bottom premises of the bag filter house. 10. Hazardous waste storage room was found contaminated with APCD dust and bags of APCD dust were found inside, however packaging and labelling on the bags were not found. 11. There were cement bags filled with APCD dust near the bag filter house arranged in order with a sheet covering over them. These bags were not marked as “Hazardous waste” 12. Hazardous waste storage area was inspected and it was found that room was found contaminated with APCD dust and no bags of APCD dust were found inside, upon enquiring the concerned person informed that APCD dust has disposed off recently

	13. The unit has not maintained any records of the used oil generation and disposal. 14. Daily record for Hazardous waste generation was maintained in the Form-3 of HOWM Rules, 2016. 15. Submersible pump has been installed for extraction of ground water. And, flow meter has been installed to quantify the usage of ground water, the reading was not clearly visible. The unit does not have NOC from CGWA for ground water extraction. 16. The records for extraction of water was not maintained. 17. The house keeping was found very poor in and around the premises. 18. No workers found wearing any Personal Protection Equipment. 19. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 20. The consent to operate under Air Act, 1981 of the unit has expired on 30/06/2019. 21. Authorization under HOWM Rules, 2016 expired on 30/09/2019. 22. Form-4 has not provided 23. The unit has maintained and submitted Manifest (Form-10), Stack monitoring report and electricity bill.
Recommendations:	1. The unit should operate with valid CTO & Authorization 2. The unit should update Environmental data display Board regularly. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of oil on ground. 6. The unit should collect the APCD dust in to HDPE bags directly attached to the bottom of APCD and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 12. The unit should provide PPEs to workers. 13. The unit should maintain the housekeeping properly.

	14. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

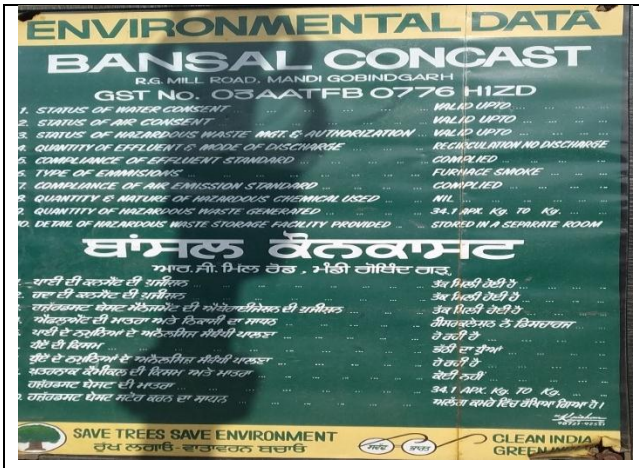


Fig-1: Display Board not updated


Fig-2: Scrap


Fig-3: Heap of plastic segregated


Fig-4: Manual segregation of plastic


Fig-5: Smoky dust from furnace during charging of the scrap


Fig-6: APCD dust spread over ground under the APCD

 Fig-7: APCD dust bags	 Fig-8: Hazardous waste storage room

2.1.53 M/s Kuber Casting Pvt Ltd

Address of the industry	G.T Road., Mandi Gobindgarh
Consent and Authorization details	• Consent under Water act CTOW/ Renewal /FGS/2018/7835777 valid up to 30.09.2022 • Consent under Air act CTOA/ Renewal/FGS/2019/11096246 valid up to 31.03.2020 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/11168249 valid upto 31.03.2020
Type of Industry	Induction Furnace
Process Description:	Scrap are pre-processed (manual sorting/segregation of scraps) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and poured in to the ingot moulds where ingots will be formed.
Observations:	1. The unit was operational during visit, however the induction furnace and premises was physically hot indicating the plant has shut down the on the same day of inspection. 2. Display Board to provide Environmental data was found installed and not completely updated. 3. Metal scrap (Heterogeneous comprising of rods, lids, racks, rods, industrial scrap, heavy scrap chunks etc.) found stored inside the premises of the industry. 4. Bag filter has been available as air pollution control device. 5. The bottom mouth of the bag filter house found directly open to the ground without any collection bag. 6. Bags of APCD dust found near the premises of APCD. APCD dust found spilled and contaminated on the bottom premises of the bag filter

	house, a heap of hazardous material (APCD dust) found available on the ground during the inspection. 7. Hazardous waste storage room has not been inspected because the available plant representative informed that they were new to the plant and they don't know where it was located. 8. The unit has not maintained any records of the used oil generation and disposal. 9. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only monthly record has been maintained. 10. The unit does not have NOC from CGWA for ground water extraction. 11. The records for extraction of water was not maintained. 12. The house keeping was found very poor in and around the premises. 13. The plant was non-operational during inspection however workers were present and no workers found wearing any Personal Protection Equipment. 14. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 15. The plant representative informed that authorized person (who handles the documents) has not present to provide the relevant documents. 16. The unit has maintained and submitted Form-3, Form-4 of 1 year, Manifest (Form-10), Stack monitoring report, APCD meter reading record, electricity bill and Application for NOC from CGWA has been submitted.
Recommendations:	1. The unit should operate with valid CTO & Authorization. 2. The unit should update Environmental data display Board regularly. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 4. The unit should provide impervious base in the metal handling area. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 8. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 9. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc.

	10. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

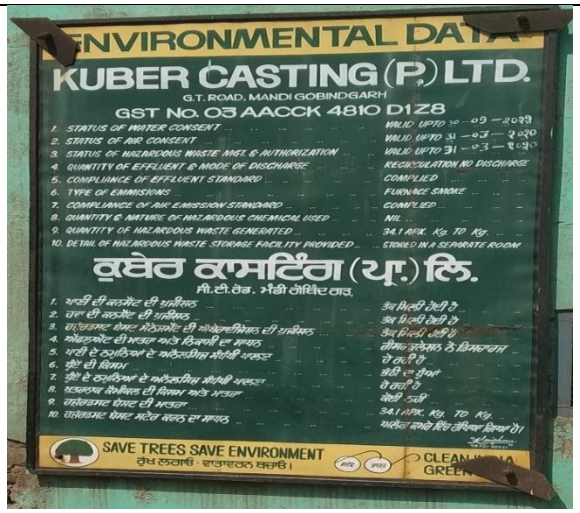


Fig-1: Display Board not updated



Fig-2: Scrap



Fig-3: Furnace non-operational during inspection



Fig-4: APCD bottom open to the ground



Fig-5: Heap of APCD dust

2.1.54 M/s Gian Casting Pvt Ltd.

Address of the industry	Grain Market, Mandi Gobindgarh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act CTOW/Varied /FGS/2019/8856442 valid upto 30.09.2023 • Consent under Air act CTOA/ Renewal/FGS/2019/11157377 valid upto 30.09.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/8872405 valid upto 30.09.2023
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and then placed on continuous casting machine further taken to form billets.
Observations:	1. The unit was operational during visit. 2. Display Board to provide Environmental data was found installed and partially updated. 3. Metal scrap (Heterogeneous comprising of dirty cans, compressed scrap, industrial scrap, etc.) found stored inside the premises of the industry. 4. Spillage of oil from scrap handling has been observed. 5. Suction hood over the furnace found operational during operation. 6. Bag filter has been available as air pollution control device. 7. APCD dust found spilled and contaminated on the bottom premises of the bag filter house. 8. Hazardous waste storage room was found contaminated with APCD dust and bags of APCD dust were found inside, however packaging and labelling on the bags were not found. 9. The unit has not maintained any records of the used oil generation and

	disposal. 10. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only monthly record has been maintained. 11. Submersible pump has been installed for extraction of ground water. However, flow meter has been not installed to quantify the usage of ground water. Also the unit does not have NOC from CGWA for ground water extraction. 12. The records for extraction of water was not maintained. 13. The house keeping was found very poor in and around the premises. 14. No workers found wearing any Personal Protection Equipment. 15. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 16. The unit has maintained and submitted Manifest (Form-10), 3 years Form-4, APCD meter reading record, Stack monitoring report and electricity bill.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should prevent spillage of oil on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 8. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 9. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 10. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig-1: Display Board not updated


Fig-2: Scrap


Fig-3: Oil spillage on the ground


Fig-4: Suction hood over the furnace


Fig-5: APCD dust contamination



Fig-6: Hazardous waste storage area



Fig-7: Submersible pump

2.1.55 M/s Taksus Steels Pvt Ltd.

Address of the industry	Grain Market, Near 66 KV Sub Station, Mandi Gobindgarh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act CTOW/Renewal /FGS/2018/7777686 valid upto 31.09.2022 • Consent under Air act CTOA/ Renewal/FGS/2019/10289333 valid upto 31.09.2023 • Applied for Authorization under HOWM Rules, 2016
Type of Industry	Induction Furnace
Process Description:	Scrap are pre-processed (manual sorting/segregation of scraps) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and poured in to the ingot moulds where ingots will be formed.
Observations:	1. The unit was operational during visit. 2. Display Board to provide Environmental data was found installed and not updated. 3. Metal scrap (Heterogeneous comprising of dirty cans, rods, industrial scrap, etc.) found stored inside the premises of the industry 4. Suction hood over the furnace found operational during operation. 5. Bag filter has been available as air pollution control device. 6. APCD dust found spilled and contaminated on the bottom premises of the bag filter house. 7. Hazardous waste storage room was found contaminated with APCD dust and bags of APCD dust were found inside, however packaging and labelling on the bags were not found. 8. The unit has not maintained any records of the used oil generation and disposal. 9. Daily record for Hazardous waste generation was not maintained in the

	Form-3 of HOWM Rules, 2016. 10. Submersible pump has been installed for extraction of ground water. However, flow meter has been not installed to quantify the usage of ground water. Also the unit does not have NOC from CGWA for ground water extraction. 11. The records for extraction of water was not maintained. 12. The house keeping was found very poor in and around the premises. 13. No workers found wearing any Personal Protection Equipment, except 2 persons working near the furnace. 14. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 15. The unit has maintained and submitted Manifest (Form-10), Form-4 and electricity bill.
Recommendations:	1. The unit should operate with valid Authorization 2. The unit should update Environmental data display Board regularly. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 4. The unit should provide impervious base in the metal handling area. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 8. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 9. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 10. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig-1: Display Board



Fig-2: Suction hood over the furnace



Fig-3: Scrap



Fig-4: Hazardous waste storage area

2.1.56 M/s Kisko Casting India Ltd.

Address of the industry	Guru Ki NAgri, Bhadla Road, M. Gobindgarh, Amloh
Consent and Authorization details	• Applied for Consent to operate under Water act, 1974 vide application dated 07/01/2020 • Applied for Consent to operate under Air act, 1981 vide application dated 07/01/2020 • Authorization under HOWM Rules, 2016 has not been provided.
Type of Industry	Induction Furnace

Process Description:	Scrap are pre-processed (manual sorting/segregation of scraps) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible and poured in to the ingot moulds where ingots will be formed.
Observations:	1. The unit was non-operational during visit. 2. Display Board to provide Environmental data was found installed and updated. 3. Metal scrap (Heterogeneous comprising of compressed scrap, industrial scrap, heavy machine parts etc.) found stored inside the premises of the industry. 4. Bag filter has been available as air pollution control device. 5. Premises of APCD was well maintained without any spillage and contamination of APCD dust 6. Hazardous waste storage room was found contaminated with APCD dust and bags of APCD dust were found inside, with packaging and labelling on the bags. 7. The unit has not maintained any records of the used oil generation and disposal. 8. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only monthly record has been maintained. 9. Submersible pump has been installed for extraction of ground water. And, flow meter has been installed to quantify the usage of ground water. The unit does not have NOC from CGWA for ground water extraction. 10. The records for extraction of water was not maintained. 11. The house keeping was found very poor in and around the premises. 12. Due to plant non-operational condition workers were not present and 2 workers were found wearing helmet 13. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 14. Copy of authorisation under HOWM Rules, 2016 has not been provided. 15. Copy of Form-3 has not been provided. 16. The unit has maintained and submitted Manifest (Form-10), 3 years Form-4 for the years 2016-17 and 2017-18, APCD meter reading record, Stack monitoring report and electricity bill.
Recommendations:	1. The unit should operate with valid CTO & Authorization 2. The unit should update Environmental data display Board regularly. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of oil on ground.

	6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 10. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 12. The unit should provide PPEs to workers. 13. The unit should maintain the housekeeping properly. 14. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig-1: Display Board



Fig-2: Scrap



Fig-3: APCD dust collecting in to the tin.



Fig-4: APCD area maintenance



Fig-5: Hazardous waste storage area



Fig-6: Submersible pump meter

2.1.57 M/s Modern & Steel Alloys

Address of the industry	G.T. Road, Mandi Gobingarh, Fatehgarhsahib-147301, Punjab
Consent and Authorization details	• Consent under Water act CTOW/Varied/FGS/2018/7992323 valid upto 31.03.2023 • Consent under Air act CTOA/ Renewal/FGS/2020/11780051 valid upto 31.03.2021 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2016/4512392 valid upto 31/03/2021 • Importer Exporter Code : 1288002432

Type of Industry	Induction Furnace (non operational) + Electric arc furnace with Concast plant + Rolling mill run by coal gasifier
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions 1. Scrap is charged in to the electric arc furnace where the scrap is melted and the molten material is refined in ladle refining process followed by boiler and vacuum degasification. Molten metal is taken out from the furnace crucible into pre heated ladle, and then placed on continuous casting machine to cast in to billets. 2. (Currently non-operational since September 2019) Scrap is charged into the crucible of Induction furnace for melting. The molten metal casted in to the moulds to form ingots 3. The billets and ingots from both above mentioned processes are then rolled in rolling mill. The furnace in the rolling mill is fired by producer gas generated from coal gasification.
Observations:	1. The unit was operational during visit. 2. Display Board to provide Environmental data was found installed and not updated. 3. Electric arc furnace and rolling mill were found operational during the time of visit. 4. Induction furnace was non-operational during visit and it was informed by plant representative that the induction furnace was shut down since September 2019. 5. Metal scrap (Heterogeneous comprising of compressed scrap, industrial scrap, etc.) found stored inside the premises of the industry. 6. Bag filters have been available as air pollution control device for the furnaces respectively. 7. APCD dust is falling directly from the bottom of the mouth on to the ground which forms a heap, and then bagged manually. APCD dust found spilled and contaminated on the bottom premises of the bag filter house. 8. Hazardous waste storage room was found contaminated with APCD dust and bags of APCD dust were found inside, with proper packaging and labelling. Along with the APCD dust bags, the worn out bags of the bag filter and used PPE were also found in the hazardous waste storage room. 9. Oil fired boiler found operational which is fuelled by Furnace oil. The exhaust from the boiler has been sent to the stack i.e., directly in to the atmosphere. 10. Rolling mill furnace was fired by the producer gas which is generated by gasification of coal. 11. Ash from the bottom of the gasifier was disposed in haphazard manner. 12. The condensed residue of the gas at the outlet of the gasifier was

	collected in the tank, which was uncovered and also the residue was overflowing on to the ground. 13. The emission from the furnace of the rolling mill has been sent to wet scrubber and then to the stack. 14. Sludge from the bottom of the wet scrubber has been collected and stored nearby APCD area. Also the Authorization does not mention about the sludge. 15. The unit has not maintained any records of the used oil generation and disposal. 16. Submersible pump has been installed for extraction of ground water. The records for extraction of water was not maintained. 17. The house keeping was found very poor in and around the premises of gasifier. 18. No workers found wearing any Personal Protection Equipment. 19. The stack were found but not as per EPA standards. 20. The unit has maintained and submitted Manifest (Form-10), 3 years Form-4, Form-3, Importer Exporter code, Stack monitoring report and electricity bill.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 3. The unit should provide impervious base in the metal handling area. 4. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should prevent spillage of hazardous waste on ground. 7. The unit should apply for amendment in authorization for handling and disposal of sludge from circulation tank of rolling mill. 8. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 9. The unit should provide separate storage room for Raw material, product and hazardous waste storage room. 10. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 11. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 12. The unit should provide PPEs to workers. 13. The unit should maintain the housekeeping properly. 14. To impose financial penalty as well as environmental compensation on

	the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Electric arc furnace



Fig 2 Scrap storage area



Fig 3 Bottom of APCD



Fig 4 APCD dust stored in bags



Fig 5 Coal tar from gasification section of Rolling Mill unit



Fig 6 Bottom of wet scrubber in Rolling Mill unit

2.1.58 M/s Jai Narain Casting *l/o* Narindra Casting Pvt. Ltd.,

Address of the industry	B-5 & B-6, Focal Point, Mandi Gobingarh, Amloh, Fatehgarh Sahib-147301
Consent and Authorization details	• Consent under Water act CTOW/Fresh/FGS/2018/8103161 valid upto 16.06.2020 • Consent under Air act CTOA/Fresh/FGS/2018/8103103 valid upto 30.06.2019 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2018/8103363 valid upto 30.06.2019 • Importer license: IEC no. AAOFJI215G dated 21.11.2018
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (manual sorting/segregation, cutting of large chunks of scraps into smaller fractions by Gas cutter) and charged into the crucible of Induction furnace for melting. Molten metal is taken out from the furnace crucible into ingots mould and form MS ingots.
Observations:	1. Display Board to provide Environmental data was installed at the main gate but it was not updated. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, wire, mesh, gates, cylinders, etc.) found stored inside the premises of the industry and same were being segregated/sorted without impervious base. 3. During inspection Induction furnace was found not operational. Unit operates during night hours (10 P.M. to 10 A.M.). 4. Top hood provided for suction at induction furnace. 5. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 6. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 7. Wet scrubber was provided as APCD. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 8. APCD dust was being collected in plastic cement bags without marking markings and stored in separate storage room. Hazardous waste storage room was not properly marked and storage bags were tore open and stocked in haphazard manner. 9. At the time of inspection APCD area found contaminated due to hazardous waste spillage over surroundings. 10. Also APCD dust found spilled outside the designated area on ground. 11. APCD dust is being stored in the premises since October 2019. No

	disposal. 12. Daily records (Form-3) are being maintained for weekly basis generation of hazardous waste.
Recommendations:	1. The unit should update Environmental data display board regularly. 2. The unit should renew its Consent under Air Act and Authorisation under HOWM Rules, 2016. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 4. The unit should provide impervious base in the metal handling area. 5. The unit should prevent spillage of hazardous wastes on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in a proper hazardous waste storage room with gate and marking. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should operate with proper stack as per EPA standards. 8. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 9. The unit should operate with TSDF membership for management and disposal of hazardous waste. Also the unit should sell hazardous waste i.e. APCD dust, used oil etc. to the authorised recycler or utiliser. 10. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 11. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 12. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 13. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 14. The unit should provide PPEs to workers. 15. The unit should maintain the housekeeping properly. 16. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

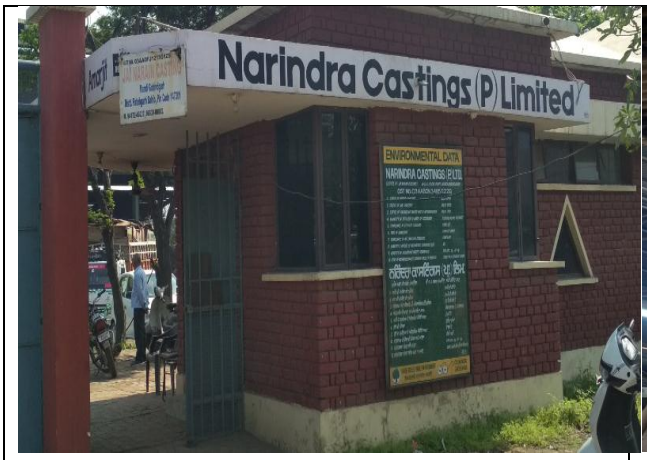


Fig 1 Display Board



Fig 2 Stack



Fig 3 HW storage area



Fig 4 APCD dust stored outside designated area

2.1.59 M/s Madhav Induction Furnace

Address of the industry	Village Akalgarh, Amloh Bhadson Road, Near Toll Plaza, Tehsil Nabha, District Patiala
Consent and Authorization details	• Consent under Water act valid upto 31.03.2020 • Consent under Air act valid upto 31.03.2020 • Authorization under HOWM Rules, 2016 HWM/Renew/FGS/2019/9907914 valid upto 30.09.2023
Type of Industry	Induction Furnace
Process Description:	Scrap (Locally purchased and imported) are pre-processed (mechanical sorting/segregation, cutting of large chunks of scraps into smaller fractions by cutting machine) and charged into the crucible of Induction furnace for melting. Molten metal through ladle poured into casting machine to from MS bars and billets.
Observations:	1. Display Board to provide Environmental data was installed at the main gate. 2. Metal scrap (Heterogeneous comprising of TMT bars, Machine parts, scrap, wire, mesh, gates, cylinders, etc.) found stored inside the

	premises of the industry and same were being segregated/sorted in a designated storage yard. 3. During inspection induction furnace was found operational. 4. Fully mounted top hood covering the entire furnace was provided for suction. 5. No emission escape was observed during time of inspection. 6. No records of the used oil generated from D.G set etc. have been maintained. Daily record for Hazardous waste generation is being maintained only for APCD dust in the Form-3 of HOWM Rules, 2016. 7. Ground water is being used for cooling of Copper coils in furnace and ingots. Submersible has been installed for extraction of ground water. However, no flowmeter has been installed to quantify the usage of ground water. Unit do not have authorization from CGWA for ground water extraction. 8. Bag filters were provided as APCD. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 9. APCD dust was being collected in plastic bags without marking and stored in separate storage room.
Recommendations:	1. The unit should update Environmental data display board regularly. 2. The unit should renew its Consent under Air Act and Authorisation under HOWM Rules, 2016. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 4. The unit should collect the APCD dust in HDPE bags and should be stored in a proper hazardous waste storage room with gate and marking. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should operate with proper stack as per EPA standards. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of hazardous waste. 8. The unit should provide separate storage room for Raw material, product and hazardous waste storage room as per CPCB guidelines. 9. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 10. The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 11. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 12. The unit should provide PPEs to workers. 13. The unit should maintain the housekeeping properly.

Photographs taken during inspection



Fig 1 : Environmental Data Display Board



Fig 2 : Induction furnace premise view



Fig 3 : Meta scrap Storage



Fig 4 : Scrap shredding and cutting machine



Fig 5 : Induction Furnace



Fig 6 : Fully mounted Top hood



Fig 7 : Billets casting machine



Fig 8 : APCD dust collection area

	
Fig 9 : Bag filters	Fig 10 : Stack connected to APCD

2.2 Hot Rolling Mills

The Hot rolling mills utilizes either billets from induction furnaces or re-rollable scrap as raw material which are loaded into Re-heating furnace driven by pulverized coal/ PNG/ Biomass along with combusted air into the furnace maintained at temperature $1200^{O}C$ for heating the same to make it malleable/rollable. The furnace has three zones namely pre-heating zone, heating zone and soaking zone. Along the length of the furnace the temperature gradually increases from $800^{O}C$ in pre-heating zone, $1000^{O}C$ in heating zone and $1200^{O}C$ in soaking zone. The reason is to maintain minimum temperature of billets at $1050^{O}C$ to process for rolling.

The hot bars are removed and subsequently rolled rolling mills to get desired shape and using water for cooling the same. The water contaminated with mill scales is recirculated and the losses due to evaporation are compensated using fresh water. The hot flue gases generated from the furnace are sent through recuperator from where a part of the hot air is used back in the furnace for heat recovery and remaining portion is vented into atmosphere after passing the same through Air Pollution Control Devices (Wet Scrubber). Water has been used as the media to trap the Particulate matter; the sludge generated from wet scrubber is disposed of in TSDF as the same has been classified as hazardous waste.

Committee has inspected 44 nos. of such Hot Rolling mills. The list of such units inspected by the committee is tabulated below

S.No.	Name of Rolling Mill	Date of Inspection
1.	M/s Adarsh Steel Rolling Mills	21.02.2020
2.	M/s Vardhman Adarsh Ispat	22.02.2020
3.	M/s Sri Salasar Steel Structural Pvt. Ltd.	
4.	M/s Lakshmi Steel Rolling Unit	
5.	M/s Madhav Stelco Pvt. Ltd – Unit II	
6.	M/s Aar Kay Industries	
7.	M/s RajshreeUdyog	
8.	M/s Ruby Strips Pvt. Ltd	23.02.2020
9.	M/s Vishal Steel Udyog	24.02.2020
10.	M/s L.D. Rehal Industries	
11.	M/s Citizen Steel Rolling Mill	
12.	M/s Royal Industries	25.02.2020
13.	M/s Royal Ispat Udyog	
14.	M/s Gokal Steel Rolling Mill	
15.	M/s Shakti Steel Rolling Mill	
16.	M/s Shree Sai Ram Steel & Agro	
17.	M/s Sumit Agricultural Industries	26.02.2020
18.	M/s Marshal Ispat Udyog	
19.	M/s Raymond Steel Rolling Mills	
20.	M/s Baldev Singh & Sons	29.02.2020
21.	M/s Punjab Steel Works	

22.	M/s Balaji Alloys	
23.	M/s Raj Shree Ispat (India) Pvt. Ltd.	
24.	M/s Bhartiya Steel	01.03.2020
25.	M/s Doaba Steel	
26.	M/s Friends Industries	
27.	M/s Singla Steel & Allied Industries	
28.	M/s Jandu Steel & Agro Industries	
29.	M/s Dhiman Steel	
30.	M/s Royal Alloys	
31.	M/s Sharda Alloys	
32.	M/s Shree Jee Heavy Metals Industry	
33.	M/s Neelkanth Steel & Agro Industries	
34.	M/s Ashirwad Steel & Agro Industries	
35.	M/s Anuj Steels	
36.	M/s R.G. Steel & Agro Industries	
37.	M/s Jagat Steel Rolling Mills	02.03.2020
38.	M/s Rehal Industrial Corporation	
39.	M/s Sangam Steel Industries	
40.	M/s Malwa Steel Rolling Mills	
41.	M/s M M Steel Rolling Mill	
42.	M/s Malhotra Steels	
43.	M/s Radhika Steel Industries	
44.	M/s Shree Krishna	
45.	M/s Shree Ram Steel Rolling Mills l/o M/s Jai Bharat Steel Rolling Mills	18.03.2020

Inspection reports of the individual Rolling Mills is given below:

2.2.1. M/s Adarsh Steel Rolling Mills

Address of the industry	GT Road, Sirhind Side, Mandi Gobindgarh, Dist. Fategarh Sahib – 147301, Punjab
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2018/7700568 Valid till 30.09.2022 • Consent under Air act CTOA/Renewal/FGS/2018/7700590 valid till 30.09.2022 • Authorization under HOWM Rules, 2016 HWM/renewal/FGS/2018/7873801 valid till 30.09.2022
Type of Industry	Rolling Mill
Process Description:	The unit procures raw material i.e. re-rollable scrap and fed into heating furnace mechanically through screw pusher for proper heating. The hot material is pushed out of furnace by an ejector and feed into rolling mill stand. Further, the rolled products are air cooled and sized to make desired products.
Observations:	1. Unit is operational during the visit and APCD is also operational. 2. Display board was not updated 3. During feed of pulverized coal, dust was found to be dispersed from the pipes. 4. The process waste water is recirculated for further use. Underground storage tanks have been provided for storing the used water. The domestic sewage is disposed to septic tank. 5. Impervious base is not proved all over the unit which lead to dust emission during vehicle movement and winds. 6. The APCD residue is not covered properly. 7. It was informed that the generated APCD residue is collected in normal bags and disposed to M/s Ramky Enviro Engineers Ltd. 8. Spillage of waste oil/tar like substance was observed on the ground. 9. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should install Environmental data display Board and update the same regularly. 2. The unit should provide dedicated space with impervious base for drying the Scrubber sludge (APCD dust) and further ensure no spillage of APCD dust. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 4. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste.

	5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should not send its Hazardous waste (i.e. APCD dust) to any other unit other than CTSDF, Nimbua as per authorization and if it intends to send HW to any other unit should apply for amendment in authorization. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should operate with proper stack as per EPA standards. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

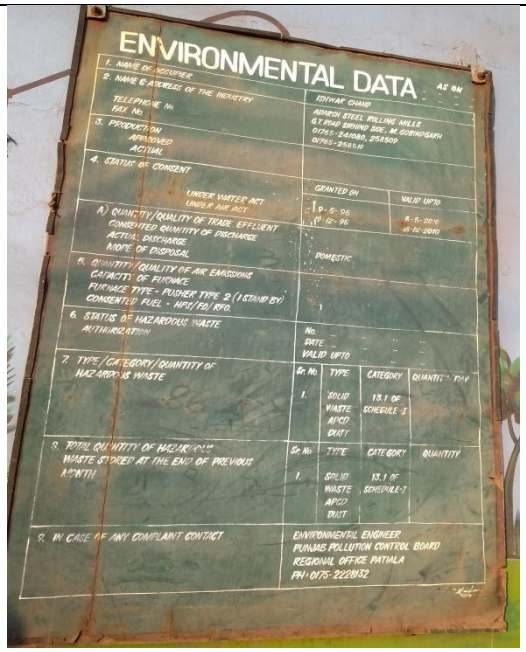


Fig-1: Display Board not updated



Fig-2: Dust of Pulverised coal during feeding



Fig-3: Uncovered APCD residue

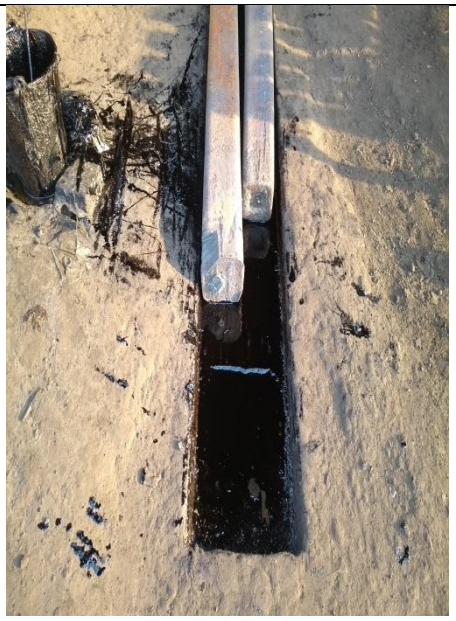


Fig-4: Spillage of tar like substance

2.2.2. M/s Vardhman Adarsh Ispat

Address of the industry	M/s Vardhman Adarsh Ispat Pvt. Ltd, Village Ambey Majra, Amloh Mandi Gobingarh, Fateh Garh sahib
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2019/11104643 valid upto 30.09.2023 • Consent under Air act CTOA/Renewal/FGS/2019/11104402 valid upto 31.03.2021 • Authorization under HOWM Rules, 2016 Not obtained.
Type of Industry	Rolling Mill (Producer gas through gasification of Coal)
Process Description:	Coal is used for gasification and production of producer gas. The generated producer gas is used as fuel for heating up Ingots/Billets in Reheating furnace. The red hot ingots/billets are taken out from the furnace and send to rollers for giving different shapes and being cooled down by water to obtain desired product (flats/bars/strips) were made.
Observations:	1. The unit was operational at the time of visit. 2. Display board to provide Environmental data was found installed but not updated. 3. Coal is used for gasification for production of producer gas which is subsequently burnt into reheating Furnace. No meters installed to quantify producer gas being generated/consumed. 4. Plant representative informed that the bottom ash from gasification is sent for landfilling, no records has been maintained for the same.

	5. Tar residue also found being formed during burning of producer gas. Plant representative informed that Tar residue is sent with bottom ash from Coal gasification. No records of the tar produced and sent is being maintained. 6. Large amount of dust was observed in vehicle movement and product storage yard, dust was being re-suspended even due to walking. 7. Ground water is being used for cooling of heated metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 8. No proper method for handling Sludge from water circulation tank has been provided. No information has been provided w.r.t cleaning of disposal of sludge from water circulation tank. 9. Submersible pump has been installed for extraction of ground water. Flow meter installed to quantify the usage of ground water. However, no records have been maintained for daily consumption of ground water. 10. Unit has applied for NOC from CGWA for extraction of ground water on 26.10.2018. 11. Unit has maintained Daily record of raw material consumption and production. 12. Unit has D.G, however unit has not obtained authorization for generation and management of Used oil under HOWM Rules, 2016. 13. Large amount of empty barrels of oils/lubricants found stored inside unit premises. 14. No workers found wearing any Personal Protection Equipment at the time of unit operation. 15. The house keeping was found very poor in and around the premises. 16. Improper stack monitoring arrangement has been made (i.e. without proper sampling platform, safe access to platform, port hole)
Recommendations:	1. The unit should obtain authorization under HOWM Rules, 2016 for used oil generation from D.G set. 2. The unit should provide meter to quantify amount of producer gas being generated/consumed. 3. The unit should maintain records of Coal gasifier Bottom ash and Tar residue generation and disposal. 4. The unit should provide concrete base/paving at vehicular movement area and product storage area. 5. The unit should provide PPEs to workers. 6. The unit should maintain the housekeeping properly. 7. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection:



Fig 1: Entrance



Fig 2: Display Board



Fig 3: Circuit of producer gas from the gasifiucation section



Fig 4: Tar residue generated during the gasication of coal

	
Fig 5: Barrels of used oil	Fig 6: Hazardous waste storage room

2.2.3. M/s Sri Salasar Steel Structural Pvt. Ltd.

Address of the industry	Village Ambey Majra, Amloh, Mandi Gobingarh, Fateh Garh sahib
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2018/7190995 valid upto 31.03.2022 • Consent under Air act CTOA/Renewal/FGS/2018/7191006 valid upto 31.03.2022 • Authorization under HW (M,H&TM) Rules, 2008 HWM/FGS/2016/3720859 valid upto 30.06.2020
Type of Industry	Rolling Mill (Coal + Furnace Oil)
Process Description:	MS billets/Ingots/Bloom/Slabs are cut and fed into Reheating furnace for heating which is fired using pulverised coal and furnace oil. After approx. 2-3 hours of keeping in the furnace the heated metal in red hot condition is taken out from the furnace and send to rollers for giving different shapes and being cooled down by water to obtain desired product (flats/bars/strips) were made.
Observations:	1. The unit was operational at the time of visit. 2. Display board to provide Environmental data was found completely rusted out.

	3. Reheating furnace was found operational, Furnace oil and pulverised coal was being used. Coal dust was found surrounded the whole coal pulverization area. 4. APCD was provided with Gravitational settler and water scrubber but condition of APCD poor. 5. APCD dust from gravitational settler was found collected beneath the settler and also found spilled near the APCD area. 6. APCD dust (Scrubber Sludge) is not being collected properly and laying on ground (without impervious base) for drying. The dust is then manually kept in HDPE bags with markings and sent to Hazardous Waste storage room. 7. No proper marking has been made indicating dedicated Hazardous Waste storage room. 8. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 9. No proper method for handling Sludge from water circulation tank has been provided. No information has been provided w.r.t cleaning of disposal of sludge from water circulation tank. 10. Submersible pump has been installed for extraction of ground water, However, no flow meter has been installed to quantify the usage of ground water. Also the unit does not have NOC from CGWA for extraction of ground water. 11. Unit has not maintained Form -3, Form-4 under HOWM Rules, 2016, Daily record of raw material consumption and production, APCD log book and water consumption log book. 12. Unit submitted Form-10 (i.e. Manifest) under HOWM Rules, 2016 dated 30.03.2018 through which the unit had transported 0.76 MT of APCD dust to M/s Madhav Alloys Pvt. Ltd. (which is a HW utilising unit). Whereas as per the special condition of the authorization issued to the unit the Hazardous waste generated from the unit have to be disposed off to CTSDF, Nimbua. 13. No workers found wearing any Personal Protection Equipment at the time of unit operation. 14. The house keeping was found very poor in and around the premises. 15. Improper stack monitoring arrangement has been made (i.e. without proper sampling platform, safe access to platform, port hole)
Recommendations:	1. The unit should install Environmental data display Board and update the same regularly. 2. The unit should provide dedicated space with impervious base for drying the Scrubber sludge (APCD dust) and further ensure no spillage of APCD dust. 3. The unit should ensure safe and environmentally sound management of

	hazardous and other wastes. 4. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should not send its Hazardous waste (i.e. APCD dust) to any other unit other than CTSDF, Nimbua as per authorization and if it intends to send HW to any other unit should apply for amendment in authorization. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should operate with proper stack as per EPA standards. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during visit

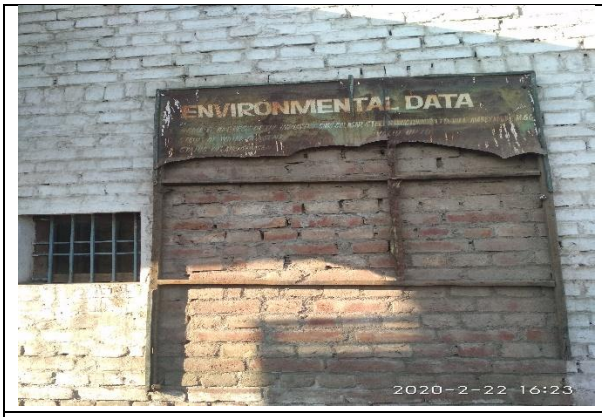


Fig-1 Rusted out Display Board



Fig-2 Storage of APCD dust and spillage of same near Gravitational Settler

	
Fig-3 Scrubber Sludge (APCD dust) lying on ground for drying	Fig-4 Groundwater Extraction

2.2.4. M/s Lakshmi Steel Rolling Unit

Address of the industry	GT Road, Sirhind Side, Mandi Gobindgarh, Dist. Fategarh Sahib – 147301, Punjab
Consent and Authorization details	• Consent under Water act: NOT PROVIDED • Consent under Air act CTOA/Renewal/FGS/2018/11080231 valid till 31.03.2021 • Authorization under HOWM Rules, 2016: NOT PROVIDED
Type of Industry	Rolling Mill (Furnace Oil)
Process Description:	The unit procures raw material which are ingots and billets and fed into heating furnace driven by furnace oil and fed by mechanical pusher for proper heating. The hot material is pushed out of furnace by an ejector and feed into rolling mill stand. Further, the rolled products are air cooled and sized to make desired products.
Observations:	1. Unit is operational during the visit. 2. Display board was not updated 3. The process waste water is recirculated for further use. Storage tanks have been provided for storing the used water. 4. Impervious base is not proved all over the unit which lead to dust emission during vehicle movement and winds. 5. It was informed that furnace oil is procured from M/s Reliance Oil. 6. A cyclone separator followed by wet scrubber have been provided as APCD. 7. A dismantled gasifier was found. 8. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should install Environmental data display Board and update the same regularly. 2. The unit should provide dedicated space with impervious base for drying the Scrubber sludge (APCD dust) and further ensure no spillage of

	APCD dust. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 4. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 7. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 8. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 9. The unit should operate with proper stack as per EPA standards. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

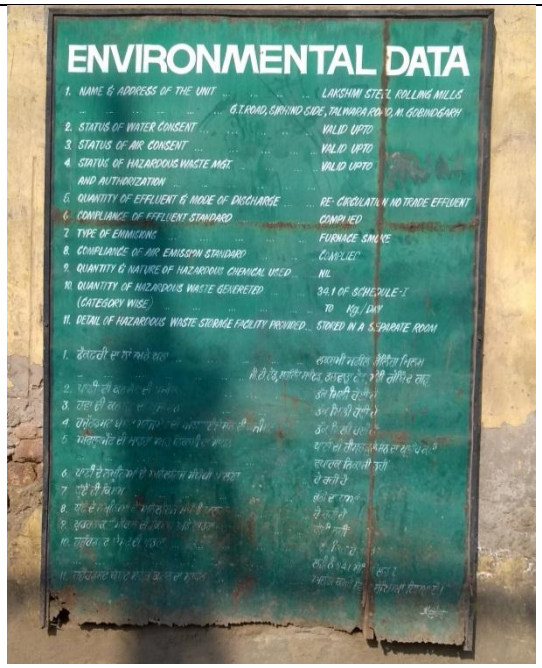


Fig-1: Display Board not updated and rusty



Fig-2: Water storage tank



Fig-3: No PPE to the worker

2.2.5. M/s Madhav Stelco Pvt. Ltd – Unit II

Address of the industry	Unit-II, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	• Consent under Water act : NOT PROVIDED • Consent under Air act : NOT PROVIDED • Authorization under HOWM Rules, 2016: NOT PROVIDED
Type of Industry	Rolling Mill (PNG Based)
Process Description:	The unit procures mild steel billets as raw material from the local traders and produces structured steel and ankle beams. The billets are preliminarily shaped by cutting and loaded into the furnace which is fired by PNG. PNG is procured from M/s IRM and fed along with combusted air into the furnace maintained at temperature $1200^{O}C$. The furnace has three zones namely pre-heating zone, heating zone and soaking zone. Along the length of the furnace the temperature gradually increases from $800^{O}C$ in pre-heating zone, $1000^{O}C$ in heating zone and $1200^{O}C$ in soaking zone. The reason is to maintain minimum temperature of billets at $1050^{O}C$ to process for rolling. The hot billets are further rolled in series of rolling mills to get desired shape with gradual cooling. The final product is air cooled. The hot flue gases generated from the furnace are sent through recuperator for heat recovery wherein it was contacted with compressed ambient air maintained at $35^{O}C$.
Observations:	1. During the time of visit, the unit was not operational. 2. Impervious base is not proved all over the unit which lead to dust

	emission during vehicle movement and winds. 3. Scrap obtained by cutting the finished product is sold to local vendors. 4. The pre-heating furnace was earlier fired by furnace oil. The unit has installed PNG system in December 2019. 5. Three inlet pipelines were given to feed natural gas into furnace system for effective heating. 6. It was informed that multiple underground storage tanks for water have been provided for effective use of water. 7. Rain water harvesting tank was observed and it was informed that this water is also used in rolling mills. 8. Structured Steel and ankle beams are manufactured in various thickness and according rollers are used. 9. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 2. The unit should operate with proper stack as per EPA standards. 3. The unit should provide PPEs to workers. 4. The unit should maintain the housekeeping properly.

Photographs taken during the visit



Fig-1: Scrap obtained from finished product



Fig-2: Pipelines for feeding PNG into furnace



Fig-3: Water storage tanks



Fig-4: Rain water from harvesting tank



Fig-5: Rollers for making Structured Steel

2.2.6. M/s Aar Kay Industries

Address	GT Road, Mandi Gobindgarh, Dist. Fategarh Sahib – 147301, Punjab
Consent and Authorization details	• Consent under Water act: NOT PROVIDED • Consent under Air act : NOT PROVIDE • Authorization under HOWM Rules, 2016: NOT PROVIDED
Type of Industry	Rolling Mill(Gasifier Based)
Process Description:	The unit procures raw material i.e Iron and steel in form of bars from local vendors. The bars are resized by cutting and loaded to furnace driven by Gasifier. Pulverized coal is fed into the gasifier which produces syngas at a high temperature and this syn gas is directly transferred via pipeline to the pre-heating furnace where further combustion of syn gas takes place. The heat produced due to this combustion activity heats the bar/billets. Water traps are provided throughout the pipeline connectivity from gasifier to the furnace for purifying the gas before feeding into the furnace. The hot bars are removed at an interval of 1-2hrs by an ejector and further rolled to make desired products.
Observations:	1. Unit is operational during the visit.

	2. Display Board to provide Environmental data was found installed. However, not updated. 3. The process waste water is recirculated for further use. Underground storage tanks have been provided for storing the used water. 4. The domestic sewage is disposed to septic tank. 5. The ash after combustion of coal in the gasifier is collected at the bottom. However, it was observed it was not covered properly and there is no proper collection system. 6. Impervious base proved along the path way. 7. Coal tar/tar like residue has been observed at the inlet of furnace. However, such type of residue is not being stored properly by the operator. 8. It was informed that the water requirement in the gasifier is maintained by adding water through buckets. There is no separate pipeline connectivity for water. 9. The final product are channels of shape 'C ' and 'H' which are directly used for construction activity. 10. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should install Environmental data display Board and update the same regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 3. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 4. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 5. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 6. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 7. The unit should operate with proper stack as per EPA standards. 8. The unit should provide PPEs to workers. 9. The unit should maintain the housekeeping properly. 10. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig-1: Display Board not updated



Fig-2: Leakage from gasifier bottom



Fig-3: Improper collection of gasifier residue



Fig-4: Uncovered ash from the gasifier

 Fig-5: Tar like residue	 Fig-6: Final Product: H type Channel

2.2.7. M/s Rajshree Udyog

Address of the industry	GT Road, Sirhind Side, Mandi Gobindgarh, Dist. Fategarh Sahib – 147301, Punjab
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2019/11178219 Valid till 30.09.2023 • Consent under Air act CTOA/Renewal/FGS/2019/11177891 Valid till on 31.03.2021 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/7947716 valid till 30.06.2023
Type of Industry	Rolling Mill(Coal Based)
Process Description:	The unit procures raw material i.e Iron and steel in form of bars majority from M/s Bhilai Steel Plant and Indian Railways through auction. The bars are resized by cutting and loaded to furnace driven by pulverized coal. The hot flue gases from the furnace are passed through recuperator for heat recovery which is further recirculated to furnace for maintaining temperature. The hot bars are removed after 30-45 min and subsequently rolled in the rollers with gradual cooling. Further, the rolled bars are air cooled and sized to make desired products.
Observations:	1. Unit is operational during the visit and APCD is also operational. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. The process waste water is recirculated for further use. Underground storage tanks have been provided for storing the used water. 4. The domestic sewage is disposed to septic tank. 5. During feed of pulverized coal, dust was found to be dispersed from the pipes. 6. Impervious base is not proved all over the unit which lead to dust

	emission during vehicle movement and winds 7. The ground area around the furnace was very hot and proper safety must be provided to the workers. 8. It was informed that the generated APCD residue is collected in normal bags and disposed to M/s Ramky Enviro Engineers Ltd, once in 2 months. However, hazardous waste storage area was not observed in the unit. 9. The unit produces flat iron of different thickness ranging from 5-25 mm which are used in the manufacture of agricultural parts and auto motives. 10. Hazardous waste storage room was not found and it was informed that APCD residue is disposed to M/s Ramky Enviro Engineers Ltd, Nimbua, Punjab 11. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should install Environmental data display Board and update the same regularly. 2. The unit should provide dedicated space with impervious base for drying the Scrubber sludge (APCD dust) and further ensure no spillage of APCD dust. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 4. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 7. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 8. The unit should operate with proper stack as per EPA standards. 9. The unit should provide PPEs to workers. 10. The unit should maintain the housekeeping properly. 11. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

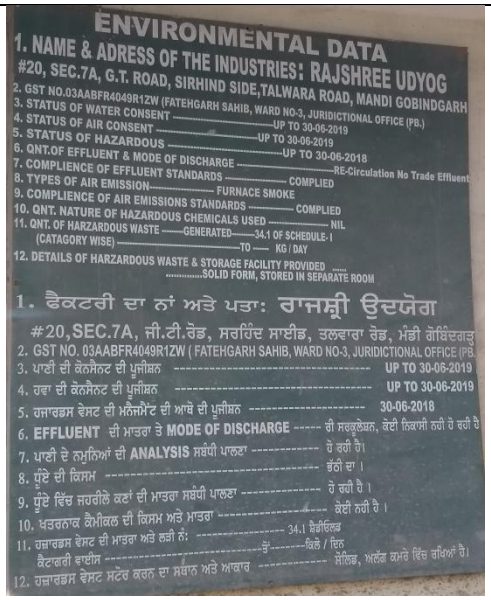


Fig-1: Display Board not updated


Fig-2: Underground water storage tanks


Fig-3: Dust of Pulverised coal during feeding



Fig-4: Impervious base not provided

2.2.8. M/s Ruby Strips Pvt. Ltd.

Address of the industry	Talwar Road, Mandi Gobindgarh Dist. Fategarh Sahib – 147301, Punjab
Consent and Authorization details	• Consent under Water act CTOW/Varied/FGS/2019/9017716 valid till 30.09.2023 • Consent under Air act CTOA/Renewal/FGS/2019/11405684 Valid till 31.03.2021 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/9020120 is valid till 30.06.2023
Type of Industry	Rolling Mill
Process Description:	The unit procures mild steel billets as raw material from the local traders and produces flat iron. The billets are preliminarily shaped by cutting and loaded into the furnace which is coal fired. The coal is pulverized and fed to the furnace through a underground pipe along with compressed air. Temperature maintained in the furnace is about $1000^{o}C$ - $1100^{o}C$. The hot billets are further rolled in series of rolling mills to get desired shape with gradual cooling. The final product is air cooled.
Observations:	1. Unit is operational during the visit and APCD is also operational. 2. Display board was installed whereas it was not updated. 3. The process waste water is recirculated for further use. Storage tanks with sprinkler system have been provided for storing the used water. 4. Dust from bag filters of pulverized coal was found to be dispersed. The filters may be timely cleaned or replaced. 5. The oil from furnace oil storage tank was leaked on to the ground. 6. Two drums of used oil/lubricant were observed which are not covered and stored properly. 7. Impervious base is not proved all over the unit which lead to dust emission during vehicle movement and winds. 8. The overflow pulverized coal from the pulveriser is found to be spilled on the ground and it was informed that the coal is recollected and fed into the furnace. 9. The generated APCD residue is collected in normal bags and stored in hazardous waste storage room which is further disposed to TSDF, Nimbua. However, it was observed that HDPE bags are not being used for storage of hazardous waste. 10. The operator of the unit informed that the scrap is procured from the local vendors and the mill scale generated during the rolling operation is sold to local vendors. He also requested that a science & technology / R&D centre/ well maintained lab may be established in Mandi Gobindgarh to deal with design aspects and other issues. Further, he added that every time the manufacturers are heading to Chandigarh for this purpose and mentioned hat as Mandi Gobindgarh is an industrial

	area, such centre is most required. 11. No workers found wearing any Personal Protection Equipment.
Recommendations:	1. The unit should install Environmental data display Board and update the same regularly. 2. The unit should provide dedicated space with impervious base for drying the Scrubber sludge (APCD dust) and further ensure no spillage of APCD dust. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 4. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 7. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 8. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 9. The unit should operate with proper stack as per EPA standards. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

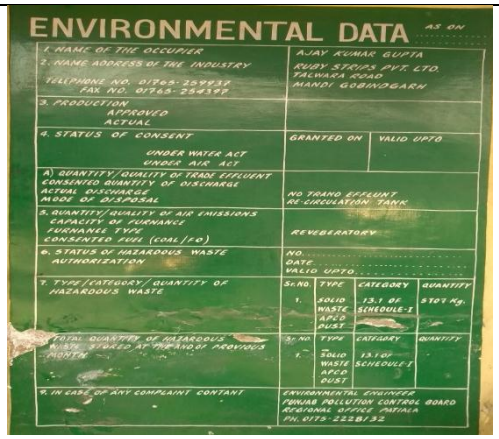


Fig-1: Display Board not updated



Fig-2: Water Storage tanks with sprinklers



Fig-3: Dust from Pulveriser



Fig-4: Leakage of Furnace oil



Fig-5: Used oil Drums



Fig-6: Spilled pulverised coal during feeding

2.2.9. M/s Vishal Steel Udyog

Address of the industry	M/s Vishal Steel Udyog *l/o* Amar Singh and Sons (formerly known as J. G. Steel Rolling Mill) Village Mugal Majra, Mandi Gobingarh, Amloh, Fatehgarh Sahib-147301, Punjab
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2017/5618484 valid upto 31.03.2020 • Consent under Air act CTOA/ Renewal /FGS/2017/5618515 valid upto 31.03.2020 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2017/5618825 valid upto 31.03.2020
Type of Industry	Rolling Mill
Process Description:	Re-rollable melting scrap (Locally purchased) are cut and fed into reverberatory furnace for heating which is fired using pulverised coal. After approx. 2-3 hours of keeping in the furnace the heated metal is taken out from the furnace and send to rollers for giving different shapes by hot rolling and the desired product (round, flat and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. Display board to provide Environmental data was installed at the main gate but not updated. 2. Re-rollable melting scrap and TMT bars used as raw material. 3. Unit was operational at the time of inspection and dark brownish smoke was observed from chimney. 4. APCD was provided with spark arrester and water scrubber. 5. Daily record for Hazardous waste generation is being maintained on monthly basis for APCD dust in the Form-3 of HOWM Rules, 2016. 6. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 7. APCD area is not properly surrounded and dust is being collected on the ground which is further manually kept in bags and sent to Hazardous Waste storage room. 8. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water. 9. APCD dust is being sent to TSDF, however no documents provided in this regard. 10. APCD dust was being collected in sieved plastic bags without marking and stored in a designated room. 11. APCD dust was observed spilled on ground of hazardous waste storage room which is not properly stored.

	12. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 13. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 4. The unit should prevent spillage of hazardous wastes on ground. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should operate with proper stack as per EPA standards. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 9. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 10. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

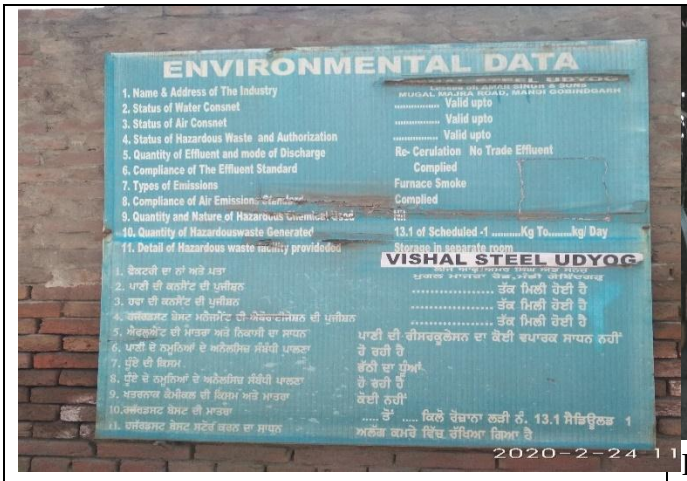


Fig. – 1: Environmental Data Display Board



Fig. – 2: Reverboratory Furnace Workzone



Fig. – 3: Wet scrubber as APCD



Fig. – 4: Spark Arrestor before wet scrubber



Fig. – 5: Hazardous waste storage room



Fig. – 6: APCD dust stored in plastic bags

2.2.10. M/s L.D. Rehal Industries

Address of the industry	Village Turan, Amloh Road, Mandi Gobingarh-147301 Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act R16FGSCTOW3562166 validity extended upto 30.06.2020 • Consent under Air act (not provided) • Authorization under HOWM Rules, 2016 (not provided)
Type of Industry	Rolling Mill
Process Description:	Industry has consent for rolling mill but inside the premises illegal dismantling and processing of motor scarp was going on.
Observations:	1. Display board to provide Environmental data which was installed at the main gate was broken. 2. Unit was is operation during the time of inspection and labours were dismantling motor scraps and removing copper coils from it. 3. Huge numbers of motor scraps are being dismantled and processed inside the premises of unit. 4. At lots of places inside the premises ash residues were found showing evidence of burning. 5. Even burnt motor were observed there. 6. No documents provided or presented before inspection team at the time of inspection except CTO for water.
Recommendations:	1. Punjab Pollution Control Board must immediately close down the unit for carrying out illegal activities and cancel unit's consent for operation of rolling mill. 2. Strict action must be taken against unit for carrying out illegal work without consent from the Pollution Board. 3. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to illegal operation. 4. Unit shall take one time authorisation of import for all types of wastes found in premises and permission for processing of wastes before carrying out further activities.

Photographs taken during inspection



Fig. – 1: Environmental Data Display Board broken



Fig. – 2: Motor scraps stored in the premise



Fig. – 3: Dismantled motor scraps



Fig. – 4: Burning of motor scraps residue



Fig. – 5: Burning residue



Fig. – 6: Evidence of burning scraps



Fig. – 7: Imported motor scrap storage



Fig. – 8: Dismantled and burned motor scrap

2.2.11. M/s Citizen Steel Rolling Mill

Address of the industry	M/s Citizen Steel Rolling Mills *l/o* Mohan Steel Rolling Mills), Amloh Road, Mandi Gobingarh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act: Not Provided • Consent under Air act: Not Provided • Authorization under HOWM Rules, 2016: Not Provided
Type of Industry	Rolling Mill
Process Description:	Re-rollable melting scrap (Locally purchased) are cut and fed into reverberatory furnace for heating which is fired using pulverised coal. After approx. 2-3 hours of keeping in the furnace the heated metal is taken out from the furnace and send to rollers for giving different shapes by hot rolling and the desired product (round, flat and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. An old rusty display board to provide Environmental data was installed at the main gate but not updated. 2. Re-rollable melting scrap and TMT bars used as raw material. 3. Unit was operational at the time of inspection and dark brownish smoke was observed from chimney. 4. APCD was provided with cyclone separator and water scrubber. 5. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 6. APCB area is not properly surrounded and dust is being collected on the ground which is further manually kept in bags and sent to Hazardous Waste storage room. 7. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water. 8. No documents provided or presented before inspection team at the time of inspection. 9. APCD dust was being collected in sieved plastic bags without marking and stored in a designated room. 10. APCD dust was observed spilled on ground of hazardous waste storage room which is not properly stored. 11. The stack was found but not as per EPA standards and without platform and port hole for monitoring. 12. Black smoke was observed from stack at the time of inspection. 13. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1) The unit should update Environmental data display Board regularly. 2) The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards.

	3) The unit should operate with proper stack as per EPA standards. 4) The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5) The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6) The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7) The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 8) The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9) The unit should include details of all type of hazardous wastes mentioned in their authorisation while filing annual return. 10) The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11) The unit should provide PPEs to workers. 12) The unit should maintain the housekeeping properly. 13) To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig. – 1: Environmental Data Display Board



Fig. – 2: Reverboratory furnace workzone

	
Fig. – 3: Raw material storage and coal pulveriser	Fig. – 4: Black smoke observed from stack

2.2.12. M/s Royal Industries

Address of the industry	Old Radha Swami Satsang Bhawani Road, Sirhind Side, Mandi Gobingarh
Consent and Authorization details	• Not Provided
Type of Industry	Rolling Mill
Process Description:	Re-rollable melting scrap are cut and fed into reverberatory furnace for heating which is fired using pulverised coal. After approx. 2-3 hours of keeping in the furnace the heated metal is taken out from the furnace and send to rollers for giving different shapes by hot rolling and the desired product (round, flat and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. Old Display board (of lease industry i.e. National Steel Rolling Mill) to provide Environmental data was installed at the main gate but not updated. 2. Owner of the unit informed that unit was taken on lease two days before during the time of inspection. 3. Unit was operational at the time of inspection and white smoke was observed from chimney. 4. Re-rollable melting scrap used as raw material. 5. APCD was provided with gravitational settler and water scrubber. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for

	monitoring. 6. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 7. APCB area is not properly surrounded and dust is being collected in a utensil which is further manually kept in bags and sent to Hazardous Waste storage room. 8. Sludge from water circulation tank is being collected and stored nearby APCD area. No proper handling and management of sludge. 9. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water. 10. APCD dust was being collected in sieved plastic bags as well as HDPE bags without marking and stored in a designated room. 11. APCD dust was observed spilled on ground of hazardous waste storage room which is not properly stored. 12. Floor of hazardous waste storage room is made of bricks but not cemented which may cause leakage of spilled hazardous waste underground. 13. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water.

	10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

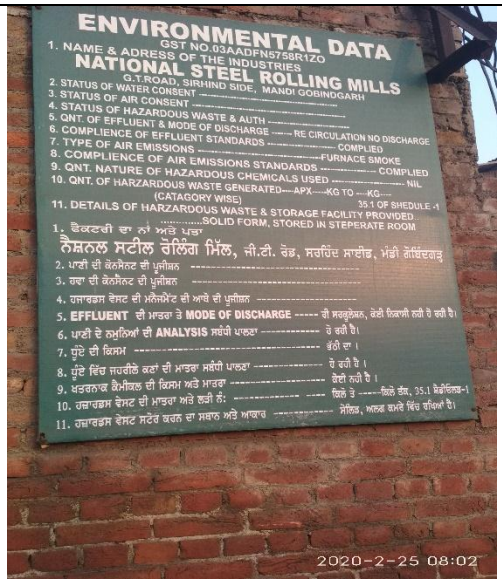


Fig 1 Environmental Data Display Board



Fig 2 Rolled products



Fig 3 Workzone shed damage



Fig 4 Spark arrestor



Fig 5 Coal Fired heating furnace



Fig 6 Coal Pulveriser



Fig 7 Hazardous waste storage room



Fig 8 APCD dust stored in plastic and HDPE bags

2.2.13. M/s Royal Ispat Udyog

Address of the industry	Village Kumbh, Amloh Road, Mandi Gobingarh
Consent and Authorization details	• Not Provided
Type of Industry	Rolling Mill
Process Description:	Re-rollable melting scrap are cut and fed into reverberatory furnace for heating which is fired using pulverised coal. After approx. 2-3 hours of keeping in the furnace the heated metal is taken out from the furnace and sends to rollers for giving different shapes by hot rolling and the desired products were made and then paint applied for finishing. Water is being used in the whole process of rolling for cooling purpose.

Observations:	1. Display board to provide Environmental data was installed at the main gate but not updated. 2. Unit (reverberatory furnace and rolling) was not-operational at the time of inspection but workshop for cutting/grinding & finishing rolling mill parts was operational. 3. APCD was provided with water scrubber. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 4. APCB area is not properly surrounded and dust is being collected from ground which is further manually kept in bags and sent to Hazardous Waste storage room. 5. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water. 6. APCD dust was being collected in HDPE bags without marking and stored in a designated room. 7. APCD dust was observed spilled on ground of hazardous waste storage room. 8. There is a drain observed which is discharging premises water outside on the land with no proper treatment & connection. 9. Various drums of oil were observed stored in the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers.

	11. The unit should maintain the housekeeping properly and ensure that no waste water from the process go outside premises. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board



Fig 2 Oil drums found



Fig 3 Rolling workshop



Fig 4 Hazardous waste storage room


Fig 5 Hazardous waste stored in haphazard manner


Fig 6 Drain water discharge outside premise boundary in open

2.2.14. M/s Gokal Steel Rolling Mill

Address of the industry	Village Kumbh, Amloh Road, Amloh, Mandi Gobingarh
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2017/5859127 valid upto 30.09.2021 • Consent under Air act CTOA/Renewal/FGS/2017/5858946 valid upto 30.09.2021 • Authorization under HOWM Rules, 2016 HWM/Fresh/LDHKH/2018/7440535 valid upto 30.09.2022
Type of Industry	Rolling Mill (Coal + Furnace Oil)
Process Description:	MS billets are cut and fed into reverberatory furnace for heating which is fired using pulverised coal and furnace oil. After approx. 2-3 hours of keeping in the furnace the heated metal is taken out from the furnace and send to rollers for giving different shapes by hot rolling and the desired product (flats) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. Display board to provide Environmental data was installed at the main gate but not updated. 2. The unit was operational at the time of visit. 3. MS billets used as raw material. 4. Black smoke was observed from chimney. The stack was found but not as per EPA standards and without proper platform and port hole for monitoring. 5. APCD was provided with cyclone separator and water scrubber but condition of APCD (rusted and leakages at various points) is very poor. 6. Coal dust was found surrounded the whole coal pulverization area. 7. APCD dust is not being collected properly and laying on ground. The dust is then manually kept in normal bags and sent to Hazardous Waste storage room. 8. APCD dust was being collected in sieved plastic bags without marking and stored in a designated room. 9. APCD dust was observed spilled on ground of hazardous waste storage room which is not properly stored. 10. Sludge from water circulation tank is being collected and stored nearby APCD area. No proper handling and management of sludge which is hazardous in nature. Also the Authorization does not mention about the sludge. 11. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 12. Submersible pump has been installed for extraction of ground water,

	however, no flow meter has been installed to quantify the usage of ground water. Also the unit does not have NOC from CGWA for extraction of ground water. 13. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 14. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board



Fig 2 Smoke observed from stack



Fig 3 Furnace oil tank



Fig 4 Wet scrubber



Fig 5 Wet scrubber with chimney



Fig 6 Coal Fired heating furnace



Fig 7 Hazardous waste storage room



Fig 8 APCD Dust stored in plastic bags

2.2.15. M/s Shakti Steel Rolling Mill

Address of the industry	Village Jasaran, Majri Road, Mandi Gobingarh
Consent and Authorization details	• Not Provided
Type of Industry	Rolling Mill
Process Description:	Re-rollable melting scrap are cut and fed into reverberatory furnace for heating which is fired using pulverised coal. After approx. 2-3 hours of keeping in the furnace the heated metal is taken out from the furnace and send to rollers for giving different shapes by hot rolling and the desired product (round, flat and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. Display board to provide Environmental data was installed on side wall far from main gate and also not updated. 2. Unit was operational at the time of inspection. 3. Re-rollable melting scrap and billets/ingots used as raw material. 4. APCD was provided with cyclone and water scrubber. The stack attached to APCD was found but not as per EPA standards and without proper platform and port hole for monitoring. 5. Coal dust was found surrounded the whole coal pulverization area 6. APCB area is not properly surrounded and dust is being collected on ground which is further manually kept in bags and sent to Hazardous Waste storage room. 7. Sludge from water circulation tank is being collected and stored nearby APCD area. No proper handling and management of sludge. 8. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water. 9. APCD dust was being collected in HDPE bags without marking and stored in a designated room but in mouth of bags were not closed and stored in haphazard manner. 10. APCD dust was observed spilled on ground of hazardous waste storage room which is not properly stored. 11. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should install Environmental data display Board at main entry gate and update information regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management

	of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board



Fig 2 Coal Fired heating furnace



Fig 3 Hazardous waste storage room



Fig 4 APCD dust in plastic bags



Fig 5 Wet scrubber



Fig 6 Coal Pulveriser

2.2.16. M/s Shree Sai Ram Steel & Agro

Address of the industry	F-71, Focal Point, Mandi Gobingarh
Consent and Authorization details	• Not Provided
Type of Industry	Rolling Mill (Furnace oil)
Process Description:	Re-rollable metal are cut and fed into heating furnace for heating which is fired using furnace oil The heated metal is taken out from the furnace and send to rollers for giving different shapes and the desired product (round, flat and squares) were made. No water is used. Air cooling is provided as the unit is small scale.
Observations:	1. No display board to provide Environmental data was installed. 2. Re-rollable metals are used as raw material. 3. Unit was operational at the time of inspection. At the time of inspection, owner informed that he had obtained consent from PPCB but did not provided any document for verification. 4. From furnace oil heating furnace stack is provided to release the emission and excess heat. Very small unit operating with small heating furnace. 5. Workers were not wearing any Personal Protection Equipment at the time of unit operation. Condition of workers was very poor.
Recommendations:	1. The unit should install and update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards/consent conditions. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. (if any) 7. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. (if any) 8. The unit should take NOC from CGWA for extraction of ground water and

	install the flow meter to quantify the extraction of ground water. (If any) 9. The unit should provide PPEs to workers. 10. The unit should maintain the housekeeping properly. 11. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 No Display Board at entrance



Fig 2 Rolling machine



Fig 3 Heating furnace



Fig 4 Workers without any PPE

2.2.17. M/s Sumit Agricultural Industries

Address of the industry	F-56/60, Focal Point, Mandi Gobingarh, Punjab
Consent and Authorization details	• Not Provided
Type of Industry	Rolling Mill (PNG)
Process Description:	Melting scrap & MS iron (Locally purchased) are cut and fed into reverberatory furnace for heating which is fired using PNG. After approx. 2-4 hours of keeping in the furnace the heated metal is taken out from the furnace and send to rollers for giving different shapes by hot rolling and the desired product (MS bars) were made. Water is being used in the whole process of rolling for cooling purpose. Recuperator installed for heat reutilization
Observations:	1. Re-rollable melting scrap and MS iron used as raw material. 2. Unit was operational at the time of inspection. Unit was recently shifted on PNG in last 2-3 years, earlier it was operating on coal. 3. Workzone was clean and properly maintained. 4. Chimney of about 25 mts height is provided for escape of excess air and heat. 5. Previously installed APCD system was still there. It was also observed that previously generated APCD dust are still kept in HDPE bags but not stored in a designated room. The storage room was without top cover and gate. 6. No marking of area where previously generated hazardous waste was stored. 7. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water.
Recommendations:	1. Unit should obtain permission for extraction of Ground water from CGWA, install flow meter for ground water extraction and maintain daily record for the same. 2. Unit should dispose previously stored hazardous waste as soon as possible to a TSDF or authorized recycler/utilizer. 3. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board



Fig 2 PNG fired heating furnace



Fig 3 Workzone view



Fig 4 Previously stored APCD dust

2.2.18. M/s Marshal Ispat Udyog

Address of the industry	Village Chattarpura, Mandi Gobingarh, Punjab
Consent and Authorization details	• Not Provided
Type of Industry	Rolling Mill (PNG)
Process Description:	Re-rollable melting scrap are cut and fed into reverberatory furnace for heating which is fired using PNG. After approx. 2-4 hours of keeping in the furnace the heated metal is taken out from the furnace and send to rollers for giving different shapes by hot rolling and the desired product (angles, bars, channels, squares) were made. Water is being used in the whole process of rolling for cooling purpose. Recuperator installed for heat reutilization
Observations:	1. Unit was operational at the time of inspection. 2. Re-rollable melting scrap used as raw material. 3. Unit was operating on PNG and workzone was observed clean and properly maintained. 4. Chimney of about 20 mts height is provided for escape of excess air and heat. 5. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water.
Recommendations:	1. Unit should obtain permission for extraction of Ground water from CGWA, install flow meter for ground water extraction and maintain daily record for the same.

Photographs taken during inspection



Fig 1 Workzone view



Fig 2 PNG based heating furnace



Fig 3 Re-rollable scraps



Fig 4 Heating furnace



Fig 5 Heat Recuperator



Fig 6 Stack

2.2.19. M/s Raymond Steel Rolling Mills

Address of the industry	Village Kumbh, Amloh Road, Mandi Gobingarh, Amloh, Fatehgarh Sahib-147301, Punjab
Consent and Authorization details	• Consent under Water act CTOW/Fresh/FGS/2017/6218333 valid up to 30.09.2022 • Consent under Air act CTOA/Fresh/FGS/2017/6218226 valid up to 30.09.2022 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2017/6218418 valid upto 30.09.2022
Type of Industry	Rolling Mill
Process Description:	Billets and scraps are cut and fed into reverberatory furnace for heating which is fired using pulverised coal. After approx. 2-3 hours of keeping in the furnace the heated metal is taken out from the furnace and send to rollers for giving different shapes by hot rolling and the desired product (Bars, Strip) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. Display board to provide Environmental data was installed at the main gate but not updated. 2. Unit was operational at the time of inspection. 3. Billets and scraps are used as raw material. 4. APCD was provided with gravitational settler and water scrubber. The stack was found but not as per EPA standards and without proper platform and port hole for monitoring. 5. Daily record for Hazardous waste generation is being maintained on weekly basis for APCD dust in the Form-3 of HOWM Rules, 2016. 6. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 7. APCB area is not properly surrounded and dust is being collected on the ground which is further manually kept in bags and sent to Hazardous Waste storage room. 8. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water. 9. APCD dust is being sent to TSDF. 10. APCD dust was being collected in HDPE bags without marking and stored in a designated room. 11. APCD dust was observed spilled outside hazardous waste storage room. 12. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should update Environmental data display Board regularly.

	2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 environmental data Display Board



Fig 2 Coal fired heating furnace

 Fig 3 Water Scrubber	 Fig 4 Gravitational settler
 Fig 5 APCD dust in bags	 Fig 6 Hazardous waste storage room

2.2.20. M/s Baldev Singh & Sons

Address of the industry	Village: Salani, Amloh, Mandi Gobindgarh- 147301
Consent and Authorization details	Documents not provided
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Re-rollable melting scraps) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal sends to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. The unit was operational at the time of visit.

	2. Display Board to provide Environmental data was found installed. However, not updated. 3. Re-rollable melting scraps used as raw material. 4. Induction fan and water pump of wet scrubber found operational. However, it was observed that temperature of chimney was higher than temperature of cyclone. In view of that the inspection team noted and concluded that cyclone of APCD is not operational and the flue gas from heating furnace was directly by-pass to chimney. 5. Sludge removed from water re-circulation tank and wet scrubber was stored in the premises in haphazard manner and then sends it outside as municipal garbage without maintaining any records. No proper handling and management of sludge which is hazardous in nature. Also, the Authorization does not mention about the sludge. 6. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 7. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 8. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 9. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water.

	10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board



Fig 2 Coal Pulverization unit



Fig 3 APCD



Fig 4 Workers without safety equipment

2.2.21. M/s Punjab Steel Works

Address of the industry	H. No. 14, Sector-5, Block-A, Prem Nagar, Mandi Gobindgarh, Fatehgarhsahib-147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2018/7834657 valid upto 30.06.2023 • Consent under Air act CTOA/ Renewal /FGS/2018 /7834648 valid upto 30.06.2023 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2017/5956145 valid upto 30.09.2021
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots and billets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approx. 2-3 hours of keeping in the furnace the heated metal is send to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. Unit was found non-operational at the time of visit. Unit representative informed that it was closed for 2 weeks. 2. Display Board to provide Environmental data was found installed but not updated. Also, it was rusted and information on it was not readable. 3. MS billets and ingots used as raw material. 4. Daily record for Hazardous waste generation is being maintained (monthly basis) only for APCD dust in the Form-3 of HOWM Rules, 2016. 5. Cyclone area was not properly walled and APCD dust (Hazardous waste) was being collected on the ground which is further manually collected in bags and transferred to Hazardous Waste storage room. 6. At the time of inspection separate electricity meter was not installed for APCD. 7. APCD dust is being sent to TSDF Ramky Enviro Engineers Limited, Village-Nimbua, Punjab. 8. Form-4 (Annual Return under Hazardous & Other wastes (Management and Transboundary Movement) Rules, 2016) has not been submitted for year 2018-19 by the unit.

	9. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 10. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 11. Oil was observed on the inner walls of water holding tank next to wet scrubber which shows contamination of water with oil & grease. 12. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

	
Fig 1: Display board	Fig 2: APCD

2.2.22. M/s Balaji Alloys

Address of the industry	Talwara Road, Sirhind Side, Mandi Gobindgarh, Fatehgarh Sahib-147301
Consent and Authorization details	• Consent under Water act CTOW/Fresh/FGS/2018/6953088 valid upto 30.09.2022 • Consent under Air act CTOA/Fresh/FGS/2018/6953090 valid upto 30.09.2022 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2018/6953298 valid upto 30.09.2022
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots and billets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal sends to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. The unit was operational at the time of visit. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. MS billets and ingots used as raw material. 4. Black emissions were observed from chimney at the time of inspection. 5. At the time of inspection, it was observed that daily records were not maintained by the unit. However, they were preparing back dated records on the spot. 6. Form 3 for maintaining daily records of Hazardous Waste was not maintained and thus not provided at the time of inspection.

	7. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 8. Cyclone area is not properly walled causing spillage and contaminating surroundings. APCD dust is being directly collected on the ground from the cyclone. The dust is then manually kept in bags and sent to Hazardous Waste storage room. 9. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 10. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 11. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Environmental Data Display Board



Fig 2 Stack


Fig 3 APCD



Fig 4 Coal Pulverization unit

2.2.23. M/s Raj Shree Ispat (India) Pvt. Ltd.

Address of the industry	M/s Rajshree Ispat (India) Pvt Ltd, Talwara Road, G.T Roade, Sirhind side, Mandi Gobindgarh
Consent and Authorization details	• Consent under Air act CTOW/Renewal/FGS/2016/4757990 valid upto 30.06.2021 • Consent under Water act CTOA/ Renewal /FGS/2016/4757977 valid upto 30.06.2021
Type of Industry	Rolling Mill run by biomass (groundnut shell) gasifier.
Process Description:	Re-rollable melting scrap (Locally purchased) are cut and fed into reverberator furnace for heating which is fired using producer gas generated from gasification of biomass (groundnut shell) in the gasifier. After approx. 2-3 hours of keeping in the furnace the heated metal is taken out from the furnace and send to rollers for giving different shapes by hot rolling and the desired

	product (round, flat and squares) were made. Water is being used in the whole process of rolling for cooling purpose. Emissions from the furnace were directly led to the atmosphere without any APCD in between.
Observations:	1. Unit was operational at the time of inspection. 2. Bio mass (ground nut shell mixed with wheat straw etc billets) were gasified in the gasifier. 3. Biomass consumption is 200 MT/ 1000 MT of raw material. 4. Producer gas from the gasifier goes in to the gravity separator where ash resembling waste was removed and then gas pass through the water valve which controls the flow in to the furnace. A stream of the hot gases from the furnace is re-circulated in to the furnace to recover the energy. 5. A large amount of bottom ash from the bottom of the gasifier and the dust from the gravity separator is collected and sold. 6. Final emissions from the furnace were directly fed in to the stack which ultimately discharges in to the atmosphere without any treatment. 7. Many patches of tar residue were identified in the premises of the furnace. 8. Waste water after quenching the hot rolls were collected in a tank and recirculate for the same purpose. Retention time is provided to settle all the sludge and heavy particles. The plant representative informed that once in a year the sludge is removed and spread out on the road for levelling. No proper handling and management of sludge which is hazardous in nature. 9. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water. 10. Also the unit does not have NOC from CGWA for extraction of ground water. 11. Workers were not wearing any Personal Protection Equipment at the time of unit operation.
Recommendations:	1. The unit should operate with proper stack as per EPA standards. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 3. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 4. The unit should provide PPEs to workers. 5. The unit should maintain the housekeeping properly.

Photographs taken during the visit



Fig-1: Biomass billets



Fig-2: Water valve before furnace





Fig-3 & 4: Tar patches



Fig-5: Water circulation tank

2.2.24. M/s Bhartiya Steel

Address of the industry	G.T. Road Sirhind Side, Ambey Majra, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	Documents not provided
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots and billets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product (Strips) were made. Water is being used in the whole process of rolling for cooling purpose. Recuperator being used for conservation of energy in the heating furnace. Temperature of Recuperator is around 250°C
Observations:	1. The unit was operational at the time of visit. 2. Display board to provide Environmental data was installed at the main gate but not updated. 3. MS billets and ingots used as raw material. 4. White fumes were observed from chimney at the time of inspection. 5. APCD dust (Hazardous Waste) was being stored in both HDPE bags and cement bags without markings in Hazardous Waste storage room. 6. Along with APCD dust bags, inverter & batteries, pipes, iron rolls, rags, boxes and hammers were also found in Hazardous Waste Storage room. 7. APCD is provided with Cyclone separator followed by wet scrubber. APCD dust (Hazardous Waste) from cyclone separator is being collected on the ground surrounded by metal sheets which is further manually kept in bags and sent to Hazardous Waste storage room. 8. Oil drums were found in the premises at the time of inspection. However, their generation and disposal records were not maintained by the unit. 9. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 10. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 11. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 12. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly.

	2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. Also, batteries, pipes and other plastic materials should not be stored in Hazardous waste storage room. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig-1: Display Board not updated



Fig-2: Hazardous waste storage area

 Fig-3: Hazardous waste storage area	 Fig-4: APCD bottom

2.2.25. M/s Doaba Steel

Address of the industry	Amloh Road, Mandi Gobingarh, Fatehgarh Sahib, Punjab-147301
Consent and Authorization details	• Consent under Water act is extended upto 30.06.2020 vide PPCB letter dated 29.02.2016 • Consent under Air act is extended upto 30.06.2020 vide PPCB letter dated 29.02.2016 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2016/4538731 is valid till 30.06.2021
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots and scrap iron sheets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. During inspection the unit was found non-operational. They informed that the unit operates during night hours (approx. 6 PM to 8 AM), but continuous dense vapours coming out from wet scrubber tank were observed at the time of inspection i.e. after 10:30 AM. 2. Display Board to provide Environmental data found installed. However, not completely updated. 3. Ingots and scrap iron sheets used as raw material. 4. APCD dust from cyclone is being collected in a metal container which is further manually kept in bags and sent to Hazardous Waste storage

	room. 5. APCD dust (Hazardous Waste) is being stored in sieved plastic cement bags. 6. Daily records (Form 3) are being maintained on weekly basis for APCD dust generation. 7. APCD dust is being sent to TSDF Ramky Enviro Engineers Limited, Village-Nimbua, Punjab. 8. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 9. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig-1: Display Board not updated



Fig-2: Hazardous waste storage area


Fig-3: APCD dust



Fig-4: APCD

2.2.26. M/s Friends Industries

Address of the industry	M/s Friends Industries, Amloh Road, Mandi Gobindgarh -147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2019/10263197 is valid upto 30.09.2023 • Consent under Air act CTOA/Renewal/FGS/2019/11777393 is valid upto 31.03.2021 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/10294000 is valid till 30.09.2023
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots and billets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose. Recuperator being used for conservation of energy in the heating furnace. Temperature of Recuperator is around 250°C.
Observations:	1. The unit was non-operational at the time of visit. Unit representative informed that the unit remain close on Sunday i.e. the day of inspection. 2. Display Board to provide Environmental data was installed but not completely updated. 3. MS billets and ingots used as raw material. 4. Daily records (Form 3) are being maintained on weekly basis for APCD dust generation. 5. Coal was stored near electricity board whereas it should be stored in a designated and environmentally sound place. 6. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 7. Cyclone area is not properly surrounded and APCD dust is being collected on the ground which is further manually kept in bags and sent to Hazardous Waste storage room. 8. Oil was observed in water re-circulation tank which shows contamination of water with oil and grease. 9. Room in which hazardous waste stored is not labelled, whereas the side room which is labelled is not used for storing hazardous waste. 10. APCD dust is kept in HDPE bags and alongwith bags motor parts and cement bags were also stored in hazardous waste storage room. 11. APCD dust is being sent to TSDF Ramky Enviro Engineers Limited, Village-Nimbua, Punjab.

	12. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 13. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste (APCD dust and used oil), etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig-1: Display Board not updated



Fig-2: APCD dust



Fig-3: Hazardous waste storage area



Fig-4: Oil in water re-circulation tank

2.2.27. M/s Singla Steel & Allied Industries

Address of the industry	Amloh Road, Mandi Gobindgarh, Fatehgarh Sahib -147301
Consent and Authorization details	• Consent under Water act: CTOW/Varied/FGS/2019/9773515 valid upto 30.09.2023 • Consent under Air act: CTOA/Renewal /FGS/2019/11406427 valid upto 31.03.2021 • Authorization under HOWM Rules, 2016: HWM/renew/FGS/2019/11430358 valid upto 30.09.2023
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots and billets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal sends to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose. Recuperator being used for conservation of energy in the heating furnace. Temperature of Recuperator is around 250°C.
Observations:	1. The unit was operational at the time of visit. 2. Display Board to provide Environmental data was found installed but not updated. 3. MS billets and ingots used as raw material. 4. APCD dust (Hazardous Waste) is stored in cement bags but newly generated dust is being stored in HDPE bags. 5. Hazardous waste spilled all over APCD area and observed that Hazardous waste has been removed manually and put in bags. However, at the time of inspection bags were provided at the cyclone opening for collection of APCD dust. 6. Sludge removed from water re-circulation tank and wet scrubber was stored in the premises and not in designated area and then sends it outside as municipal garbage without maintaining any records. 7. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 8. It was observed that water in re-circulation tank is red in colour. 9. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 10. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean.

	11. Black emissions from chimney were observed from outside but at the time of inspection white emissions were observed. 12. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 13. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, record of sludge generation, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

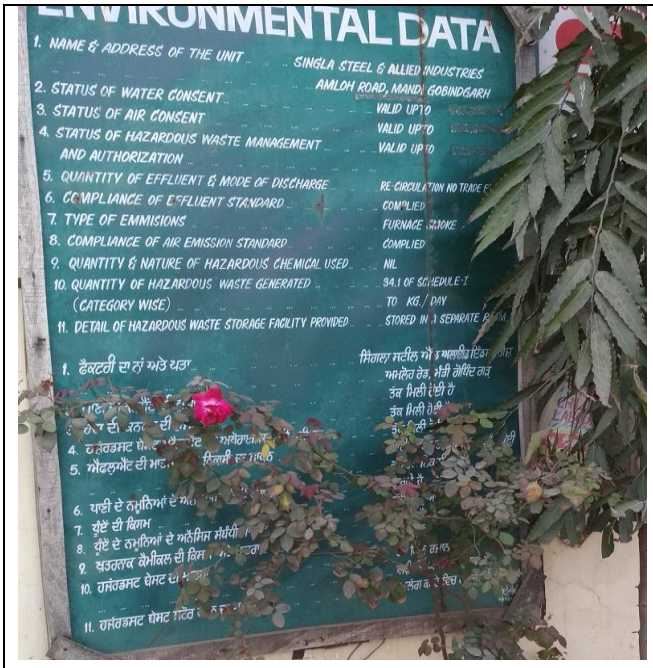


Fig 1 Display Board not updated



Fig 2 Hazardous Waste bags



Fig 3 APCD bottom



Fig 4 Recirculation water

2.2.28. M/s Jandu Steel & Agro Industries

Address of the industry	Amloh Road, Mandi Gobindgarh- 147301, District : Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act is extended upto 30.06.2020 vide letter dated 19.01.2016 • Consent under Air act is extended upto 30.06.2020 vide letter dated 19.01.2016 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2019/9773044 is valid till 30.09.2023
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots, iron scrap and billets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. The unit was operational at the time of visit. 2. MS billets, ingots and iron scrap used as raw material. 3. Oil is used in various finishing or lubricating process. Thus, used oil is being observed in the premises but it is not mentioned as Hazardous waste in authorization under HOWM Rules, 2016. 4. Oil drums were observed in the premises but their records were not maintained by the unit. 5. APCD dust was stored in HDPE bags. Also, APCD dust was found spilled on iron scrap sheets at some places. 6. Unit is maintaining monthly records of APCD dust in Form -3. 7. Cyclone dust (hazardous waste) is being collected on the ground which is further manually kept in bags and sent to Hazardous Waste storage room. 8. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 9. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 10. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 11. The unit should maintain the housekeeping properly.
Recommendations:	1. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards.

	2. The unit should operate with proper stack as per EPA standards. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 4. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 5. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 6. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 7. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste (APCD dust and used oil), etc. 8. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 9. The unit should maintain oil drums record and disposed of them properly as per HOWM, Rules, 2016. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

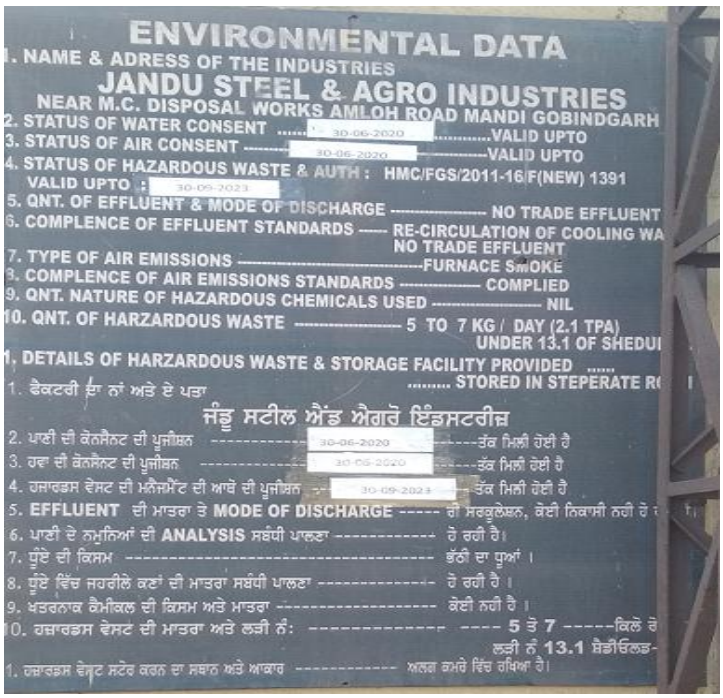


Fig-1: Display Board


Fig-2: Oil



Fig-3: Product



Fig-4: APCD dust

2.2.29. M/s Dhiman Steel

Address of the industry	Amloh Road, Mandi Gobindgarh, Fatehgarhsahib-147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2017/6111746 is valid upto 30.06.2020 • Consent under Air act CTOA/Renewal/FGS/2017/6111735 is valid upto 30.06.2020 • Authorization under HOWM Rules, 2016 HMC/LDH-II/2011-16/R-1714 valid upto 07.11.2016 (Expired)
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots and billets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose. Recuperator being used for conservation of energy in the heating furnace. Temperature of Recuperator is around 250°C.
Observations:	1. The unit was non-operational at the time of inspection. They informed that it was lunch time. 2. Display Board for environmental data was found inside the unit and it was covered with iron sheets. However, unit while submitting documents provided pictures of display board installed at the entry gate but not updated. 3. MS billets and ingots used as raw material. 4. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 5. Cyclone area is not properly maintained and APCD dust is being collected in a metal drum which is further manually kept in sieved plastic cement bags without marking and sent to Hazardous Waste storage room. APCD dust was found spilled on the ground near APCD area. 6. APCD dust was observed spilled on the ground of hazardous waste storage room which is not properly stored. 7. Also, APCD dust spillage was observed outside the Hazardous waste storage room and near recuperator on the ground. 8. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 9. Submersible pump has been installed for extraction of ground water and the unit has applied for permission from CGWA for ground water

	abstract for industrial use. 10. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should install display board outside the unit main gate and update Environmental data regularly. 2. The unit should apply for renewal of authorization under HOWM, Rules, 2016. 3. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 4. The unit should operate with proper stack as per EPA standards. 5. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 9. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 10. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly.

Photographs taken during inspection



Fig-1: Display Board not updated



Fig-2: Operational area



Fig-3: Hazardous waste storage area



Fig-4: APCD bottom

2.2.30. M/s Royal Alloys

Address of the industry	Village: Kumbh, Amloh Road, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	Documents not provided.
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots and billets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal sends to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose. Recuperator being used for conservation of energy in the heating furnace. Temperature of Recuperator is around 250°C.
Observations:	1. Display Board to provide Environmental data was found installed. However, not updated. 2. MS billets and ingots used as raw material. 3. At the time of inspection white emissions were observed from chimney. 4. APCD dust from cyclone is being collected in a trolley driven metallic container which is further kept manually in bags and sent to Hazardous Waste storage room. 5. APCD dust was stored in HDPE bags but it was found that inside the designated place large quantity of APCD dust was spilled on the floor and placed on a plastic sheet. 6. Hazardous Waste storage room was under construction. At the time of inspection HW was found to be stored in a temporary cabin made up of tin sheets. 7. Ground water is being used for cooling of heated rollable metals. The

	water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 8. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 9. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 10. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Display Board not updated



Fig 2 APCD bottom



Fig 3 Hazardous Waste storage area



Fig 4 Stack

2.2.31. M/s Sharda Alloys

Address of the industry	Village: Kumbh, Amloh Road, Mandi Gobindgarh, Fatehgarhsahib- 147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2019/10314478 valid up to 30.09.2023 • Consent under Air act CTOA/Renewal/FGS/2020/11921530 valid up to 31.03.2021 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2017/5991827 valid up to 30.09.2021
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots and billets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal sends to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. At the time of inspection unit was operational but informed by plant representative that APCD and furnace were not operating due to lunch break of 2 hours. 2. Display Board to provide Environmental data was installed. However, not updated. 3. MS billets and ingots used as raw material. 4. White emissions from chimney were observed at the time of visit. 5. APCD is provided with gravitational settler and wet scrubber. Gravitational settler is not properly surrounded and maintained. APCD dust (Hazardous Waste) is being collected in the chamber made up of bricks which is further manually kept in bags and sent to Hazardous Waste storage room. Also, at the time of inspection it was observed that the collection chamber was overflowing with APCD dust. 6. At the time of inspection Hazardous waste storage room was not labelled and along with APCD dust in HDPE bags, iron scraps, iron rods were also stored in HW storage room. 7. APCD dust was found to be stored in HDPE bags with markings. However, APCD dust was observed spilled on ground of hazardous waste storage room. 8. APCD dust found spilled outside the designated area on ground in the premises. 9. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and

	collected in a tank. 10. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 11. Unit has provided Form 4 i.e. Annual Return under HOWM Rules, 2016 only for the year 2016-17. 12. Unit has provided only one Form 10 i.e. Manifest for Hazardous and Other Wastes only APCD Dust dated 12.07.2017. 13. Daily records of APCD dust is being maintained for 10 days generation. 14. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 15. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should label Hazardous Waste storage room. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 9. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 10. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Display Board not updated


Fig 2 Open bottom of APCD



Fig 3 Contamination of HW in the premises



Fig 4 HW storage area

2.2.32. M/s Shree Jee Heavy Metals Industry

Address of the industry	Opposite Power Grid, Village: Kumbh, Amloh Road, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	Documents not provided
Type of Industry	Rolling Mill (PNG)
Process Description:	Raw material (Ingots and billets) after cutting in proper sizes being loaded into heating furnace which is fired using Piped Natural Gas. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. Display Board to provide Environmental data was found installed. 2. Work zone was clean and properly maintained. 3. Chimney of about 25 mts height is provided for escape of excess air and heat. 4. Ground water is being used for cooling of heated rollable metals. 5. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water. 6. Unit was observed installing further machineries of rollings.
Recommendations:	1. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 2. The unit should provide PPEs to workers. 3. The unit should maintain the housekeeping properly.

Photographs taken during inspection



Fig 1 Display Board



Fig 2 Working premises



Fig 3 Furnace



Fig 4 Final product

2.2.33. M/s Neelkanth Steel & Agro Industries

Address of the industry	Near O.P. Bansal School, Mandi Gobindgarh, Punjab
Consent and Authorization details	Documents not provided.
Type of Industry	Rolling Mill (Coal and Furnace Oil Fired)
Process Description:	Raw material (Ingots and billets) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal sends to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. The unit was non-operational at the time of visit. Informed by the plant representation that the unit remain closed on Sunday i.e. the day of inspection. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. MS billets and ingots used as raw material. 4. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 5. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 3. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 4. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 5. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 6. The unit should maintain the housekeeping properly. 7. To impose financial penalty as well as environmental compensation on the

	unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig 1 Display Board not updated

2.2.34. M/s Ashirwad Steel & Agro Industries

Address of the industry	Near RIMT College, G.T. Road, Sirhind Side, Mandi Gobindgarh- 147301, Amloh, Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act is extended upto 30.06.2020 vide letter dated 10.12.2015 • Consent under Air act R15FGSCTOA3376366 is valid till 30.06.2020 • Authorization under HOWM Rules, 2016 HMC/ FGS/2011-16/R-1793 Expired on 20.12.2016
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (re-rollable metals) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product (MS bars) were made.

	Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. The unit was operational at the time of visit. 2. Display Board to provide Environmental data was installed but it was damaged and not updated. 3. Re-rollable metals used as raw material. 4. Black fumes from chimney were observed from outside the industry but during inspection white fumes from chimney were observed. 5. APCD area is not properly surrounded and dust generated from gravitational settler is being collected on low lying metal container which was overflowing hence, APCD dust was spilled on the ground and surrounding area. 6. APCD dust from container is manually kept in HDPE bags and sent to Hazardous Waste storage room. 7. APCD dust was stored in HDPE bags but it was observed that large quantity of APCD dust was spread on the ground around the storage room and wet scrubber. 8. Door was not found in Hazardous waste storage room during inspection. Due to large number of bags kept in the room some HDPE bags dropped outside the room and APCD dust was spilled all over the place. 9. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 10. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 11. Only one Form-10 i.e. Manifest for Hazardous and other waste is provided for disposal of quantity 1.955 MT sent on 15.06.2018. 12. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 13. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should obtain valid authorization under Hazardous and other wastes (Management and Transboundary Movement) Rules, 2016. 3. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 4. The unit should operate with proper stack as per EPA standards. 5. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should

	ensure no manual handling and management of hazardous waste. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 9. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 10. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

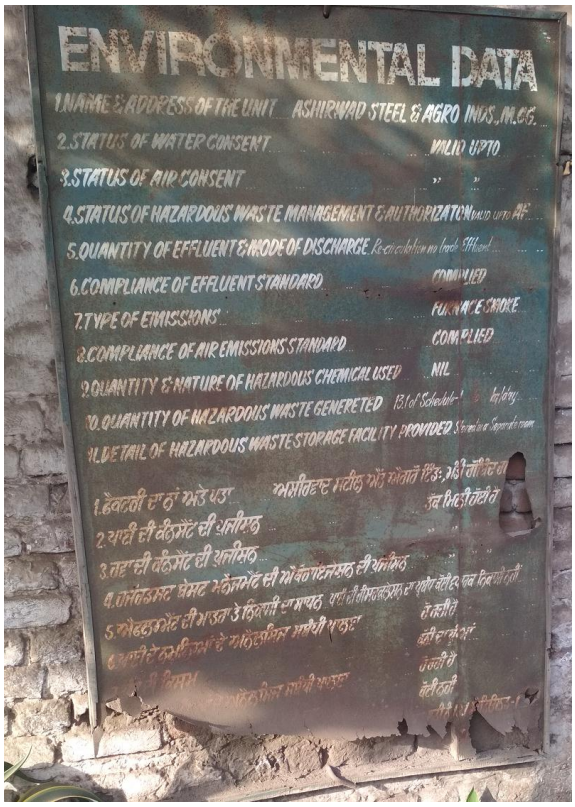


Fig-1: Display Board not updated



Fig-2: Contamination of APCD dust



Fig-3: Hazardous waste storage area

2.2.35. M/s Anuj Steels

Address of the industry	Village: Harbanspura, Near RIMT Campus, G.T. Road, Sirhindside, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	Unit shut down
Type of Industry	Rolling Mill
Process Description:	Unit shut down
Observations:	1. Unit found completely shut down and non operational for a period of time. 2. A representative told that unit was a rolling mill and stop functioning.
Recommendations:	1. The unit should dispose APCD dust as per HOWM, Rules 2016.

Photographs taken during inspection



Fig 1 Display Board



Fig 2 Unit premises



Fig 3 Hazardous Waste bags



Fig 4 APCD

2.2.36. M/s R.G. Steel & Agro Industries

Address of the industry	RG Mill Road, Sirhind Side, Mandi Gobindgarh-147301 Fatehgarh Sahib
Consent and Authorization details	Documents not provided
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (iron strips) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. The unit was operational at the time of visit. 2. Display Board to provide Environmental data was installed at the main gate but not updated. 3. Iron strips used as raw material. 4. APCD dust from cyclone is being collected in a metallic container which is further manually filled in bags and transferred to storage room. 5. APCD dust was observed spilled on the ground near cyclone area causing land contamination. 6. APCD dust was found stored in HDPE bags in Hazardous waste storage room. 7. Along with APCD dust bags; iron rods and sheets were also found in the HW storage room. 8. White emissions from chimney were observed at the time of inspection but after some time slight brownish fumes were observed. 9. Sludge from water circulation tank and wet scrubber is being stored in the premises in haphazard manner and then sends it outside as municipal garbage without maintaining any records. No proper handling and management of sludge which is hazardous in nature. Also, the Authorization does not mention about the sludge. 10. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 11. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 12. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display Board regularly.

	2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig-1: Display Board not updated



Fig-2: Operational area



Fig-3: APCD bottom



Fig-4: Hazardous waste storage area

2.2.37. M/s Jagat Steel Rolling Mills

Address of the industry	347, Sector 5-A, R.G. Mill Road, Mandi Gobindgarh-147301
Consent and Authorization details	Documents not provided
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (re-rollable TMT bars) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal sends to rollers for giving different shapes by hot rolling and the desired product (round and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. The unit was operational during visit. 2. Display Board to provide Environmental data was found installed. However, not updated. 3. Re-rollable TMT bars used as raw material. 4. APCD dust from cyclone is being collected in a metallic container which is further manually filled in bags and transferred to hazardous waste storage room. 5. APCD dust was observed spilled on the ground near cyclone area. 6. APCD dust (Hazardous waste) was stored in labelled HDPE bags. 7. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 8. Submersible pump has been installed for extraction of ground water. However, flow meter has been not installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for ground water extraction. 9. The records for extraction of water was not maintained. 10. No workers found wearing any Personal Protective Equipment. 11. The house keeping was found very poor in and around the premises.
Recommendations:	1. The unit should update Environmental data display board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes as per HOWM, Rules, 2016. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste storage room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain logbook for operation of APCD, water extraction,

	daily records of hazardous waste, etc. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection



Fig-1: Display Board not updated



Fig-2: Stack



Fig-3: APCD bottom



Fig-4: Hazardous waste storage area

2.2.38. M/s Rehal Industrial Corporation

Address of the industry	G.T. Road, R.G. Mill Road, Sirhind Side, Mandigobindgarh-147301
Consent and Authorization details	Documents not submitted by the Unit
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (re-rollable melting scrap) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. The unit was non-operational during visit. Unit representative informed that because of decline in demand unit was non-operational. 2. Display board was found installed but it was old, broken and information is not updated. 3. Re-rollable melting scrap used as raw material. 4. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 5. APCD dust (Hazardous Waste) is stored in sieved plastic bags which were not properly closed, as a result APCD dust spilled all over the floor. 6. APCD Dust from cyclone is being collected in a metallic chamber which is further manually filled in sieved bags and then transferred to HW storage room. 7. At the time of inspection APCD dust collector tank of Cyclone was found overflowing and hence APCD dust spillage was observed in the surrounding area. 8. Large quantity of metal scraps was stored in the premises. 9. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 10. Submersible pump has been installed for extraction of ground water. However, flow meter has been not installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for ground water extraction. 11. The records for extraction of water was not maintained.
Recommendations:	1. The unit should install new display board and update Environmental data regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards.

	4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste (APCD dust and used oil), etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspections



Fig-1: Display Board not updated



Fig-2: APCD bottom

 **Fig-3: Contamination of APCD dust**	 **Fig-4: Hazardous waste storage area**

2.2.39. M/s Sangam Steel Industries

Address of the industry	R.G. Mill Road, Sirhind Side, Mandi Gobindgarh, Fatehgarh Sahib-147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal/FGS/2018/8156981 is valid upto 30.09.2022 • Consent under Air act CTOA/Renewal/FGS/2018/8156884 is valid upto 30.09.2022 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2018/8227891 is valid upto 30.09.2022
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Re-rollable melting scrap) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. Unit was found non-operational at the time of inspection. Unit representative informed that plant is not functional due to maintenance. 2. Industry name and address board and display board to show environmental data were not present at the entry gate. 3. Re-rollable melting scrap used as raw material. 4. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 5. Oil drums were found in the premises but no data of its generation and storage is being maintained by the unit.

	6. An Old Generator was found near Hazardous Waste Storage Room. 7. APCD dust from cyclone is being collected on ground which is further manually filled in bags and transferred to Hazardous waste storage room. 8. Hazardous waste storage room was not labelled. APCD dust was found to be stored in HDPE bags but bags were not properly tied. Therefore, spillage of APCD dust was found on the floor. 9. Hazardous Waste generation and storage register was not maintained by the unit since 21st July, 2018. 10. Sludge removed from water re-circulation tank and wet scrubber was stored in the premises in haphazard manner and then sends it outside as municipal garbage without maintaining any records. 11. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 12. At the time of inspection water from wet scrubber tank was overflowing and mixing into water re-circulation tank causing contamination. 13. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of ground water. 14. Form 4 (Annual Return) under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 was provided only for the year 2016-17.
Recommendations:	1. The unit should install and update Environmental data on display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also, the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste (APCD dust and used oil), etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water.

	10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during Inspection



Fig-1: No Display Board



Fig-2: Hazardous waste storage area



Fig-3: Sludge in haphazard manner



Fig-4: Recirculation tank

2.2.40. M/s Malwa Steel Rolling Mills

Address of the industry	R.G. Mill Road, Mandi Gobindgarh Amloh- 147301, District: Fatehgarh Sahib
Consent and Authorization details	• Consent under Water act No. R16FGSCTOW3612078 is valid upto 30.06.2020 • Consent under Air act No. R16FGSCTOA3539840 is valid upto 30.06.2020 • Authorization under HOWM Rules, 2016 HWM/FGS/2016/3989018 is valid till 25.04.2021
Type of Industry	Rolling Mill (Coal Fired)
Process Description:	Raw material (Ingots, billets and re-rollable meting scraps) after cutting in proper sizes being loaded into heating furnace which is fired using pulverised coal. After approximately 2-3 hours of keeping in the furnace the heated metal send to rollers for giving different shapes by hot rolling and the desired product (angles, channels, round and squares) were made. Water is being used in the whole process of rolling for cooling purpose. Recuperator being used for conservation of energy in the heating furnace. Temperature of Recuperator is around 250°C.
Observations:	1. The unit was operational at the time of visit. 2. Display Board to provide Environmental data was installed. However, not updated. 3. MS billets, ingots and re-rollable melting scraps used as raw material. 4. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 5. Oil was observed in water re-circulation tank which shows contamination of water with oil and grease. 6. Cyclone area is not properly surrounded and dust is being collected on the ground which is further manually kept in cement bags and sent to Hazardous Waste storage room. 7. APCD dust (Hazardous waste) was being stored in cement bags and spillage of dust was observed on the floor of storage room. 8. Slight black fumes were observed from the chimney at the time of inspection. 9. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 10. Submersible pump has been installed for extraction of ground water. However, no flow meter has been installed to quantify the usage of ground water. Also, the unit does not have NOC from CGWA for extraction of

	ground water. 11. Oil spillage was observed on the ground at the time of inspection. 12. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 13. Form 4 i.e. Annual Return under HOWM Rules, 2016 was provided only for the year 2016-17. 14. Form 10 i.e. Manifest for Hazardous and Other Waste was not provided by the unit. 15. Coal consumption records were not provided by the unit.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also, the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste (APCD dust and used oil), etc. 8. The unit should prevent spillage of oil/used oil on the ground. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during inspection

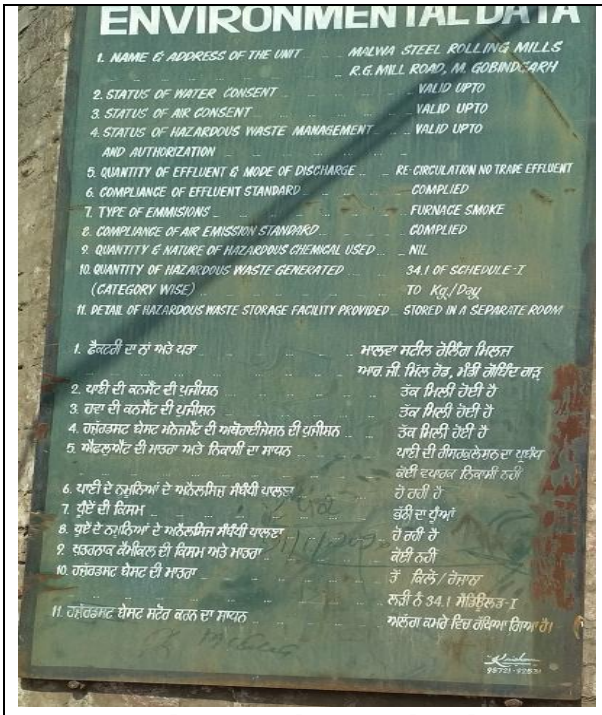


Fig-1: Display Board not updated



Fig-2: Oil in recirculation tank



Fig-3: Bottom of APCD



Fig-4: Hazardous waste storage area

2.2.41. M/s M M Steel Rolling Mill

Address of the industry	R.G Mill Road, M. Gobindgarh
Consent and Authorization details	Documents not provided during inspection due to lack of availability of authorised person dealing with the documents.
Type of Industry	Rolling Mill
Process Description:	Re-rollable bars, flats and cylinders procured locally were preheated by using furnace which is run by pulverized coal and then hot rolled in to defined shapes of bars and flats and quench and then allowed to cool.
Observations:	1. The unit was operational at the time of visit. 2. Display board to provide Environmental data was installed at the main gate but not updated. 3. Re-rollable bars used as raw material. 4. APCD was provided with water scrubber. 5. Coal dust was found surrounded the whole coal pulverization area.. 6. APCD dust found spilled and contaminated on the bottom premises of the APCD premises. 7. APCD dust was being collected in plastic bags with labelling and stored in a designated room. 8. APCD dust was observed spilled on ground of hazardous waste storage room which is not properly stored. 9. The drums of oil were found stored. 10. The house keeping was found very poor in and around the premises. 11. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 12. Workers were leaving the unit while the inspection team is entering the unit. 13. Documents were not provided and submitted during the inspection
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should operate with proper stack as per EPA standards. 3. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 4. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 5. The unit should prevent spillage of oil on ground. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser.

	8. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. The unit should maintain all the necessary documents Annual returns, Manifest, APCD record, stack monitoring report and electricity bill 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit

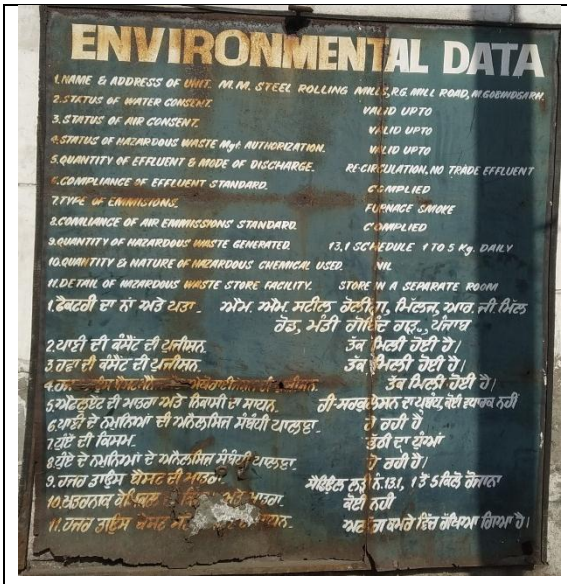


Fig-1: Display Board not updated



Fig-2: APCD dust spillage on the ground



Fig-3: Hazardous waste storage area



Fig-4: Workers without proper PPE

2.2.42. M/s Malhotra Steels

Address of the industry	M/s Malhotra Steel Rolling Mill L/o Jodh Steel Industries), R. G. Mill Road, Mandi Gobindgarh, Amloh Fatehgarh sahib- 147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal /FGS/2018/7490476 valid upto 31.03.2020 • Consent under Air act CTOA/ Renewal/FGS/2018/7490454 valid upto 31.03.2020 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2018 /7432274 valid up to 31.03.2020
Type of Industry	Rolling mill
Process Description:	Re-rollable bars procured locally were preheated by using furnace which is run by pulverized coal and then hot rolled in to defined shapes of bars and sheets and then allowed to cool.
Observations:	1. The unit was non-operational at the time of visit. 2. Display board to provide Environmental data was installed at the main gate but not updated. 3. Re-rollable bars used as raw material. 4. Plant representative informed that unit was shut down 1.5 hr before the inspection due to problem involved in the APCD. APCD was non-operational during the inspection. It was observed that connectivity from cyclone separator to id fan which was further attached to wet scrubber was opened and it was informed that it has been opened for repair work. 5. Workers were leaving the unit while the inspection team is entering the unit. 6. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 7. APCD was provided with cyclone separator and water scrubber. 8. Coal dust was found surrounded the whole coal pulverization area.. 9. APCD dust found spilled and contaminated on the bottom premises of the APCD premises. 10. APCD dust was being collected in plastic bags with labelling and stored in a designated room. 11. APCD dust was observed spilled on ground of hazardous waste storage room which is not properly stored. 12. The house keeping was found very poor in and around the premises. 13. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 14. Daily record for Hazardous waste generation was not maintained in the Form-3 of HOWM Rules, 2016, only monthly record has been maintained. 15. Annual returns (Form-4) has not been provided.

	16. It was informed that till date no lifting of hazardous waste was done, hence no records of manifest (Form-10). 17. The unit has maintained and submitted stack monitoring report, APCD meter reading detail and electricity bill.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig-1: Display Board not updated



Fig-2: APCD connectivity opened for repair work



Fig-3: APCD dust spillage on the ground



Fig-4: Hazardous waste storage area

2.2.43. M/s Radhika Steel Industries

Address of the industry	R.G. Mill Road, Mandi Gobindgarh, Amloh Fatehgarh sahib- 147301
Consent and Authorization details	• Consent to operate under Water act, extension in validity up to 30.06.2020 vide letter dated 25.01.2016 Reference: R16FGSCTOW3548544 • Consent to operate under Air act, extension in validity up to 30.06.2020 vide letter dated 25.01.2016 Reference: R16FGSCTOA3542457 • Authorization under HOWM Rules, 2016 HWM/Fresh/FGS/2016 /4571759 valid upto 31.06.2021
Type of Industry	Rolling Mill
Process Description:	Billets procured from local area were preheated by using furnace which is run by pulverized coal and then hot rolled in to defined shapes of bars and sheets and quench with water and then allowed for natural cooling by air.
Observations:	1. The unit was operational at the time of visit. 2. Display board to provide Environmental data was installed at the main gate but not updated. 3. Billets used as raw material 4. The stack was found but not as per EPA standards and without proper platform and pothole for monitoring. 5. Coal dust was found surrounded the whole coal pulverization area. 6. APCD was provided with wet scrubber. 7. APCD dust found spilled and contaminated on the bottom premises of the APCD premises. 8. APCD dust was being collected in bags with labelling and stored in a designated room. 9. APCD dust was observed spilled on ground of hazardous waste storage room. 10. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 11. Submersible pump has been installed for extraction of ground water, However, no flow meter has been installed to quantify the usage of ground water. Also the unit does not have NOC from CGWA for extraction of ground water. 12. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 13. The unit has maintained and submitted Manifest (Form-10), Form-4, Form-3, APCD meter reading, stack monitoring report and electricity bill.
Recommendations:	1. The unit should update Environmental data display Board regularly.

	2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards. 4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 6. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 7. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 8. The unit should maintain logbook for operation of APCD, water extraction, daily records of hazardous waste, etc. 9. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 10. The unit should provide PPEs to workers. 11. The unit should maintain the housekeeping properly. 12. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig-1: Display Board not updated



Fig-2: APCD dust falling on the ground



Fig-3: Hazardous waste storage area



Fig-4: Worker without PPE

2.2.44. M/s Shree Krishna

Address of the industry	M/s Shree Krishna Steel Rolling Mills, L/o Shree Ganpati Steel Rolling Mills, R.G Mill Road, Mandi Gobindgarh, Amloh Fatehgarh sahib- 147301
Consent and Authorization details	• Consent under Water act CTOW/Renewal /FGS/2019/9859948 valid upto 30.09.2023 • Consent under Air act CTOA/ Renewal/FGS/2019/11406558 valid upto 30.03.2021 • Authorization under HOWM Rules, 2016 • HWM/Fresh/FGS/2019/9860020 valid upto 31.03.2024.
Type of Industry	Rolling Mill.
Process Description:	Billets procured from local area were preheated by using furnace which is run by pulverized coal and then hot rolled in to defined shapes of bars and sheets and mildly quench with water and then allowed for natural cooling by air.
Observations:	1. The unit was operational at the time of visit. 2. Display board to provide Environmental data was installed at the main gate but not updated. 3. Billets used as raw material. 4. Coal dust was found surrounded the whole coal pulverization area. 5. The drums of oil were found stored and oil spillage were found nearby. 6. APCD was provided with wet scrubber. 7. APCD dust found spilled and contaminated on the bottom premises of the APCD premises. 8. APCD dust was being collected in plastic bags with labelling and stored in a designated room. 9. APCD dust was observed spilled on ground of hazardous waste storage room which is not properly stored. 10. Sludge from the wet scrubber kept in the premises in haphazard manner and sent outside as municipal garbage. 11. The house keeping was found very poor in and around the premises. 12. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. 13. Workers were not wearing any Personal Protection Equipment at the time of unit operation. 14. The unit has maintained and submitted Manifest (Form-10), Form-4, Form-3, APCD meter reading, stack monitoring report and electricity bill.
Recommendations:	1. The unit should update Environmental data display Board regularly. 2. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 3. The unit should operate with proper stack as per EPA standards.

	4. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 5. The unit should prevent spillage of oil on ground. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of sludge. Also the unit should sell APCD dust to the authorised recycler or utiliser. 9. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 10. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig-1: Display Board not updated



Fig-2: APCD dust falling on the ground



Fig-3: Oil spillage on the ground



Fig-4: Hazardous waste storage area

2.2.45. M/s Shree Ram Steel Rolling Mills l/o M/s Jai Bharat Steel Rolling Mills

Address of the industry	Village Ajnali, Mandi Gobingarh, Amloh, Fatehgarh Sahib-147301, Punjab
Consent and Authorization details	• Consent under Water act CTOW/Fresh/FGS/2018/7507225 valid upto 31.03.2022 • Consent under Air act CTOA/Renewal/FGS/2019/11690094 valid upto 31.03.2021 • Authorization under HOWM Rules, 2016 – Not obtained
Type of Industry	Rolling Mill
Process Description:	Billets and scraps are cut and fed into reverberatory furnace for heating which is fired using pulverised coal. After approx. 2-3 hours of keeping in the furnace the heated metal is taken out from the furnace and send to rollers for giving different shapes by hot rolling and the desired product (Bars, Strip) were made. Water is being used in the whole process of rolling for cooling purpose.
Observations:	1. Display board to provide Environmental data was installed at the main gate but not updated. 2. Re-rollable scraps are used as raw material. 3. Unit was not-operational at the time of inspection. Operation closed about an hour before inspection. 4. Unit is has not obtained authorisation under HOWM Rules, 2016 from Punjab Pollution Control Board. 5. APCD was provided with spark arrester and water scrubber. The stack was found but not as per EPA standards and without proper platform and port hole for monitoring. 6. Daily record for Hazardous waste generation is being maintained on weekly basis for APCD dust in the Form-3 of HOWM Rules, 2016. 7. Coal dust was found surrounded the whole coal pulverization area which should be properly maintained and regularly clean. 8. APCD area is not properly surrounded and dust is being collected on the ground which is further manually kept in bags and sent to Hazardous Waste storage room. 9. Hazardous waste was observed spilled around APCD area. 10. Ground water is being used for cooling of heated rollable metals. The water used for cooling purpose is being re-circulated through pumping system and collected in a tank. Submersible has been installed for extraction of ground water. 11. APCD dust is being sent to TSDF. 12. APCD dust was being collected in HDPE bags without marking and stored in a designated room.

Recommendations:	1. The unit should update Environmental data display Board regularly. 2. Unit should obtain authorisation under HOWM Rules, 2016 before its further operation. And comply with the conditions of authorisation. 3. The unit should maintain and operate with adequate APCD so as to meet the emissions under prescribed standards. 4. The unit should operate with proper stack as per EPA standards. 5. The unit should ensure safe and environmentally sound management of hazardous and other wastes. 6. The unit should collect the APCD dust in HDPE bags and should be stored in separate hazardous waste store room with. The unit should ensure packaging and labelling as per HOWM, Rules, 2016. Also the unit should ensure no manual handling and management of hazardous waste. 7. The unit should maintain the records of hazardous waste as per HOWM, Rules, 2016. 8. The unit should operate with TSDF membership for management and disposal of sludge. 9. The unit should maintain log book for operation of APCD, water extraction, daily records of hazardous waste, etc. 10. The unit should take NOC from CGWA for extraction of ground water and install the flow meter to quantify the extraction of ground water. 11. The unit should provide PPEs to workers. 12. The unit should maintain the housekeeping properly. 13. To impose financial penalty as well as environmental compensation on the unit for non-compliance observed and environment damaged due to improper operation.

Photographs taken during the visit



Fig 1 Display Board



Fig 2 Storage of other material along with hazardous waste



Fig 3 HW Storage room



Fig 4 APCD Bottom



Fig 5 Spillage of APCD around utilization area



Fig 6 HW Stored outside

2.3 Importers/Traders/Local Scrap dealers/Godowns

Importers/Traders are importing the Hazardous waste listed in Part-D of Schedule III (i.e. Metal Scrap) on behalf of the actual users (i.e. induction furnace units or other units which intends to utilize hazardous waste) after obtaining one-time authorization from the State Pollution Control Board. As per HOWM Rules, 2016, Importers/Traders shall directly transfer the imported hazardous waste to actual user.

As the matter was mainly w.r.t open/illegal burning of metal scrap, therefore committee intended to inspect/verify as much as possible such units. However, due to non-availability of appropriate address/location, committee surveyed the area and inspected 50 importer/trader units which can be identified. The list alongwith individual inspection reports of the Importers/Traders/Godowns are provided as below:

S.No.	Name of Trader/Importer	Date of Inspection
1.	M/s Tee Dee Alloys	**21.02.2020**
2.	M/s Gaurav Industries	
3.	M/s Goyal Alloys	
4.	M/s GD Eneterprises	
5.	M/s Mahadev Steel Enterprises	
6.	M/s Indian Iron & Metals Pvt. Ltd.	**22.02.2020**
7.	M/s Robin Enterprisers	
8.	M/s RR Global	
9.	M/s Kumar Enterprises	
10.	M/s Unity Metal	**23.02.2020**
11.	M/s Anshul Traders (Storage Godown)	
12.	M/s Shiv Mani Mahesh Traders	
13.	M/s Bajrangbali Traders	
14.	M/s Ekta Traders	
15.	M/s Singla Brothers	
16.	M/s Goyal Metal Trading	**24.02.2020**
17.	M/s Mahadev Trade Impex	
18.	M/s Hare Krishna	
19.	M/s Kwality Weigh	
20.	M/s ARB Enterprises	
21.	M/s Mahadev Trade Impex	**25.02.2020**
22.	M/s Bansiwal	
23.	M/s Navjot Impex	
24.	M/s Surindra Udyog	
25.	M/s Patiala Steel (Local trader)	
26.	M/s Thapar Traders	
27.	M/s Hind Impex	
28.	M/s SBS Alloys (Local trader)	
29.	M/s Sai Steel Enterprises	
30.	M/s GMB Alloys	**27.02.2020**
31.	M/s Shiv Shakti Ispat Udyog (Local trader)	
32.	M/s R D Udyog	
33.	M/s Prayag Metal	

34.	M/s Gemini Steels	
35.	M/s Garvit International	
36.	M/s Lord Shiva Overseas	
37.	M/s Shivam Ispat Bhandar	
38.	M/s Bansal Impex	**28.02.2020**
39.	M/s DSL Overseas (Trader)	
40.	M/s Shiv Shankar Iron & Steel Trading Co	**29.02.2020**
41.	M/s Shastri Steels	
42.	M/s Radha Madhav (Impex)	
43.	M/s N.G Impex	
44.	M/s R.K. & Company (Local trader)	
45.	M/s Jai Bharat Tube Industries (Fabricating unit)	
46.	M/s Chopra Iron &Steels	
47.	M/s Mak Impexs	
48.	M/s Shree Ambaji Impex	**01.03.2020**
49.	M/s D.K. India Import Export Pvt. Ltd.	
50.	M/s M.L. Steels Iron Merchants & Comm.	**02.03.2020**

2.3.1. M/s Tee Dee Alloys

Address of the industry	M/s Tee Dee Alloys, Mandi Gobindgarh, Fatehgarh Sahib, Punjab- 147301
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, unit was non-operational. 2. PPCB informed that the importer has shut down his business after PPCB visit to find burning activity. 3. Bars/rods scrap have been found to be stored within the godown.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. Strict action must be taken against unit if burning of wastes were found by PPCB. 4. The unit should not process/dismantle the scrap without taking proper approval from PPCB.

Photographs taken during the visit



Fig-1: Storage of metal scrap

2.3.2. M/s Gaurav Industries

Address of the industry	Mandi Gobindgarh, 147301, Punjab
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, unit found non-operational. 2. PPCB informed that show-cause notice was issued to this importer earlier due to evidence of burning activity. As a reply, the importer mentioned that soon the import business will be closed. 3. Metal scrap such as flat iron and bars were found to be stored within the godown. 4. Segregated motor parts etc. were also found.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns along-with manifest (if any) shall be verified by PPCB. 3. Strict action must be taken against unit if burning of wastes were found by PPCB. 4. The unit should not process/dismantle the scrap without taking proper approval from PPCB.

Photographs taken during the visit



Fig-1: Storage of metal scrap



Fig-2: Segregated metal scrap

2.3.3. M/s Goyal Alloys

Address of the industry	Mandi Gobindgarh, Fatehgarh Sahib, Punjab- 147301
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, the importer godown was closed. 2. It was observed that there is no activity in the godown. 3. Further, it was observed that metal scrap was stored within the godown.
Recommendations:	Nil

2.3.4. M/s GD Enterprises

Address of the industry	Mandi Gobindgarh, Fatehgarh Sahib, Punjab- 147301
Consent and Authorization details	Local Trader
Type of Industry	Trader

Observations:	1. During the time of visit, the trader godown was open and burning activity is not observed. 2. It was informed that PPCB has issued show-cause notice 2 months ago to this trader for burning activity. 3. Motor scrap, heavy melting scrap was found stored within the premises. 4. Dismantling activity has been observed for segregation of copper and aluminium scrap from the motor scrap. 5. The plastic waste generated due to dismantling activity has been stored separately within the godown.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. Strict action must be taken against unit for burning of wastes which causes air pollution. 4. The unit should not process/dismantle the scrap without taking proper approval from PPCB.

Photographs taken during the visit



Fig-1: Godown



Fig-2: Motor Scrap



Fig-3: Dismantling Activity to remove copper from motor scrap



Fig-4: Plastic waste stored within the godown

2.3.5. M/s Mahadev Steel Enterprises

Address of the industry	SCO 109, Sector 27A, Mandi Gobindgarh, Fatehgarh Sahib, Punjab-147301
Consent and Authorization details	Certificate of Importer-Exporter Code (IEC): IEC No: ALZPG2332F
Type of Industry	Importer
Observations:	1. During the time of visit, burning of plastic parts has been observed inside the unit premises. 2. Apart from burning activity, the storage of plastic waste was also observed within the premises of the importer. 3. It has been observed that the importer is not being maintained the manifest.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. Strict action must be taken against unit for burning of wastes which causes air pollution. 4. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during the visit






Fig-1-4: Burning of plastics



Fig-5: Re-rollable scrap



Fig-6: Plastic waste stored within the premises

2.3.6. M/s Indian Iron & Metals Pvt. Ltd.

Address of the industry	Godown no. 09, Backside Bambri kanda, Amloah Road, Mandi Gobindgarh
Consent and Authorization details	One time authorization (Authorization NO. SEE(HQ-1) PPCB/2013/565/ 52856 dated 10.12.2013)
Type of Industry	Importer
Observations:	1. Large amount of Heterogeneous scrap (motors, bars, large metal scraps etc.) found stored in the unit premises. 2. Dismantling of the metal scrap was observed in the unit premises. 3. Scrap burning traces were observed in all over the unit premises. 4. Dismantling of vehicular scrap leading to spillage of used oil on ground (without impervious base) was also observed in entire unit premises which may have contaminated soil of the unit premises. 5. Unit has not been following manifest system in violation of the authorization issued to the unit. 6. Large amount of waste generated from dismantling of scrap found stored in the unit premises.
Recommendations:	1. The unit should transfer the imported scrap stored in unit premises directly to actual user. 2. The unit should follow the manifest system as per HOWM Rules, 2016. 3. Unit should not sell the scrap to any other unit/person/entity other than actual user identified in one time authorization. 4. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 5. The units hall maintain records of Hazardous waste as per Provisions of HOWM Rules, 2016. 6. Strict action must be taken against unit for burning of wastes which causes air pollution. 7. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during inspection



Fig 1:Motor scrap dismantling on ground



Fig 2: Rubber and plastic waste stored in unit





Fig 3-4: Scrap burning traces



Fig 5: Spilled used oil on ground



Fig 6: Scrap burning traces

2.3.7. M/s Robin Enterprisers

Address	Dharam Mill Road, Mandi Gobindgarh, 147301, Punjab
Consent and Authorization details	NOT PROVIDED (Not operational during visit)
Type of Industry	Importer
Observations:	1. During the time of visit, the godown was not operational. 2. No metal scrap was found stored within the godown. 3. Dismantling activity was observed. 4. Plastic waste such as insulated wires/pipes etc., were found stored within the godown.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. The unit should not process/dismantle the scrap without taking proper approval from PPCB.

Photograph taken during the visit



Fig-1: No metal scrap within the godown

2.3.8. M/s RR Global

Address	Mandi Gobindgarh, Fatehgarh Sahib, Punjab- 147301
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. Dismantling activity has been observed 2. Metal scrap consisting of various motor parts, plastic items etc. were found within the godown. 3. It was observed that the iron scrap was dismantled to remove copper and aluminium from the motor windings. During the visit, it was observed that they were manually dismantled using hammer. 4. Further, plastic waste containing computer parts (i.e. e-waste) and battery parts were also found. 5. It was informed that the segregated copper is being stored in bags and sold to local vendors. 6. It was observed that insulated plastic wires, plastic windings etc., removed from machinery and motor parts are segregated and being stored in bags.
Recommendations:	1. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 2. The importer shall dismantle the e-waste as per CPCB guidelines upon necessary approval of PPCB. 3. Unit shall take one time authorisation of import for all types of wastes found in premises. 4. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB.

Photographs taken during the visit



Fig-1: Dismantling activity



Fig-2: Motor scrap



Fig-3: Hammering of motor to remove copper



Fig-4: Plastic/e- waste such as battery and computer parts



Fig-5: Copper segregated from motor parts



Fig-6: Storage of plastic wires waste

2.3.9. M/s Kumar Enterprises

Address	Opp. Ramesh Kanda, Dharam Mill Road, Mandi Gobindgarh, 147301, Punjab
Consent and Authorization details	DGFT licence: IEC No: 3004004542 Registration from PPCB has been obtained by the importer.
Type of Industry	Importer
Observations:	1. Manifest not being maintained by the importer. 2. Dismantling activity was observed. 3. Plastic waste such as insulated wires/pipes etc., were found stored within the godown. 4. The segregation of copper, Aluminium from iron scrap was observed. It was informed that the copper and aluminium were sold to local traders. 5. Traces of earlier burning activity were observed and ash generated from that was found to be stored in bags. 6. The importer informed that plastic waste was received from last consignment instead of metal scrap.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. Strict action must be taken against unit for burning of wastes which causes air pollution. 4. Financial penalty shall be imposed accordingly for causing air pollution. 5. The unit should not process/dismantle the scrap without taking proper approval from PPCB.

Photographs taken during the visit



Fig-1: Dismantling activity



Fig-2: Plastics stored within the godown



Fig-3: Segregation of Copper by dismantling



Fig-4: Chunks of plastic waste



Fig-5: Traces of earlier burning activity



Fig-6: Ash stored in bags

2.3.10. M/s Anshul Traders

Address	Mandi Gobindgarh, Fatehgarh Sahib, Punjab- 147301
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, the importer godown was closed. 2. It was observed that there is no activity in the godown. 3. Further, it was observed that metal scrap was stored within the godown.
Recommendations:	Nil

2.3.11. M/s Unity Metal

Address	Godown no. 20, Backside Bambri kanda, Amloah Road, Mandi Gobindgarh
Consent and Authorization details	One time authorization (Authorization NO. PPCB/HWM/2019/28 dated 22.02.2019) to import Iron and Steel Scrap

Type of Industry	Importer
Observations:	1. Apart from the registered address unit also found operating Godown no. 22, Backside Bambri kanda, Amloah Road. 2. In both Godowns (Gowdown no. 20 and 22): Large amount of motor (electric and vehicular) scrap found. Same were being dismantled manually for extraction of metals. 3. In both Godowns Multiple scrap burning evidences (ash on the ground, collected in rags) observed 4. In both Godowns small quantity of used oil (from motor scrap) found stored, traces of spillage of used oil on ground also have been observed. 5. Unit has been importing metal scrap apart from Iron and Steel scrap. 6. The imported scrap has been after dismantling have been sold to units other than actual user apart from actual user. 7. Manifest not being maintained.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. The unit should directly transfer the Scrap imported to actual user (as mentioned in authorization) and store in its premises if and only if extremely required. 4. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 5. Unit should not sell the scrap to any other unit/person/entity other than actual user identified in One time authorization. 6. Strict action must be taken against unit for burning of wastes which causes air pollution. 7. Financial penalty shall be imposed accordingly for causing air pollution. 8. The units hall maintain records of Hazardous waste as per Provisions of HOWM Rules, 2016.

Photographs taken during inspection



Fig 1-2: Scrap burning traces

	
Fig 3: Motor scrap	Fig 4: Used oil collected
	
Fig 5: Scrap burnt of metal sheet	Fig 6: Wood and cow dung cake stored inside premises

2.3.12. M/s Shiv Mani Mahesh Traders

Address	Mandi Gobindgarh, Fatehgarh Sahib, Punjab- 147301
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, the unit was operational. 2. It was observed that segregation activity was being carried out.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB.

2.3.13. M/s Bajrangbali Traders

Address	Mandi Gobindgarh, Fatehgarh Sahib, Punjab- 147301
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer

Observations:	1. During the time of visit, the godown was open. 2. Dismantling activity has been observed 3. Motor windings, rods and iron plates were found stored within the premises. 4. It was informed that the plastic waste generated during dismantling activity is sold to local recyclers.
Recommendations:	1. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 2. Unit shall take one time authorisation of import for all types of wastes found in premises. 3. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB.

Photographs taken during the visit



Fig-1: Godown



Fig-2: Dismantling activity



Fig-3: Motor windings



Fig-4: Segregated scrap

2.3.14. M/s Ekta Traders

Address of the industry	Mandi Gobindgarh, Fatehgarh Sahib, Punjab- 147301
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, Dismantling activity has been observed 2. Earlier burning activity evidence has been observed. However, during the visit there is no burning activity. 3. Heavy motor scrap and vehicle parts scrap have been observed. 4. Plastic/rubber parts of vehicles such as radiator channels, coolant pipes etc. were found to be segregated and stored separately. 5. Waste oil/lubricant/engine oil from the automobiles was found to be left open without proper storage. 6. E-waste such as PCB boards, computer parts such as plastic fans, plastic wires etc. were found which were also dismantled by the importer without authorization.
Recommendations:	1. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 2. E-Waste shall be handled only after proper approval from PPCB. 3. Unit shall take one time authorisation of import for all types of wastes found in premises. 4. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 5. Strict action must be taken against unit for burning of wastes which causes air pollution. 6. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during the visit



Fig-1: Dismantling activity



Fig-2: Past burning evidence



Fig-3:Heavy motor scrap



Fig-4:Vehicle parts scrap



Fig-5: Rubber parts of automobiles



Fig-6: Waste oil/lube from automotive parts



Fig-7: E-waste stored by the importer



Fig-8: Separation of copper and aluminium from iron scrap

2.3.15. M/s Singla Brothers

Address of the industry	Mandi Gobindgarh, Fatehgarh Sahib, Punjab- 147301
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, the importer godown was closed. 2. It was observed that there is no activity in the godown. 3. Further, it was observed that metal scrap was stored within the godown.
Recommendations:	Nil

2.3.16. M/s Goyal Metal Trading

Address of the industry	Godown No. 1, Backside Bhambari Kanda, Mandi Gobingarh
Import Export License/One time authorization details	Not Provided
Type of Industry	Importer/Trader
Observations:	1. No concerned person is available to provide/present any information or documents at the time of inspection. 2. Huge numbers of motor scraps, car scraps were found in the premises along with some rusted gates, pipes and bars of metals. 3. Motor scraps are being dismantled and processed inside the premises of unit. 4. At lots of places inside the premises ash residues were found showing evidence of burning. Even burnt motor were observed.
Recommendations:	1. Unit's authorisation and quarterly returns along with manifest (if any) shall be verified by PPCB. 2. Unit shall take one time authorisation of import for all types of wastes found in premises. 3. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 4. Strict action must be taken against unit for burning of wastes which causes air pollution. 5. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during inspection



Fig. – 1: Main entry Gate



Fig. – 3: Burning residue

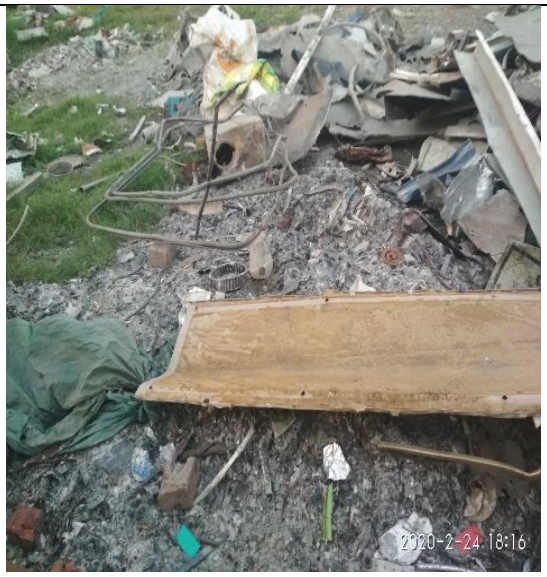


Fig. – 4: Burning residue



Fig. – 5: Dismantled motor parts



Fig. – 7: Burning of motor scraps



Fig. – 8: Cutting & shearing machine

2.3.17. M/s Mahadev Trade Impex

Address of the industry	Amloh Road, Mandi Gobingarh
Import Export License/One time authorization details	Not provided
Type of Industry	Importer
Observations:	1. No concerned person is available to provide/present any information or documents at the time of inspection. 2. Unit was closed and not in operation at the time of inspection. 3. Mixed type of metal scraps was found in the premises.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB.

Photographs taken during inspection



Fig. – 1: Main entry gate of the unit



Fig. – 2: Scraps and discarded material stored in the premise

2.3.18. M/s Hare Krishna Steel

Address of the industry	Godown No. 5, Behind Bhambari Kanda, Ammloh Road, Mandi Gobingarh
Import Export License/One time authorization details	PPCB/HWM/2019/34 dated 07.03.2019
Type of Industry	Importer
Process Description:	Importer as trader for import of Iron and Steel Scrap @ 500 TPM on behalf of actual user.
Observations:	1. Big motor scraps, metal pipes and poles and mixed metal scrap were found in the premises alongwith some e-waste. Upon questioning the staff they told the inspection team that e-waste came mixed with the imported metal scrap. 2. Motor scraps are being dismantled and processed inside the premises of unit and copper coils are being removed manually by using hand tools 3. Three shipment containers were found inside the premises. 4. One tractor trolley loaded with scrap removed waste and some ash residue was found in the premises. 5. At lots of places inside the premises ash residues were found showing evidence of burning. 6. The address of the unit provided at the gate and the address in the one-time authorisation provided at the time of inspection is not same.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 3. PPCB shall check the address of the unit and direct the unit to update the address in a fresh authorisation. 4. E-waste should be handled only with proper authorization. 5. Strict action must be taken against unit for burning of wastes which causes air pollution. 6. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during inspection



Fig. – 1: Address board at main entry gate



Fig. – 2: Burning residue of motor scraps



Fig. – 3: Imported motor scrap



Fig. – 4: Dismantled motor scraps



Fig. – 5: Imported metal scraps found in the premise



Fig.- 6: Metal scraps (Iron rods & pipes)



Fig. – 7: E-waste found in the premise



Fig. – 8: Discarded material from scraps



Fig. – 9: Burning residue of scraps



Fig. -10: Discarded material from scraps



Fig. – 11: Closed containers found in the premise



Fig. -12: Dismantled motor scraps

2.3.19. M/s Kwality Weigh

Address of the industry	Vill. Tooraw Amloh Road, Mandi Gobingarh-147301
Import Export License/One time authorization details	Not Provided
Type of Industry	Importer
Process Description:	Unit was not in operation at the time of inspection.
Observations:	Unit was closed during the inspection.
Recommendations:	Nil

Photographs taken during the visit

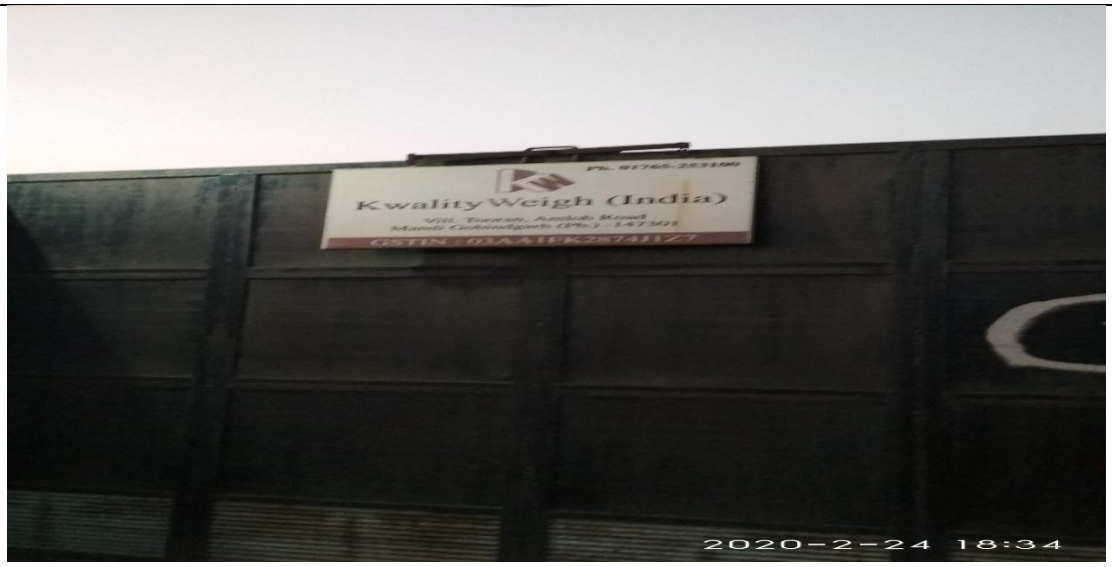


Fig-1: Main Entry Gate

2.3.20. M/s ARB Enterprises

Address of the industry	Godown No. 4, Backside Bhambari Kanda, Amloh Road, Mandi Gobingarh
Import Export License/One time authorization details	Not Provided
Type of Industry	Importer
Process Description:	Unit was not in operation at the time of inspection.
Observations:	1. No concerned person is available to provide/present any information or documents at the time of inspection. 2. Metal pipes, poles of big sizes and machine parts were found in the premises along with some scrap pressurized cylinders.
Recommendations:	1. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 2. Unit shall take one time authorisation of import for all types of wastes found in premises.

Photographs taken during inspection



Fig-1: Main Entry Gate



Fig-2: Past burning evidence



Fig-3:Heavy motor scrap

2.3.21. M/s Mahadev Trade Impex

Address of the industry	Village Jassaran, Mandi Gobingarh
License/ authorization	Not Provided
Type of Industry	Importer
Observations:	1. Motor scraps were found in the premises. 2. Motor scraps are being dismantled and processed inside the premises of unit and copper coils are being removed manually by using hand tools. 3. At lots of places inside the premises ash residues were found showing evidence of burning.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 3. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 4. Strict action must be taken against unit for burning of wastes which causes air pollution. 5. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during inspection



Fig. – 1: Main Entry Gate



Fig. – 2: Discarded residue of import



Fig. – 3: Imported metal scraps



Fig. – 4: Imported metal scraps



Fig. – 5: Imported metal scrap of huge machine parts



Fig. – 6: Imported metal scraps



Fig. – 7: Burning residue of scraps



Fig. – 8: Burned scrap parts

2.3.22. M/s Bansiwal

Address of the industry	No. 77-78, Focal Point, Mandi Gobingarh
License/One time authorization	Not Provided
Type of Industry	Importer
Observations:	1. No concerned person is available to provide/present any information or documents at the time of inspection. 2. Entry gate of the unit was locked from outside but labours were working inside. After an hour the son of the owner came and opened the gate. 3. Motor scraps are being dismantled and processed inside the premises of unit and copper coils are being removed manually by using hand tools 4. At lots of places inside the premises ash residues were found showing evidence of burning.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 4. Strict action must be taken against unit for burning of wastes which causes air pollution. 5. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during inspection



Fig. – 1: Unit's premise storing metal scraps



Fig. – 2: Burning of motor scrap residue



Fig. – 3: Burning of scraps



Fig. – 4: Dismantled motor scraps



Fig. – 5: Burning residue



Fig. – 6: Imported metal scraps storage

2.3.23. M/s Navjot Impex

Address of the industry	E-20, Focal Point, Mandi Gobingarh-147301
Import Export License/One time authorization details	Not Provided
Type of Industry	Importer
Process Description:	Unit was not in operation at the time of inspection.
Observations:	Unit was closed during the inspection.
Recommendations:	Nil

Photographs taken during the visit



Fig-1: Main Entry Gate

2.3.24. M/s Surindra Udyog

Address of the industry	E-3, Focal Point, Mandi Gobingarh-147301
Import Export License/One time authorization details	Not Provided
Type of Industry	Importer
Process Description:	Unit was not in operation at the time of inspection.
Observations:	Unit was closed during the inspection.
Recommendations:	Nil

Photographs taken during the visit



Fig-1: Main Entry Gate

2.3.25. M/s Patiala Steel (Local trader)

Address of the industry	M/s Patiala Steels D- 71,72, Focal Point, Mandi Gobingarh
Import Export License/One time authorization details	GST No. 03ACIPR3241C1Z3
Type of Industry	Local Trader

Observations:	1. Scrap purchased from Punjab State Power Corporation Ltd. (PSPCL). 2. Waste oil and similar substances were observed dripping down from various scrap brought from PSPCL.
Recommendations:	1. PPCB shall monitor types of hazardous wastes (if any) being brought with local scrap and unit shall take proper authorisation accordingly. 2. Unit shall dispose the waste oil, grease, etc. other substances releases from scrap in environmentally sound manner.

Photographs taken during inspection



Fig. – 1: Main Entry Gate



Fig. – 2: Electrical scraps purchased from PSPCL

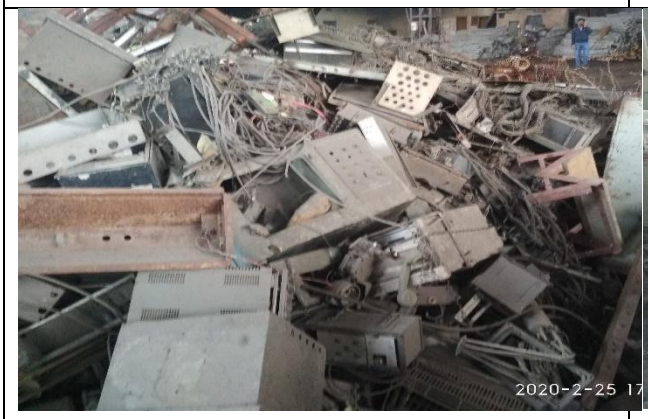


Fig. – 3: Electrical scraps purchased from PSPCL



Fig. – 4: Power transmission tool parts as scrap



Fig. – 5: Oil leakage form waste electrical parts



Fig. – 6: Waste electrical parts from PSPCL



Fig. – 7: Metal scraps containing copper wires



Fig. – 8: Waste electrical wires

2.3.26. M/s Thapar Traders

Name and address of the industry	Amloh road, Mandi Gobingarh
Import Export License/One time authorization	Not Provided
Type of Industry	Importer
Process Description:	Imported iron scrap cut into smaller pieces and then sold to induction furnaces.
Observations:	1. Big iron scrap (imported as well as local) were found in the premises. 2. Labours are cutting big metals into smaller pieces using gas cutter. 3. Concerned person has informed that the unit has one time authorisation in the name of M/s Thapar Traders of address Motia Khan, Mandi Gobindgarh but the unit is operating at Amloh Road, Mandi Gobindgarh.
Recommendations:	1. PPCB shall check the address of the unit and direct the unit to update the address in a fresh authorisation.

	2. Unit shall be directed to operate only at the address mentioned in the one-time authorisation. 3. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB.

Photographs taken during inspection



Fig. – 1: Main Entry Gate



Fig. – 2: Local and imported metal scraps



Fig. – 3: Dismantled metal scrap parts



Fig. – 4: Metal scraps

2.3.27. M/s Hind Impex

Name and address of the industry	Mishri Majri Road, Village Jassaran, Mandi Gobingarh
License/One time authorization	Not Provided
Type of Industry	Importer
Observations:	1. Big machine engines were found in the premises. Dismantled motor scraps were also observed stored inside the premises of unit alongwith metal scrap such as flats and poles. 2. Concerned person informed that these machine parts were stored in the premises for more than a year.

	3. Some places inside the premises shows ash residues however no machine parts and motor scraps were observed burnt. 4. Oils have been observed released from the imported machine engine scraps.
Recommendations:	1. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 2. PPCB may ensure that the imported scrap of unit may not be kept unutilized in the premises for a longer period of time. 3. Unit shall take one time authorisation of import for all types of wastes found in premises. 4. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 5. Strict action must be taken against unit for burning of wastes which causes air pollution. 6. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during inspection



Fig. – 1: Main Entry Gate



Fig. – 2: Imported machine parts stored in the premise



Fig. – 3: Imported metal scraps



Fig. – 4: Scrap engine parts



Fig. – 5: Dismantled motor scraps



Fig. – 6: Breakage of scrap engine parts

2.3.28. M/s SBS Alloys (Local Trader)

Address of the industry	Mandi Gobindgarh
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, the importer godown was closed. 2. It was observed that there is no activity in the godown. 3. Further, it was observed that metal scrap was stored within the godown.
Recommendations:	Nil

Photographs taken during inspection

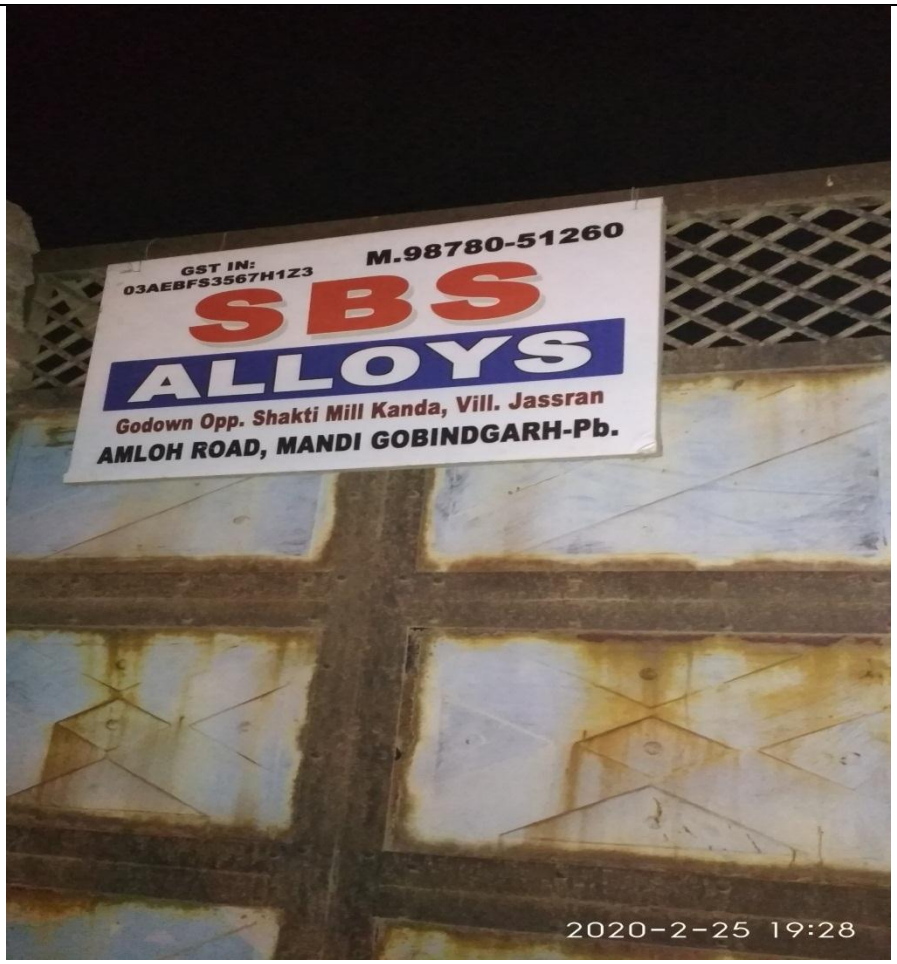


Fig-1: Main Entry Gate

2.3.29. M/s Sai Steel Enterprises

Address of the industry	Mandi Gobindgarh
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, the importer godown was closed. 2. It was observed that there is no activity in the godown. 3. Further, it was observed that metal scrap was stored within the godown.
Recommendations:	Nil

Photographs taken during inspection



Fig-1: Main Entry Gate

2.3.30. M/s GMB Alloys

Address	GT Road, Sirhind side, Backside Krishna Computer Kanda, Mandi Gobindgarh
Import Export License/One time authorization details	•IEC: AATFG3373P •One-time authorization (Authorization NO. 51070 dated 08.03.2019 to import Iron and Steel Scrap)
Type of Industry	Importer
Process Description:	Imported iron scrap cut into smaller pieces and then sold to induction furnaces.
Observations:	1. Heterogeneous scrap comprising of vehicular scrap, motors, compacted bar waste etc. were found inside the unit premises, 2. The unit has to directly transfer the imported scrap to actual user, however, segregation and sorting of the same was also being found without any infrastructure to do so in environmentally sound manner. 3. Used oil generated from dismantling of vehicular parts found stored in a container and also same was found spilled near the motors on ground and oil storage drum. 4. Ash generated from burning of scrap and other materials found collected in a rag. 5. The unit has obtained authorization on behalf of actual users i.e. M/s Royal Concast and M/s Hansco Iron & Steel Pvt. Ltd. However, found supplying the illegally extracted materials from scrap to units other than actual users. 6. Manifest system and other provisions of as per HOWM Rules, 2016 are not being followed.
Recommendations:	1. The unit should directly transfer the Scrap imported to actual user (as mentioned in authorization) and store in its premises if and only if extremely required. 2. Unit should not sell the scrap to any other unit/person/entity other than actual user identified in One-time authorization. 3. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 4. Unit should follow manifest system and records shall be maintained as per HOWM Rules, 2016. 5. Strict action must be taken against unit for burning of wastes which causes air pollution. 6. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during inspection



Fig 1: Main Entry Gate



Fig 2: waste removed from scrap



Fig 3: Scrap



Fig 4: Used oil

2.3.31. M/s Shiv Shakti Ispat Udyog (Local Trader)

Address	Talwara Road, Opp. Inopx Air products Mandi Gobindgarh
Import Export License/One time authorization details	Unit is local traders involved in selling and purchase of Electric motors/Iron and Steel Scrap. Therefore, unit is not having any authorization from PPCB
Type of Industry	Importer
Observations:	1. Unit was found closed during inspection. 2. Unit is involved in sale and purchase of iron and steel scrap/motors locally. During inspection rail track bars/cylinders and motor scrap found stored inside the unit. 3. Traces of dismantling of motor scrap to extract metal were found and also ash were also observed.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. The unit should not process/dismantle the scrap without taking proper approval from PPCB.

Photographs taken during inspection



Fig 1: Empty gas cylinders and other material stored in godown



Fig 2: Rail tracks



Fig 3: Metal scrap



Fig 4: Traces of oil spillage

2.3.32. M/s R D Udyog

Address of the industry	Mandi Gobindgarh
Import Export License/One time authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, the importer godown was closed.
Recommendations:	Nil

2.3.33. M/s Prayag Metal

Address of the industry	Mandi Gobindgarh
Import Export License/One time authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, the importer godown was closed.
Recommendations:	Nil

2.3.34. M/s Gemini Steels

Address	Plot No. 58, Sector 19, Mandi Gobindgarh
Import Export License/One time authorization details	Details Not provided
Type of Industry	Importer
Observations:	1. In the unit metal bars (circular cylindrical etc.) were found stored also large amount of plastic waste was also found stored inside the unit premises. 2. Unit Representative informed that the plastic waste is generated from imported scrap which are removed by simply cutting through sharp blades and pulling out the same manually. 3. The plant representative didn't provide any document to cross verify whether the imported scrap is being sent to actual user or not, Further, no records and returns as per HOWM Rules, 2016 were maintained. 4. Manifest system and other provisions of as per HOWM Rules, 2016 are not being followed.

Recommendations:	1. The unit should maintain records and returns and make them available to every inspecting official. 2. The unit should directly transfer the Scrap imported to actual user (as mentioned in authorization) and store in its premises if and only if extremely required. 3. Unit shall take one time authorisation of import for all types of wastes found in premises. 4. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 5. Unit should follow manifest system and records shall be maintained as per HOWM Rules, 2016. 6. The units hall maintain records of Hazardous waste as per Provisions of HOWM Rules, 2016.

Photographs taken during inspection



Fig 1: Metal scrap



Fig 2: Plastic waste removed from metal scrap stored in unit premises

2.3.35. M/s Garvit International

Address	Opposite Club Road, Mandi Gobindgarh
Import Export License/One time authorization details	Details Not provided
Type of Industry	Importer
Observations:	1. During inspection large metal pipes and motor scrap was found stored inside the plant. 2. Dismantling of motors in unscientific manner leading to pollution and segregation/sorting of metals from the dismantled of motors were observed 3. Large amount of waste materials found stored inside the unit premises generated from illegal dismantling of scrap. 4. Manifest system, Records,Returns and other provisions of as per HOWM Rules, 2016 are not being followed.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. The unit should not process/dismantle the scrap without taking proper

	approval from PPCB. 3. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 4. Unit should follow manifest system and records shall be maintained as per HOWM Rules, 2016. 5. Financial penalty shall be imposed accordingly on the unit.

Photographs taken during inspection





2.3.36. M/s Lord Shiva Overseas

Address	Sirhind Side, G.T Road, Mandi Gobindgarh `
Import Export License/One time authorization details	One-time authorization (Authorization No. EE (HWM)/Import/2012/F.No. 465/40508 dated 14.09.2019)
Type of Industry	Importer
Observations:	1. Heterogeneous scrap comprising of vehicular scrap, motors, bar waste etc. were found inside the unit premises without impervious base. 2. The unit has to directly transfer the imported scrap to actual user, however, dismantling, segregation and sorting of the same was also being found without any infrastructure to do so in environmentally sound manner. 3. Burning marks and traces of ash generated from burning of scrap were observed inside the unit premises. 4. Manifest system and other provisions of as per HOWM Rules, 2016 are not being followed.
Recommendations:	1. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 2. Unit should follow manifest system and records shall be maintained as per HOWM Rules, 2016. 3. Unit shall take one time authorisation of import for all types of wastes found in premises. 4. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 5. Strict action must be taken against unit for burning of wastes which causes air pollution.

	6. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during inspection



Fig 1: Metal scrap



Fig 2: Metal chains stored within premises

2.3.37. M/s Shivam Ispat Bhandar

Address of the industry	Mandi Gobindgarh
Consent and Authorization details	NOT PROVIDED
Type of Industry	Importer
Observations:	1. During the time of visit, the importer godown was closed.
Recommendations:	Nil

2.3.38. M/s Bansal Impex

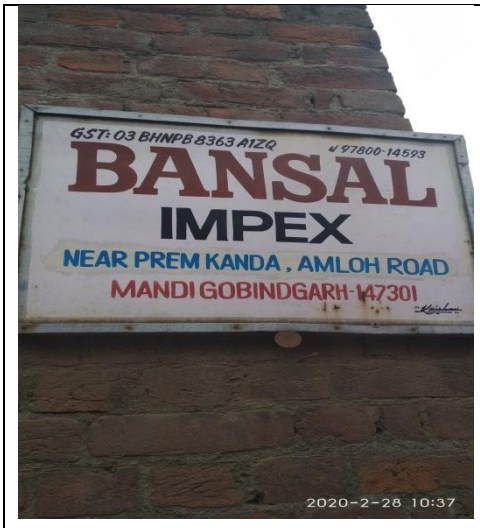
Address	Shop NO. 21, Sector -20-B, Motia Khan, Mandi Gobindgarh `
Import Export License/One time authorization details	Importer Exporter Code: BHNPB8363A One-time authorization (Authorization NO. SEE(HQ-2)/2018/18864 dated18.06.2018)
Type of Industry	Importer
Observations:	1. The unit was found operating at Godowm Near prem kanda, Amloh rather than authorised location of Dharam Mill Road, Anjali, Mandi Gobindgarh. 2. Crushed and compacted vehicles have been found imported by the unit from various countries which were intended to be disposed of the same were found inside the unit premises. 3. The compacted vehicles were being dismantled/segregated using JCBs on ground without impervious base. 4. It was informed that the mostly imports such vehicular waste from other countries, segregate the same and in order to obtain recyclable materials which are sold in local market and in order to do so the

	imported waste which have metal and coated with plastic and rubber are burned in the large drums. 5. Large drums with holes at the bottom and sides were found inside the premises and on visual inspection it was evident that the same were being used for burning of metal scrap.
Recommendations:	1. Financial penalty as well as environmental compensation shall be imposed on the unit for non-compliance observed and environment damaged due to improper operation. 2. The unit shall only import Iron and Steel Scrap. 3. Unit should not sell the scrap to any other unit/person/entity other than actual user identified in One-time authorization. 4. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 5. The unit should only be operated at the location mentioned in the authorization issued. 6. Unit should follow manifest system and records shall be maintained as per HOWM Rules, 2016. 7. All the hazardous waste generated from dismantling of scrap shall be disposed of in TSDF/recycler in consultation with PPCB.

Photographs taken during inspection



Fig 1-4: Compressed vehicular scrap and JCBs used in dismantling the same

	
Name of the unit outside the godown wherein it was operating	Drums used for burning of the scrap

2.3.39. M/s DSL Overseas

Address	Village Tooran, Amloah Road, Mandi Gobindgarh
Import Export License/One time authorization details	One time authorization (Authorization No. 13892 dated 18/03/2010)
Type of Industry	Importer
Observations:	1. Unit has been importing all kind of waste materials such as aluminium scrap, copper scrap, vehicular scrap containing waste oil, motors, pumps etc metal apart from Iron and Steel scrap for which authorization has been granted. 2. Large amount of motor (electric and vehicular) scrap found. Same were being dismantled manually for extraction of metals. 3. Multiple scrap burning evidences (ash on the ground, collected in rags) observed 4. Small quantity of used oil (from motor scrap) found stored, traces of spillage of used oil on ground also have been observed. 5. The imported scrap has been after dismantling have been sold to many units whether all such units are having valid consent to operated under Air and Water Act needs to be verified, also there is possibility that waste is being sent to other than actual users which may be leading to disposal of Hazardous waste in non-environmentally sound manner and injury to environment. 6. As the unit has obtained authorization under HW (M,H &TM) rules 2008 actual user has not been identified in the authorization, therefore the unit is freely selling the unscientifically extracted metals from the scrap to all kind of users. 7. Unit has not been following manifest system leading to non-coverage of hazardous waste into the ambit of HW inventory.

Recommendations:	1. The unit shall only import Iron and Steel Scrap. 2. Unit should not sell the scrap to any other unit/person/entity other than actual user identified in One-time authorization. 3. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 4. The unit should only be operated at the location mentioned in the authorization issued. 5. Unit should follow manifest system and records shall be maintained as per HOWM Rules, 2016. 6. All the hazardous waste generated from dismantling of scrap shall be disposed of in TSDF/recycler in consultation with PPCB. 7. Strict action must be taken against unit for burning of wastes which causes air pollution. 8. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during inspection



Fig 1: Main Entry Gate



Fig 2: Scrap

	
1. Fig 3: Traces of burining	Fig 4: Traces of burning

2.3.40. M/s Shiv Shankar Iron & Steel Trading Co.

Name and address of the industry	G.T Road, Mandi Gobindgarh
Import Export License/One time authorization details	Bill of entry and Registration as importer provided by PPCB have been submitted.
Type of Industry	Importer
Observations:	1. Motor scraps were found in the premises. 2. Copper coils and windings are being removed manually by using hand tools from the motor scraps inside the premises of unit. Dismantling has been observed. 3. A large iron container was found inside the premises of the unit. 4. A large amount of dismantled rubber tubes and plastic casings were found in the premises of the unit.
Recommendations:	1. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 2. Unit shall take one time authorisation of import for all types of wastes found in premises. 3. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB.

Photographs taken during the visit



Fig-1: Motor scrap



Fig-2: Workers dismantling copper wires



Fig-3: Large iron container


Fig-4: Rubber tubes and plastic casings

2.3.41. M/s Shastri Steels

Name and address of the industry	G.T. Road, Sirhind Side, Near Chanan Ram Petrol Pump, Mandi Gobingarh
Import Export License/One time authorization details	Registration as importer and bill of entry has been provided by the unit during inspection.
Type of Industry	Importer
Observations:	1. Motor scraps were found in the premises. 2. Copper coils and windings are being removed manually by using hand tools from the motor scraps inside the premises of unit. Dismantling

	has been observed. 3. At lots of places inside the premises ash residues were found showing evidence of burning.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 4. Strict action must be taken against unit for burning of wastes which causes air pollution. 5. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during the visit



Fig-1: Motor scrap



Fig-2: Workers dismantling copper wires



Fig-3: Burnt residue

2.3.42. M/s Radha Madhav (Impex)

Name and address of the industry	Gobindgarh Club Road, Mandi Gobingarh-147301
Import Export License/One-time authorization details	• One-time authorization no.: PPCB/HWM/2020/174 issued on 17.01.2020 • IEC Code: ABAFR1996D
Type of Industry	Importer
Process Description:	As a trader for import of iron and steel scrap @ 500 MT/Month on behalf of actual user i.e. M/s Unipearl Alloys, Amloh Road, Mandi Gobindgarh, Fatehgarh Sahib
Observations:	1. Big machine/iron scrap were found in the unit premises. 2. Slag was found stored in the premises. It was observed that LPG is being used for cutting of big iron scrap/machines into smaller parts. 3. GST Registration Certificate has been provided by the unit owner at the time of inspection. Certificate of Importer-Exporter Code (IEC) has been provided by the unit owner at the time of inspection. Invoices of sale and purchase have been provided by the unit owner at the time of inspection. However, no manifest provided for the sale.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB.

<u>Photographs taken during inspection</u>



Fig 1: Metal scrap imported



Fig 2: Slag and waste stored within unit premises



Fig 3: Metal cuttings and metal slag



Fig 4: Metal cuttings

2.3.43. M/s N.G Impex

Address of the industry	GCL Road, G.T. Road, Mandi Gobindgarh- 147301
Consent and Authorization details	Not Provided
Type of Industry	Importer
Observations:	1. Owner was available at the time of inspection. However, no documents provided. 2. Plastic waste generated during handling of Motor Scrap is stored in premises. 3. Damaged plastic containers (probably imported) were found in the unit premises. 4. Copper wires and coils, iron scrap and motor scrap were found in the premises. 5. Traces of burning were observed.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. Strict action must be taken against unit for burning of wastes which causes air pollution. 4. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during inspection



Fig 1: Scrap and bins used for segregation of scrap



Fig 2: waste removed from scrap



Fig 3: Traces of burning of Scrap



Fig 4: Traces of burning of Scrap

2.3.44. M/s R.K. & Company

Address of the industry	Sector-19, Block-A, Gobindgarh Club Road, Mandi Gobingarh, Punjab-147301
Consent and Authorization details	Not Applicable
Type of Industry	Local Trader
Observations:	1. Unit owner informed that they are local trader of scraps. They purchase scrap from various traders and sell it to different traders as well as Induction Furnace. 2. Unit owner also informed that they receive scrap only from India and they do not receive motor scraps. 3. Unit representative informed that retailing is their main function. 4. Big machine parts/iron rods/furnace rollers were found stored in the unit premises. 5. At the time of inspection oil spillage has been found on the ground. 6. Tax-Invoices of sales and purchase were provided by the unit at the time of inspection.
Recommendations:	1. Used oil/oil (if any) from scrap or machine parts shall be stored and disposed as per law.

Photographs taken during inspection






Fig 1-4: Spillage of oil on the ground

2.3.45. M/s Jai Bharat Tube Industries

Name and address of the industry	Gobindgarh club road, MG, Amloh - 147301
Consent and Authorization details	Consent to operate under air act, No. G16FGSCTOA4160997, valid up to: 31/12/2020 Consent to operate under water act, No. G16FGSCTOW4160980, valid up to: 31/12/2020
Type of Industry	Fabricating unit
Observations:	1. It was observed that flats & strips procured locally and then it will be fabricated in to pipes and tubes 2. The unit has provided consent to operate under air act and water act, GST no included bill of invoice. 3. It was informed by the plant representative that the present production capacity of the unit is 12-20 ton/day of the final product. 4. No workers found wearing any Personal Protection Equipment
Recommendations:	1. The unit should provide PPEs to all workers.

Photographs taken during the visit



Fig-1: Board outside the unit



Fig-2: Final product steel pipes



Fig-3: Workers without PPE

2.3.46. M/s Chopra Iron &Steels

Name and address of the industry	Mandi Gobindgarh
Consent and Authorization	Documents not provided
Type of Industry	Importer
Observations:	1. At lots of places inside the premises ash residues were found showing evidence of burning. 2. Heavy machinery Scrap were found in the premises of the unit. 3. Traces of used oil and burning were also found in the premises of the unit. 4. The plant representative has not provide any documents for verification during inspection.
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns along with manifest (if any)

	shall be verified by PPCB. 3. Strict action must be taken against unit for burning of wastes which causes air pollution. 4. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during the visit




Fig-1-2: Traces of burning





Fig-3-4: Heavy Machinery scrap

2.3.47. M/s Mak Impexs

Address	Godown no.17, Sector 5-A, Prem Nagar, Mandi Gobindgarh
Import Export License/One-time authorization details	• One-time authorization no.: SEE(HQ-I)/775/2017/31761 issued on 1.08.2017 • IEC Number: 1217500740
Type of Industry	Importer
Observations:	1. Big machine/iron scrap were found in the unit premises. 2. Certificate of Importer-Exporter Code (IEC) has been provided by the unit owner at the time of inspection.

	3. At lots of places inside the premises ash residues were found showing evidence of burning. 4. Heavy machinery Scrap were found in the premises of the unit. 5. Traces of used oil were also found in the premises of the unit
Recommendations:	1. Unit shall take one time authorisation of import for all types of wastes found in premises. 2. Unit's authorisation and quarterly returns alongwith manifest (if any) shall be verified by PPCB. 3. The unit should not process/dismantle the scrap without taking proper approval from PPCB. 4. Strict action must be taken against unit for burning of wastes which causes air pollution. 5. Financial penalty shall be imposed accordingly for causing air pollution.

Photographs taken during the visit



Fig-1: Tyre



Fig-2: Traces of burning



Fig-3: Scrap



Fig-4: Used oil

2.3.48. M/s Shree Ambaji Impex

Name and address of the industry	M/s Shree Ambaji Impex, Village: Jalalpur Mandi Gobindgarh-147301
Consent and Authorization details	Documents not provided
Type of Industry	Trader
Observations:	1. Owner was not available at the time of inspection. 2. It was found that iron rods were stored under plastic cover in the premises. 3. Also observed that thin iron sheet cuttings were stored in cement bags.
Recommendations:	1. PPCB shall check the activity going on in the premises and verify the necessary documents.

Photographs taken during inspection



Fig 1: Metal Scrap stored within unit premises



Fig 2: Metal cutting stored in rags

2.3.49. M/s D.K. India Import Export Pvt. Ltd.

Address of the industry	Village Kumbh Road, Mandi Gobindgarh- 147301
Consent and Authorization details	Unit closed for 1.5 years
Type of Industry	Importer-Exporter
Observations:	1. Name and address board of the unit was found on the entry gate. 2. Person present there at the time of inspection informed that the unit has been closed 1.5 years back. 3. No imported material was found in the premises at the time of inspection.

Recommendations:	Nil

Photograph taken during inspection



Fig 1: Board indicating name and address of the unit outside main gate

2.3.50. M/s M.L. Steels Iron Merchants & Comm.

Address of the industry	R.G. Mill Road, M.Gobindgarh
Consent and Authorization details	GST no: 03AABFM6635N1Z5
Type of Industry	Local trader
Observations:	1. Re-rollable bars, gates, heavy machine parts, cylinders and other metal scrap were found in the premises of the unit. 2. E-waste traces were found in the premises of the unit. 3. GST number has been provided by the unit. 4. Bill of invoices for scrap procuring and selling has been taken.
Recommendations:	Nil

Photographs taken during the visit









Fig-1-4: Scrap



Fig-2: E-waste

2.4 Night Survey

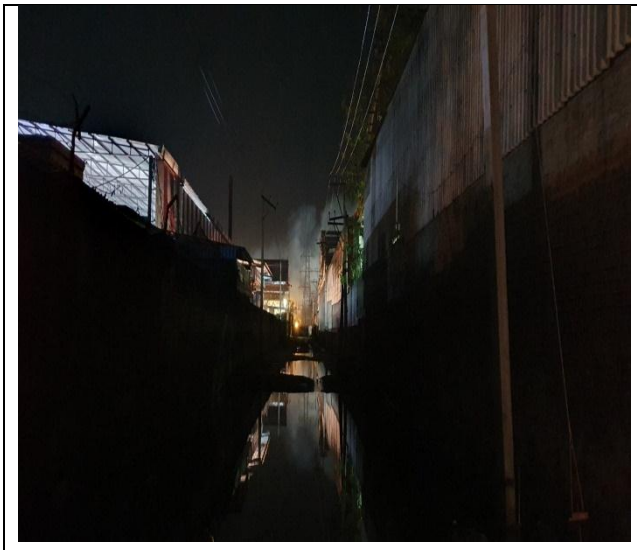
On 22.02.2020 and 14.03.2020, the committee also carried out survey of the Mandi Gobindgarh area to identify the factual conditions. During the night survey the committee has observed that most of the units which are operating in the night are not operating APCD properly as emissions were observed to be escaping in the environment from the work zone.

Emissions can be observed clearly as shown in the pictures below. It was found difficult to trace out the units where the emissions were visible due to darkness, agriculture field and precarious way to reach the units in the nigh time period.

It was observed that most of the units were operating during night were trying to get rid of the plastic obtained along with the scrap in economical (cheaper) way of burning directly without much notice of the outsiders, and operating the units without operation of APCD, which is one of the major reason for air quality degradation.



Emissions observed during the night survey













Emissions observed during the night survey

2.4 M/s Madhav Alloys Pvt. Ltd (Waste Recycling Division) inspection report.

M/s Madhav Alloys Pvt. Ltd. (Waste Recycling Division) which is recycling zinc metal from the APCD dust generated from steel scrap melting induction furnaces as CPCB's " SoP for utilization of flue gas cleaning residue generated form steel scrap melting induction furnace, for zinc extraction". The said unit was inspected by the Committee on 20.03.2020. The complete details collected during the visit as well as observations and recommendations are provided as follow:

<table>
<tr><td>1.</td><td>Name and address of the Industry</td><td>M/s Madhav Alloys Pvt. Ltd. (Waste Recycling Division), Village Bhagwanpura, Tehsil Amloh, Distt. Fatehgarh Sahib, Punjab</td></tr>
<tr><td>2.</td><td>Status of Industry: operational or closed</td><td>Operational</td></tr>
<tr><td>3.</td><td>Validity of Consent & Authorizatio (Copy enclosed as Annexure ---)</td><td>1. CTO under Water Act, 1974: CTOW/Renewal/FGS/2018/7668519 dated 24/07/2018 is valid upto 31/03/2022

2. CTO under Air Act, 1981: CTOA/Renewal/FGS/2018/7747363 dated 24/07/2018 is valid upto 31/03/2022

3. Authorization under HOWM Rules, 2016:</td></tr>
<tr><td>4.</td><td>Installed capacity</td><td>Consumption of 10 MT/day of APCD dust generated from steel scrap melting induction furnaces to produce</td></tr>
<tr><td>5.</td><td>Present production status</td><td>About 3-4 MT/day</td></tr>
<tr><td>6.</td><td>Manufacturing process details</td><td>APCD Dust → Calcination/Roasting → Mixing in leaching agents → Filtration using filter press 1 → Addition of zinc powder → Filtration using filter press 2 →Electrolysis →Electrolytic zinc Product.</td></tr>
<tr><td>7.</td><td>Wastewater generation</td><td>From filter press and wet scrubber which is being recirculated. No effluent is being discharged</td></tr>
<tr><td>8.</td><td colspan="2">Results of Stack monitoring and Fugitive Emission</td></tr>
</table>

Analysis report for Ambient Sample (Clear Emission)			
S.No.	**Parameter**	**Method Reference**	**Concentration (µg/m^3)**
1.	SO_2	IS 5182 Part 2	218
			132
			133
			108
			73

			72
2.	NO_2	IS 5182 Part 6	28
			27
			34
			57
			44
			27
3.	PM_{10}	IS 5182 Part 23	214
			210
			232
4.	$PM_{2.5}$	CB/CL/SOP/AQ/10	173

Analysis report for Ambient Sample (Fugitive Emission)			
S.No.	**Parameter**	**Method Reference**	**Concentration (µg/m^3)**
1.	SO_2	IS 5182 Part 2	7
			BDL
2.	NO_2	IS 5182 Part 6	24
			40
3.	SPM	IS 5182 Part 4	127
			1452*

SO_2: BDL≤ 4 µg/m^3 , *> 1000 µg/m^3

Analysis report for Source Sample (Stack attached with Calcination Chamber)			
S.No.	**Parameter**	**Method Reference**	**Concentration (µg/m^3)**
1.	PM	IS 11255 Part 1, Part 3	47.2
			5.8
2.	SO_2	IS 11255 Part 2	24
3.	NO_2	IS 11255 Part 7	3
4.	CO_2 (%)	CB/CL/SOP/SE/5.7/3	0.92
5.	O_2 (%)		20.91
6.	CO (ppm)		17

SO_2: BDL≤ 3 µg/m^3

9.	**Observations:** 1. General: i. Unit found operational during the visit. ii. Environmental Data Display Board has been installed at the main entry gate but the complete information is not updated with details of hazardous wastes being generated in the premise (HW category 6.1 & 35.1). iii. Proper markings indicating storage of Hazardous waste has not been placed. Unit has placed temporary marking on paper near storage shed. iv. Entire flooring of the unit is made of interlocking tiles but process area is cemented. Surroundings at several location is not provided with flooring. 2. The observations w.r.t. to the compliance with SoP prepared by CPCB for **"**Utilization of Flue gas cleaning residue from Steel scrap melting induction furnace, for zinc extraction" are as follows: i. The flue gas cleaning residue containing zinc >30% is used for utilization. Plant representative informed that APCD dust is analysed for Zinc concentration before lifting the same in In-house laboratory. ii. The procured flue gas cleaning residue (APCD dust) was found stored in a covered designed storage place. However, the designates storage area found damaged from top from where water can easily enter and no proper ventilation was observed. Domestic solid wastes were also found stored inside the APCD dust storage room. iii. It was observed that flue gas stored in storage area was ignited and has undergone calcination itself causing high temperature of storage area. Also due to calcination, fumes of flue gas were escaping into environment. iv. Suction hood were present to remove the fumes from the storage yard and connected to bag filters. However, same found inadequate as most of the emissions were escaping into the environment from top of the storage shed. v. There are two calcination chambers. The flue gas cleaning residue alongwith bags are ignited through electric immersion rods to ignite the APCD dust (instead of gas burner as per SoP) for calcination of the same. vi. The calcination chambers and storage area are provided under negative suction and are connected to a common bag filter houses as APCD and a common stack of height 13 m above ground level and also equipped with sampling arrangements to facilitate stack emission sampling. vii. The calcined APCD dust is removed from the calcination chamber after 24 hrs and fed into the leaching tank with help of a mechanical loader. Transfer of the calcined dust to leaching tank occurs in open air without any measure to control the emissions and further leads to spillage. viii. Chemicals and additives were procured in non-reactive drums/containers. However, the same are being fed into the system/tanks manually. It was informed that $KMnO_4$ is also being used instead of H_2O_2 whereas as per SoP only H_2O_2 is to be used as leaching chemical. Also plant representative informed that $CaCl_2$ is not being used in leaching solution. ix. There are 04 leaching tanks of capacity 100 m^3 each, the solution after stirring for 1.5 hrs @ 30-40 rpm, is sent to Filter Press-I and filtrate is sent to Purification tank x. Residue generated from filter Press-I is being sent to sister concern i.e. M/s Madhav Alloys Pvt. Ltd. (captive induction furnace) for recovery of iron. (enclose filter press I sludge generation record) xi. The solution from purification tank is sent to Filter Press-II, Residue generated from filter press-II is sent to lead recycling unit namely M/s Jammu Pigments Ltd, Logate

		Morh Kathua, which has authorization for collection, transport, storage and disposal of lead residue from J&K State Pollution Control Board. xii. The residue/sludge generated from filter press-I &II are dried on ground (inside the unit). However, no designate area has been provided for the same. xiii. Filtrate from filter press-II is sent to overhead tank located above storage room of residue generated from filter press-II (6.1 HW). xiv. The PEG and NH_4OH (20 Kg is added every 24 hrs) are being dosed and solution is sent to electrolysis tank for recovery of zinc metal. In para no. 37.2 of the SoP it was mentioned that anode as aluminium and cathode as carbon/graphite where zinc will deposit, but during inspection, it was observed that zinc was depositing on aluminium which is actually a cathode (since Zn^{+2} reduces to form Zn) and thus deposits on cathode i.e. Aluminium. xv. The industry has provided suction hoods at various locations for collection of process emissions being generated from the leaching section and electrolytic process which is connected to the common water scrubber as APCD. However, during operation of electrolysis cell large amount of fumes were observed to be escaping into the environment. xvi. Waste water generated from the cell house, leaching tank and purification tank goes into the scrubber. This water is being recycled and the scrubber is cleaned yearly, however, sludge has never been found at the bottom as reported by unit representative. xvii. Spillage and leakage was observed around the filter press I, II & cell house area. Plant representative informed that all the spillage is collected into leaching tanks through drains. xviii. Further, plant representative informed that filter bags of the filter press are cleaned after 02-03 months through high pressure water jet and bags are replaced after 02-2.5 years. The wastewater generated from cleaning of the filter press bags are sent to leaching tank through drains. xix. The industry has not provided any ETP and submitted that there is no generation of wastewater. He claimed that wastewater generated from washing of floors, spillage and spent scrubbing liquid is reused in the leaching process. xx. It was observed that the workers were not prescribed PPEs in the acid fume area, electrolysis area, etc. xxi. Hazardous waste of category 6.1 stored by the industry was not stacked properly, as such, the number of bags could not be counted. Also, it has stored in the same PE bags instead of using HDPE bags. During visit, significant seepage in Hazardous Waste room was observed in the storage room, also small portion one wall found broken. xxii. The industry has provided one more room for hazardous waste storage but the total storage capacity is still less than the required.(Comments required) xxiii. Copies of records such as Form 3 (Daily records), Form 4 (Annual return), Form 10 (Manifest) of hazardous wastes submitted by the unit at the time of inspection. However, Form-3 is not being maintained in the prescribed format. xxiv. Further, Manifest system is being followed. However, the copies which needs to be sent to State PCB and sender have not been sent. xxv. Calcined APCD dust also found dumped outside the premises of WRD unit on ground (without impervious base) in open area where iron scrap (waste material) from sister unit is stored.
10.	**Recommendations:** Environmental Compensation and Financial penalty may be levied on the unit. The unit shall be directed to: 1. Update Environmental display data board regularly.	

	2. Provide proper ventilation and covering of storage room to avoid rain water intrusion. 3. Provide proper conveyer system for transfer of flue gas cleaning residue to calcination chamber as well as to leaching tank to prevent any spillage. 4. Provide proper mechanized system for addition of chemicals and additives. 5. Provide collection pit to collect runoff/spillage of the entire process area with adequate slope and leak-proof pipelines. 6. Provide proper storage area for HW category 6.1 & 35.1. The storage area of proper capacity shall be maintained with leak proof surfaces and surroundings, dry and properly labelled. 7. Package and label the hazardous waste stored in accordance with provisions stipulated under 17 of the HOWM Rules, 2016. 8. Maintain date-wise records of hazardous and other wastes as per Form 3 & 4 in compliance with Rule 6(5) of the HOWM Rules, 2016; 9. Provide PPEs to the workers suitable for acidic emissions, ammonia vapours and acidic spillages on the floor.

Photographs taken during inspection



Fig-1 : Display Board



Fig-2 : Hazardous waste storage area



Fig-3 : Charging of HW in to leaching tank



Fig-4 : Hazardous waste storage room



Fig-5 : HW Storage area



Fig-6 : Bottom of the wet scrubber used in utilizing process

Chapter 3:

Ambient air Monitoring

In order to evaluate the ambient air quality and identify any impact due to industrial units, the committee surveyed the area in detail and identified 06 different locations as per the local conditions for carrying out Ambient Air Monitoring. The said monitoring was carried out during 17.03.2020-20.03.2020. The ambient air monitoring was carried out for Particulate Matter (P.M10 and P.M2.5), SOx, NOx, CO, Pb, Fe, Zn, As and Ni.

Table: Ambient Air Monitoring locations

S.No.	Location of the Monitoring Station	Latitude and Longitude of monitoring location.
1.	Modern Automotive	30.64139, 76.30849
2.	United Iron & Steel Re-rolling Mills	30.65814, 76.28577
3.	Satnam Dental Clinic	30.64593, 76.27227
4.	Madhav Stelco Pvt Ltd	30.65187, 76.3245
5.	Raj Steel Rolling Mill	30.6733, 76.29789
6.	Surya Steel Industries	30.64056, 76.31431



Fig: Google earth map showing locations of Monitoring stations

Table: Ambient Air Monitoring Report

Parameters	Satnam Dental Clinic, Mandi		United Iron & Steel Re-rolling Mills		Modern Automotive, mandi		Surya Steel Industries , Mandi		Raj Steel rolling Mill , Mandi		Madhav Stelco Pvt Ltd, Mandi	
	Time	Concentration	Time	Concentration	Time	Concentration	Time	Concentration	Time	Concentration	Time	Concentration
SO2	10–14	5	8.30-12.30	27	8.30-12.30	25	7.30 – 11.30	65	6-10	14	6-10	218
	14–18	BDL	12.30-16.30	11	12.30-16.30	60	11.30–15.30	15	10-14	34	10-14	132
	18–22	6	16.30 – 20.30	12	16.30 – 20.30	23	15.30 – 19.30	20	14-18	11	14-18	133
	22–02	BDL	20.30 – 0.30	6	20.30 – 0.30	12	19.30-23.30	22	18-22	7	18-22	108
	02-06	BDL	0.30– 4.30	8	0.30– 4.30	BDL	23.30-3.30	7	22-2	0	22-2	73
	06–10	65	4.30– 8.30	9	4.30– 8.30	10	3.30-7.30	11	2-6	10	2-6	72
	Avg	12.666	Avg	12.16	Avg	21.66	Avg	23.33	Avg	12.66	Avg	**122.66**
NO2	10–14	33	8.30-12.30	34	8.30-12.30	16	7.30 – 11.30	41	6-10	43	6-10	28
	14–18	36	12.30-16.30	35	12.30-16.30	22	11.30–15.30	10	10-14	48	10-14	27
	18–22	45	16.30 – 20.30	39	16.30 – 20.30	41	15.30 – 19.30	22	14-18	25	14-18	34
	22–02	32	20.30 – 0.30	34	20.30 – 00.30	24	19.30-23.30	18	18-22	31	18-22	57
	02-06	27	0.30– 4.30	32	0.30– 4.30	36	23.30-3.30	16	22-2	31	22-2	44
	06–10	40	4.30– 8.30	11	4.30– 8.30	37	3.30-7.30	13	2-6	17	2-6	27
	Avg	35.5	Avg	30.83	Avg	29.33	Avg	20	Avg	32.5	Avg	36.16

Parameters	Satnam Dental Clinic, Mandi		United Iron & Steel Re-rolling Mills		Modern Automotive, mandi		Surya Steel Industries , Mandi		Raj Steel rolling Mill , Mandi		Madhav Stelco Pvt Ltd, Mandi	
	Time	Concentration	Time	Concentration	Time	Concentration	Time	Concentration	Time	Concentration	Time	Concentration
PM10	10–18	379	8.30-16.30	434	8.30-16.30	188	7.30-15.30	343	6-14	196	6-14	214
	18–02	293	16.30-00.30	292	16.30-00.30	133	15.30-23.30	258	14-22	178	14-22	210
	02–10	244	00.30 – 8.30	273	00.30 – 8.30	201	23.30-07.30	206	22-6	175	22-6	232
	Avg	**305.33**	**Avg**	**333**	**Avg**	**174**	**Avg**	**269**	**Avg**	**183**	**Avg**	**218.66**
PM2.5	**10AM–10AM**	**136**	**8.30AM-8.30AM**	**140**	**8.30AM-8.30 AM**	**114**	**7.30 AM-7.30 AM**	**140**	**6-6**	**118**	**6-6**	**173**

The above results reveals that values of Particulate matter 10 and 2.5 are exceeding the permissible limits as prescribed in National Ambient Air Quality Standards, 2006 at all the locations and concentration of SOx is also exceeding the prescribed limit at 01 location (i.e. Madhav Stelco Pvt Ltd) which shows that the air quality of Mandi Gobindgarh has been deteriorated due to various potential factors like coal burning in rolling mills as fuel without appropriate functioning of APCD, emissions due to non-usage of APCD regularly at Induction furnaces during the charge of scrap in to the furnace, heavy vehicular movement in the highway which passes through Mandi Gobindgarh, dust from the unpaved roads, burning of plastic in the scrap in an unorganised manner, etc.

Chapter 4

Observations and Recommendations

Observations/Conclusion

Apart from the unit specific observations as mentioned in section 2.1, 2.2, 2.3 and 2.5 of this report, based on inspection of majority of units in Mandi Gobindgarh, the committee made following general observations:

1. During the visit of the committee, it was observed that 27 out of 59 Induction Furnaces, 41 out of 45 Hot Rolling mills and 30 out of 50 importers were operating without valid Air/Water Act and/or Authorization under HOWM Rules, 2016.
2. It was found that category of Hazardous and other wastes i.e. Mill scales, used/waste oil generated from industrial operation, residue from gasifiers, sludge from recirculation water tank, quantity and disposal method is not defined clearly in the authorization granted by PPCB.
3. During the visit of the committee, it was observed that 58 out of 59 Induction furnaces and 39 out of 45 hot rolling mills were violating Hon'ble Supreme Court orders dated 14.10.2003 in the matter of W.P (C) 657/1995 w.r.t Installation of Display Board in the front gate of unit premises where it can be easily visible and regular updation of the same.
4. At the time of visit all the Hot rolling mills were found to be violating the directive of PPCB w.r.t shifting to PNG and were observed to be using Coal and/or furnace oil as fuel in reheating furnace.
5. Hood and suction arrangement provided to trap the emissions from induction furnace were found inadequate in result of which flue gases wee accumulating in the work zone and ultimately escaping into the environment in haphazard manner. This is causing adverse impact on the workers and environment in the nearby vicinity of such units.
6. The induction furnaces are operating for single shift (i.e. 12 hrs) during the night time to mislead the regulatory agencies as they are not operating APCD system in night.
7. Traders/Importers of metal scrap have obtained one-time authorization for import of metal scrap listed under Schedule III-part D of HOWM Rules, 2016 on behalf of actual users. However, the imported metal scrap is being sold in local market or to users other than actual users in violation of HOWM Rules, 2016.
8. The importers/traders have been granted permission to import only Iron and Steel scrap. But they are also importing combination of other waste like Copper, Aluminium, Plastic, Rubber etc. along with Iron and Steel scrap without permission.
9. After importing the combined waste like copper, aluminium, plastic etc, traders/importers illegally sell the same to local dismantling units. The dismantling units or the traders/importers use crude methods such as open burning to extract valuable materials (copper from PVC copper wires) and dispose of unwanted material (plastic and rubber) during night hours.
10. Induction furnaces, Hot Rolling Mills and Importers/Traders are not following/adhering to various provisions of HOWM Rules, 2016 including safe handling and managing hazardous and other waste (Rule 4); Storage of hazardous & other waste (Rule 8);

Packaging and labelling (Rule 17); Transportation (Rule 18); Manifest system (Rule 19); Records and Returns (Rule 20) etc.

11. All the Induction furnaces and Hot Rolling Mills are extracting ground water through borewells/submersibles without obtaining NOC from CGWA for the same and also have not installed flow meters to quantify the extraction of water.

12. The water being used for cooling purposes is being recirculated, the same were contaminated with mill scales and used oil. No provision for disposal of the sludge generated from recirculation tank has been found. It is evident that the same is being disposed illegally as it contains mill scales which is classified as other waste as per HOWM Rules, 2016.

13. All the Induction furnaces and Hot Rolling Mills do not have stack monitoring arrangements as per CPCB's Emission Regulations (Part-III) and also not found feasible arrangements for stack monitoring. Further, in this regard CPCB requested PPCB to direct units to provide adequate arrangements. However, no Induction Furnace or Hot Rolling Mill provided the same.

14. Most of the industrial workers/labourers involved in the operation were found working without personal protective equipment (PPE).

15. Due to unpaved road network in the industrial areas and movement of heavy vehicles contributing towards increased suspended particulate matter of the entire area of Mandi Gobindgarh.

16. PPCB has already engaged IIT Delhi to carryout source apportionment study and calculate Carrying capacity for 09 non-attainment cities in Punjab including Mandi Gobindgarh, the same will be completed by July 2021.

17. CPCB has already invited quotations from EPA recognised laboratory for sampling and analysis of ambient air quality parameters and water quality parameters. After monitoring for deciding Comprehensive Environmental Pollution Index (CEPI) of Mandi Gobindgarh and same will be submitted in April 2021.

Recommendations:

1. PPCB shall ensure that all the units (i.e. Induction Furnaces. Hot Rolling Mills and Importers/Traders) should operate with valid consent and authorization. If any such units found operating without valid consent/authorization same should be closed down.

2. PPCB shall grant and issue integrated Consent under Air/Water Act and Authorization under HOWM Rules, 2016 at the same time, clearly defining category, quantity and method for disposal of hazardous and other waste.

3. PPCB shall ensure that all the units engaged in generation and management of hazardous waste must install Environmental data display board at the main gate of the factory premises where it can be easily visible and same is being updated on regular basis in compliance of Hon'ble Supreme Court orders dated 14.10.2003 in the matter of W.P (C) 657/1995.

4. All the hot rolling mills and Induction furnaces must shift to PNG instead of using Coal/Furnace Oil/Wood as fuel in reheating furnace/Pre-heating of ladle as directed by PPCB. If the units have not yet shifted to PNG, PPCB shall ensure to close down operation of such units.

5. All the induction furnaces should provide technically adequate suction arrangements including hood to trap 100% fugitive emissions and ensure its continuous operation. In

addition to this, it is recommended that all the units shall ensure to install OCEMS in all stacks of Induction furnaces/Hot Rolling Mills and same should be connected to CPCB and PPCB servers.

6. PPCB shall review/cancel authorization granted to importer/ traders which are violating terms and conditions of authorization/import license by importing all king of metal scrap against the permission of iron and steel scrap. And selling the same to unauthorised dismantlers.
7. It is recommended that PPCB shall close down all the dismantling units operated by importers/traders/unauthorised dismantlers without consent/authorization from PPCB for dismantling.
8. PPCB shall impose Financial Penalty and Environmental compensation on defaulting units for violating various provisions of HOWM Rules, 2016 including safe handling and managing hazardous and other waste (Rule 4); Storage of hazardous & Other waste (Rule 8); Packaging and labelling (Rule 17); Transportation (Rule 18); Manifest system (Rule 19); Records and Returns (Rule 20) etc.
9. All the operating units should obtain NOC from CGWA and install flowmeter to quantify the extraction of groundwater.
10. PPCB shall ensure that all the units must provide stack monitoring arrangements as per Emission Regulations Part-III for conducting stack monitoring for compliance verification.
11. All the units must provide proper PPEs to all workers and also ensure safety of workers in the work zone areas as they are working in highly hazardous conditions.
12. PPCB shall ensure adequate number of Continuous Ambient Air Quality Monitoring station as per CPCB guideline in the Mandi Gobindgarh area.
13. Municipal Council of Mandi Gobindgarh shall provide paved road network as well as adequate sewerage network in the Industrial area of Mandi Gobindgarh.
14. It is recommended that PPCB shall develop an action plan on the basis of findings of carrying capacity and Comprehensive Environmental Pollution Index (CEPI) score of Mandi Gonbindgarh. Further, PPCB shall also constitute a Monitoring Committee comprising of officials from PPCB, Municipal Council and District Administration to monitor implementation of drawn action plan in time bound manner.

As per Hon'ble NGT orders dated 01/10/2020, PPCB being the nodal agency has to submit the Final Action Taken Report of committee as constituted by Hon'ble NGT. The 02 members of the said committee namely Punjab Pollution Control Board and Municipal Council of Mandi Gobindgarh have submitted interim report on 05/03/2021 despite of CPCB's request to submit this final Action Taken Report which was communicated by CPCB to PPCB vide e-mail dated 26/02/2021.

Anil C. Ranveer
Scientist 'E'
Central Pollution Control Board, Delhi

*****

Item No. 08 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(By Video Conferencing)

Original Application No. 924/2019

(With reports dated 14.03.2020, 14.05.2020, 14.07.2020 and 26.09.2020)

Neeraj Goyal Applicant

Versus

State of Punjab Respondent

Date of hearing: 01.10.2020

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

Respondent: Ms. Anusha Nagarajan, Advocate for PPCB

ORDER

1. The issue for consideration is remedial action against illegal polluting activities by the motor scraping units in Mandi Gobindgarh, Punjab.

2. The Tribunal considered the matter earlier on 11.02.2020 in light of report dated 27.01.2020 furnished by the joint Committee comprising the Central Pollution Control Board, State Pollution Control Board (SPCB) and the Municipal Council, Mandi Gobindgarh. The Committee was constituted to examine the compliance of the Hazardous and Other Waste (Management & Transboundary Movement) Rules, 2016, apart from the provisions of the Air (Prevention and Control of Pollution) Act,

1981 and Standard Operating Procedure (SOP) to deal with the metal and other scraps.

3. The Committee found serious violations and taking note of the findings of the Committee which were quoted in the order dated 11.02.2020, the Tribunal observed:-

> *"4. The above report does not effectively deal with the serious problem and is not, thus, satisfactory. More units should have been monitored having regard to the adverse consequences on the health of the inhabitants in violation of Fundamental Right to breathe clean air and to clean environment. Continuous and stringent action is required which has not yet been taken. Let the Committee file a fresh and detailed report by covering large number of units.*
>
> ***We also direct that carrying capacity of the area to sustain such activities may be conducted by the Committee in terms of number of such units which can be sustained to give effect to 'Sustainable Development' principle and to enable the regulatory authorities to ensure steps for preventing pollution**.*
>
> *5. Accordingly, we direct the State PCB to take further stringent measures by way of stopping the polluting activities and recovering compensation on 'Polluter Pays' principle, apart from any other statutory action as may be warranted in the situation."*

4. In compliance of the above, the joint Committee has filed interim reports dated 14.03.2020, 14.05.2020, 14.07.2020 and 26.09.2020. It would suffice to refer to the last report as follows:-

> *"5. In compliance to order dated 11/2/2020, the Committee carried out field study by taking the assistance of additional manpower from CPCB and PPCB. The following additional officials from CPCB and PPCB provided support to the Committee:*
>
> 1. *Ms. P.K Selvi, Scientist 0', CPCB, Delhi.*
> 2. *Sh. Sahil Patel, Scientist 93', CPCB, Delhi.*
> 3. *Sh. Mohit Singla, Assistant Environmental Engineer, PPCB.*
> 4. *Sh. Rubal Goyal, Assistant Environmental Engineer, PPCB.*
> 5. *Sh. Dharamvir Singh. Junior Environmental Engineer, PPCB*
>
> 6. *The Committee referred to above inspected 150 units covering different industrial activities such as Induction furnace, Rolling Mill, Importers/Dismantling units/Local scrap traders during 21.02.2020 to 02.03.2020. PPCB being nodal agency*

submitted interim report on 14.03.2020 before Honble NGT. The violations observed during the inspections carried out from 21/02/2020 to 02/03/2020 in the area of Mandi Gobindgarh were conveyed to PPCB vide CPCB's letter no. 2543 dated 15/07/2020. Action in the form of closure, imposition of Environment compensation and issuance of advisory has been taken. The Action taken report with regard to 32 units .wherein major violations were observed by the team is attached as ***Annexure-1.***

7. *Apart from the above, PPCB has carried out following activities to control air pollution in the area of Mandi Gobindgarh:*

   a) *252 number of units were inspected by PPCB for the period from 1/11/2019 to 31/8/2020, out of 252 units, 184 units were found in compliance of various Pollution Control Laws i.e. the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981 and the Hazardous and Other Wastes Management Rules, 2016. A list of 184 units is enclosed herewith as* ***Annexure-2.*** *Minor violations were observed in the 50 cases, out of remaining 68 units.* ***Show cause notices were issued, opportunity- of hearing was extended and time was given for making compliance****. The list of 50 units is enclosed as* ***Annexure-3.*** *Action was taken in the remaining* ***18*** *units having major violations i.e.* ***Environmental compensation upon 16 units amounting to Rs. 22 lacs was imposed and Bank guarantee amounting to Rs. 2.50 lacs was imposed on 2 units.*** *The list of 16 units upon which EC was imposed is enclosed herewith as* ***Annexure-4*** *and the list of 2 units upon which bank guarantee was imposed is enclosed as* ***Annexure-5.***

   b) *In order to contain the cause of air pollution arising from the burning of scrap, the Board vide Office Order no. 475 dated 21/8/2020 has cancelled all the one time authorizations granted before 31/1/2019 for import of iron and steel scrap and amended the procedure for obtaining one-time authorization under rule-13 to import other waste listed in part-D of Schedule-III, on behalf of actual users. Copy of Office Order is enclosed herewith as* ***Anncxure-6.***

   c) ***Further, it is submitted that there are 190 no. of rolling mills operating in Mandi Gobindgarh area, which are using pulverized coal as fuel in their re-heating furnace. Directions have been issued by the Board to all the rolling mills to shift from coal to PNG by 31/12/2020*** *(copy of Public Notice issued by the Board is enclosed as* ***Annexure-7)*** *in compliance of Action* ***plan*** *prepared for non-attainment city of Mandi Gobindgarh in the matter of 0.A. no. 681 of 2018. Presently, 24 no. of industries have successfully converted their re-heating furnace from coal to PNG and in addition to this 25 no. of more industries have made agreement with PNG provider and are in the process of shifting from coal to PNG. The list*

of industries entered into the agreement with the gas provider i.e. M/s IRM Energy Pvt. Ltd. is enclosed as Annexure-8.

d) *As part of compliance to the Action plan prepared for non-attainment city of Mandi Gobindgarh, Punjab Pollution Control Board has successfully upgraded* ***the air pollution control devices of nearly 100 induction furnaces in Mandi Gobindgarh of capacities varying from 2 TPH to 10 TPH from top hood followed by wet scrubber to side hood technology followed pulse jet bag house filters****. As a result, the induction furnace units which were earlier generating APCD dust of about 10-15 kg/Day are now generating APCD dust @ 200-250 kg/Day. It is relevant to mention here that the APCD dust, which was earlier disposed off to common Treatment, Storage Disposal Facility (TSDF) for landfill purpose is now being sold to a waste recycling unit set up with the help of PPCB for extraction of zinc. The units are now earning about Rs. 8 per Kg for the ash being lifted by the recycling unit and creating wealth from waste.*

e) *Apart from the industrial pollution, the road dust due to heavy vehicular movement becomes air borne and contributes to major part of air pollution in Mandi Gobindgarh area. In order to control the same,* ***interlocking tiles have been provided on the entry / exit points of the industry/ vehicular movement area and entry exit points of weigh bridges*** *as per directions issued by Punjab Pollution Control Board. However, major and slip roads in the area of Mandi Gobindgarh, which are in bad shape contributes towards the cause of dust emissions due to heavy vehicular movement and parking. The major and link roads are required to be overhauled by Municipal authorities.*

8. *In compliance to the directions of the Hon'ble Tribunal relating to the carrying capacity of the area as contained in order dated 11/2/2020, it is respectfully submitted that expert members of IIT, Delhi have been engaged by the Board to calculate carrying capacity of all the nine non-attainment cities including Mandi Gobindgarh. As per the signed documents / agreement of PPCB and expert members of IIT, Delhi, it was decided that IIT, Delhi shall complete and submit carrying capacity of all the 9 cities by end of October, 2020 (copy of MOU signed by IIT, Delhi is enclosed as Annexure-9).*

9. *Further, it is submitted that* ***inspection of the remaining industries, by joint team of PPCB and CPCB could not be completed due to COVID-19 situation, as physical visits and meetings are still restricted as per Ministry of Home Affairs guidelines dated 29.06.2020.*** *The remaining monitoring will be carried out after normal operation of the industries possibly in the month of November or December, 2020.*

Prayer:

In view of the above facts, it is humbly prayed that:

1. *45 days time period is required for completing Stack and fugitive emission monitoring and analysis in the remaining units after visit of the joint team to Mandi Gobindgarh.*
2. *Compilation of analysis results and preparation of final report will take additional 30 days as carrying capacity on the basis of the analysis results is also to be evaluated.*
3. *Suitable directions may be issued to MC, Mandi Gobindgarh to provide Action plan for:*
   a) *Stabilization of major / link roads in Mandi Gobindgarh area and alongside the National Highway-44 to minimize dust emission*
   b) *Providing dedicated parking area for the industrial vehicles.*

Therefore, 4 months extension may kindly be granted for submission of Final report to Hon%le NGT after the completion of the inspections to be carried out by the joint of CPCB and PPCB."

5. It is clear from the above that there are serious violation of environmental norms and inadequate monitoring by the statutory authorities. Remedial action taken even after intervention of this Tribunal is hardly adequate. Further serious steps are required to be taken for upholding the rule of law and protection of environment and public health. Let further meaningful action be taken and a compliance report filed before the next date. In the context of directions to shift rolling mills from coal to PNG, we direct the State PCB to ensure that if such shifting does not take place, the non-compliant units be closed till compliance. This should apply not only to rolling mills but also to other similarly placed industries operating on coal. Wherever there is non-compliance, the State PCB may take coercive measurers, including closure, recovery of compensations and initiating prosecution, following due process of law. The Tribunal, vide order dated 06.03.2019 in *OA No. 20/2017 (WZ), Babubhai Ramubhai Saini v. Gujarat Pollution Control*

Board & Ors., considered identical situation at Morbi in Gujarat and observed:

> *"25. Accordingly, we allow the applications and direct the GPCB to close all coal gasifiers industries and units operating with the help of coal gasifiers without prejudice to such units switching over to non-coal gasifiers or PNG or technology consistent with the above report. The GPCB must initiate immediate steps for prosecution of the industries which have operated in violation of law and recover compensation for causing damage to the environment and public health. This amount may be assessed by a Committee with representatives of CPCB, GPCB and NEERI. The CPCB will be the nodal agency for coordination and compliance. The Committee may suggest restoration plan.*
>
> *26. xx xx xx*
>
> *27. The Committee may take into account the cost of reversing the damage caused and also the amount to be recovered which will operate as deterrent and render any polluting activity non-profitable.*
>
> *28. To oversee the execution of this order by the GPCB, we appoint an Oversight Committee headed by Justice B.C. Patel, former Chief Justice of Delhi High Court and former Judge of Gujarat High Court who is already heading an Oversight Committee constituted by this Tribunal vide order dated 16.01.2019 in O.A. 606/2018. He will also be assisted by a representative of CPCB. The GPCB will provide all logistics to Justice Patel. Any person concerned with execution of this order will be at liberty to represent to the said Oversight Committee."*

6. Further, Punjab State PCB may complete the study on assessment of carrying capacity of the region as per the schedule and prepare an action plan for improvement of environment. There has to be proper management of hazardous waste generated by the industries, providing raw material in the form of scrap, for further processing. The entire mechanism should have proper manifest system. As per information provided by CPCB in *OA No. 1038/2018, News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels"*, order dated 10.07.2019, the Comprehensive Environmental Pollution Index (CEPI) with respect to air is 23.7 at Gobindgarh which does not appear to be correct in view of pollution level,

as shown by the report. CPCB may reverify this index considering entire industrial development in the region and rectify its index.

Import of hazardous waste needs to be strictly regulated as per laws, to avoid import of such waste illegally.

Illegal dismantling units may be closed and only authorized and complying units be allowed to operate.

Non-recyclable waste be disposed properly.

Ground water extraction may be regulated in accordance with order passed by this Tribunal on 20.07.2020 in *OA No. 176/2015 Shailesh Singh v. Hotel Holiday Regency, Moradabad & Ors.*

6. Interim report in the matter may be furnished by 31.12.2020 and final report may be furnished by 28.02.2021 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 08.03.2021.

A copy of this order be sent to the CPCB, the State PCB and the Municipal Council, Mandi Gobindgarh by e-mail for compliance.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

October 01, 2020
Original Application No. 924/2019
SN